



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

1

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8<sup>TH</sup> DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 19467 OF 2024

PETITIONER/S:

M/S CHICAGO CONSTRUCTIONS INTERNATIONAL PRIVATE LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR, S.MOHANA KUMAR,  
AGED 60 YEARS, SON OF SADASIVAN, HAVING ITS REGISTERED  
OFFICE AT TC 22/2703, CHITIRA LANE, KOCHAR ROAD,  
SASTHAMANGALAM, THIRUVANANTHAPURAM, PIN - 695010

BY ADVS.  
SHRI.N.KRISHNA PRASAD  
SRI.P.SHANES METHAR  
SHRI.S.RAMESH BABU (SR.)

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
OBSERVATORY HILLS, VELLAYAMBALAM, THIRUVANANTHAPURAM,  
PIN - 695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPEIRNTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, PATHANAMTHITTA, THIRUVALLA PIN 689101
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER P.H DIVISION, KERALA  
WATER AUTHORITY, THIRUVALLA., PIN - 689101
- 4 THE TECHNICAL MEMBER  
JALA BHAVAN, OBSERVATORY HILLS, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695010



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WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



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WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 243 OF 2025

PETITIONER/S:

G.SURESH  
AGED 57 YEARS  
SON OF GOPINATHAN.P, SUNITHA BHAVAN, AVANAVANCHERY  
POST, ATTINGAL, THIRUVANANTHAPURAM, PIN - 695101

BY ADVS.  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SRI.P.SHANES METHAR  
SHRI.DEEPAK VARUGHESE MATHEW  
SMT.GEETHU SUSAN VARGHESE  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM POST, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIE ENGINEER, KERALA WATER  
AUTHORITY, WATER SUPPLY DIVISION, ATTINGAL,  
THIRUVANANTHAPURAM, PIN - 695101
- 3 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.244/2025 AND CONNECTED CASES, THE  
COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 244 OF 2025

PETITIONER/S:

G.SURESH  
AGED 57 YEARS  
SON OF GOPINATHAN.P, SUNITHA BHAVAN, AVANAVANCHERY  
POST, ATTINGAL, THIRUVANANTHAPURAM, PIN - 695101

BY ADVS.  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SRI.P.SHANES METHAR  
SHRI.DEEPAK VARUGHESE MATHEW  
SMT.GEETHU SUSAN VARGHESE  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM POST, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIE ENGINEER, KERALA WATER  
AUTHORITY, WATER SUPPLY DIVISION, ATTINGAL,  
THIRUVANANTHAPURAM, PIN - 695101
- 3 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025 AND CONNECTED CASES THE  
COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 376 OF 2025

PETITIONER/S:

O. ABDUL MAJEED  
AGED 46 YEARS  
S/O. UNNIMOYEEN, CHERUPARAMPU HOUSE, NEDIYIRUPPU P.O.,  
MALAPPURAM DISTRICT, PIN - 673638

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 UNION OF INDIA  
DEPARTMENT OF DRINKING WATER & SANITATION, MINISTRY OF  
JAL SHAKTI, C WING, 4TH FLOOR, PANDIT DEENDAYAL  
ANTYODAYA BHAWAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
REP. BY ITS SECRETARY., PIN - 110003
- 2 STATE OF KERALA  
REPRESENTED BY ITS SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,  
PIN - 695001
- 3 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,



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WP(C) No.19467/2024 and Con.cases

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VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033

- 4 SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, P.H. CIRCLE, MALAPPURAM,  
MALAPPURAM DISTRICT, PIN - 676504
- 5 EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, MALAPPURAM  
DISTRICT, PIN - 676505

BY ADV SMT.M.A.BINDU, CGC

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



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WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 538 OF 2025

PETITIONER/S:

O.ABDUL MAJEED  
AGED 46 YEARS  
S/O. UNNIMOYEEN, CHERUPARAMPU HOUSE, NEDIYIRUPPU P.O.,  
MALAPPURAM DISTRICT, PIN - 673638

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 UNION OF INDIA  
DEPARTMENT OF DRINKING WATER & SANITATION, MINISTRY OF  
JAL SHAKTI, C WING, 4THFLOOR, PANDIT DEENDAYAL  
ANTYODAYA BHAWAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
REP. BY ITS SECRETARY., PIN - 110003
- 2 STATE OF KERALA  
REPRESENTED BY ITS SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,  
PIN - 695001
- 3 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,



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WP(C) No.19467/2024 and Con.cases

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**VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033**

- 4 SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, P.H. CIRCLE, MALAPPURAM,  
MALAPPURAM DISTRICT, PIN - 676504**
- 5 EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, MALAPPURAM  
DISTRICT, PIN - 676505**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



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WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 1298 OF 2025

PETITIONER/S:

JOSEPH JOHN  
AGED 56 YEARS  
S/O. JOHN, RESIDING AT MONIPPILLIL HOUSE, AVOLI (PO),  
MUVATTUPUZHA, ERNAKULAM, PIN - 686670

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KALMANDAPAM, PALAKKAD,  
PIN - 678001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, WATER SUPPLY PROJECT DIVISION, PALAKKAD, PIN  
- 678001
- 4 ADDL R4 UNION OF INDIA, (SOUGHT TO BE IMPLEADED)  
REP. BY ITS SECRETARY, MINISTRY OF LABOUR & EMPLOYMENT,  
GOVT OF INDIA, SHRAM SHAKTI BHAWAN, RAFI MARG, NEW



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WP(C) No.19467/2024 and Con.cases

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DELHI, PIN 110001 (SOUGHT TO BE IMPEADED)

5 ADDL R5 STATE OF KERALA, (SOUGHT TO BE IMPEADED)  
REPRE. BY ITS PRINCIPAL SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANATHAPURAM -  
695033 (SOUGHT TO BE IMPEADED)

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



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WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2326 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY,KANNUR, PIN - 695002
- 4 THE EXECUTIVE ENGINEER,  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION,KANNUR., PIN - 695002

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2332 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, ERNAKULAM DISTRICT,, PIN -  
682020
- 4 THE EXECUTIVE ENGINEER,  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, PERUMBAVOOR, ERNAKULAM,,  
PIN - 683542



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2538 OF 2026

PETITIONER/S:

M/S. V.P. GROUP, REP BY ITS MANAGING PARTNER, MUHAMMED  
AFSAL,  
AGED 36 YEARS  
S/O V.P. ABDUL AZEEZ, RESIDING AT VADAPPILLY HOUSE,  
AMBATTUKAVU, THAIKATTUKARA P.O., ALUVA, PIN - 683106

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REP BY SECRETARY,  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY OF  
JAL SAKTHI, C-WING 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA, REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H CIRCLE, MALAPPURAM, PIN -  
676505



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WP(C) No.19467/2024 and Con.cases

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5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, MALAPPURAM, PIN  
- 676505

BY ADV SRI.MANSOOR.B.H.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2709 OF 2026

PETITIONER/S:

M/S. V.P. GROUP, REPRESENTED BY ITS MANAGING PARTNER,  
MOHAMMED AFSAL  
AGED 36 YEARS  
S/O V.P. ABDUL AZEEZ, RESIDING AT VADAPPILLY HOUSE,  
AMBATTUKAVU, THAIKATTUKARA P.O., ALUVA, PIN - 683106

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REP BY ITS SECRETARY  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY  
OF JAL SAKTHI, C-WING 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 MANAGING DIRECTOR, KERALA WATER AUTHORITY,  
JALABHAVAN, VELLAYAMBALAM. THIRUVANANTHAPURAM, PIN -  
695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H CIRCLE, THRISSUR, PIN -  
680001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, IRINJALAKUDA &  
PROJECT DIVISION NATTIKA, PIN - 680121

BY ADVS.  
SMT.GAYATHRI KRISHNAN, CGC  
SHRI.SUJITH MATHEW JOSE, ADDITIONAL STANDING COUNSEL,  
KERALA WATER AUTHORITY

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2545 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT., PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, ADOOR, PATHANAMTHITTA  
DISTRICT., PIN - 691523



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2665 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, H CIRCLE, KERALA WATER  
AUTHORITY, PATHANAMTHITTA, THIRUVALLA,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, ADOOR, PIN - 691523



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



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WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2720 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR, KERALA WATER AUTHORITY,  
JALA BHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN -  
695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER AUTHORITY,  
PATHANAMTHITTA, THIRUVALLA,, PIN - 689101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

26

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 2727 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, PATHANAMTHITTA, THIRUVALLA, PIN -  
689101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

27

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 3088 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KANNUR,, PIN - 670012

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

28

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 3092 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA , REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER  
AUTHORITY,PATHANAMTHITTA,THIRUVALLA,, PIN - 689101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

29

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 3094 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER  
AUTHORITY,KANNUR ,, PIN - 670012

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 4402 OF 2026

PETITIONER/S:

ASHRAF M  
AGED 49 YEARS  
S/O. KAMMETH HAJI, MOOLAMKUZHIYIL HOUSE, PAZHAMALLOOR  
P.O., KOOTILANGADI, MALAPPURAM, PIN - 676506

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.NAVEEN N. ROBINSON  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.AHMED ARHAM E.A.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE, JALA  
BHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, THRISSUR DISTRICT, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, NATTIKA, THRISSUR DISTRICT, PIN  
- 680569



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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4 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 4416 OF 2025

PETITIONER/S:

1 P DILEEP  
AGED 53 YEARS  
DEEPAM, RAMACHAM VILLA , ATTINGAL, THIRUVANANTHAPURAM. ,  
PIN - 695101

2 R.SURAJ  
AGED 51 YEARS  
RAJVRINDHAVAN, VENGANOR PO, THIRUVANANTHAPURAM,, PIN -  
695523

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033

2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033

3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER AUTHORITY,  
ALAPPUZHA,, PIN - 688001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 6244 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
P.CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER AUTHORITY, KOCHI,  
PIN - 682011

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

35

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 6846 OF 2026

PETITIONER/S:

JOSEPH JOHN  
AGED 56 YEARS  
S/O. JOHN, RESIDING AT MONIPPILLIL HOUSE, AVOLI (PO),  
MUVATTUPUZHA, ERNAKULAM, PIN - 686670

BY ADV SMT.KARTHIKA GANESH

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KALMANDAPAM, PALAKKAD,  
PIN - 678001
- 4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, CHITTUR, PIN - 678101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 13298 OF 2026

PETITIONER/S:

ROBIN MATHEW  
AGED 53 YEARS  
S/O E.I. MATHEW EMERALD CONSTRUCTIONS, EDINJUKUZHIIYIL  
HOUSE, PATTIPARAMBU.P.O., THIRUVILLAMALA, THRISSUR, PIN  
- 680588

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY ITS SECRETARY,  
DEPARTMENT OF DRINKING WATER AND SANITATION,  
MINISTRY OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN  
DAYAL ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW  
DELHI, PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 KERALA WATER AUTHORITY, REPRESENTED BY ITS MANAGING  
DIRECTOR,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM PO,  
THIRUVANANTHAPURAM, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H. CIRCLE, THRISSUR., PIN -  
680001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION NATTIKA, PIN -  
680566

BY ADVS.  
SHRI.K.V.SREE VINAYAKAN, CGC  
SHRI.SUJITH MATHEW JOSE, ADDITIONAL STANDING COUNSEL,  
KERALA WATER AUTHORITY

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16414 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE, KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOZHIKODE,  
MALAPARAMBA.P.O., KOZHIKODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

40

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16426 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE, KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOZHIKODE,  
MALAPARAMBA.P.O., KOZHIKODE, PIN - 673009

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

41

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16427 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE (KANNUR) THANA, KANNUR, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANNUR, PIN - 670001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

43

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16441 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE, KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOZHIKODE,  
MALAPARAMBA.P.O., KOZHIKODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

45

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16453 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE, KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PH DIVISION-SULTHANBATHERRY,  
SULTHANBATHERRY, WAYANAD, PIN - 673592

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

47

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16457 OF 2025

PETITIONER/S:

GEORGE MARTIN JOSE  
AGED 35 YEARS  
S/O. K.O JOSE, KELAKATH HOUSE, OLD MARTHOMA CHURCH  
ROAD, PERUMBAVOOR, PIN - 683542

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H.CIRCLE,  
KERALA WATER AUTHORITY, KALMANDAPAM, PALAKKAD, PIN -  
678001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PH DIVISION, SHORNUR, PIN - 679121

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

49

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

50

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 16461 OF 2025

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE, KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOZHIKODE,  
MALAPARAMBA.P.O., KOZHIKODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

51

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

52

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17070 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H.CIRCLE, KANNUR, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANNUR, PIN - 670001

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

53

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17072 OF 2025

PETITIONER/S:

SALIL VARGHESE  
AGED 55 YEARS  
S/O.VARGHESE, RESIDING AT MANJOORAN HOUSE, KODAPUZHA,  
CHALAKUDY.P.O., THRISSUR, PIN - 680307

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P H CIRCLE, KOCHI., PIN - 682011
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, P.H DIVISION, PALLIMUKKU, ERNAKULAM, PIN -  
682016

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

55

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17075 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P H DIVISION, KERALA  
WATER AUTHORITY, MALAPPURAM, PIN - 676505

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

57

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17076 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 678505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 678505

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17273 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H. CIRCLE, KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT  
DIVISION, KERALA WATER AUTHORITY, KOZHIKODE, PIN -  
673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

59

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

60

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17609 OF 2025

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA, PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE (KANNUR) THANA, KANNUR, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MATTANNUR, KANNUR, PIN -  
670702

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

61

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17615 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P H DIVISION, KERALA  
WATER AUTHORITY, MALAPPURAM, PIN - 676505

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

63

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 17621 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

64

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

65

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 19752 OF 2025

PETITIONER/S:

ABDUL KHADER C M  
AGED 66 YEARS  
S/O. MOIDEEN KUNJU, RESIDING AT C.M.HOUSE, CHERKALA,  
CHENGALA P.O, KASARAGOD DISTRICT, PIN - 671541

BY ADVS.  
SHRI.JACOB SEBASTIAN  
SHRI.WINSTON K.V  
SMT.ANU JACOB  
SMT.ANJANA KRISHNAN  
SMT.ANJANA A.S.

RESPONDENT/S:

- 1 THE KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM P.O, THIRUVANANTHAPURAM  
DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR, PIN -  
695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPARAMBA, KOZHIKODE  
DISTRICT, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MALAPARAMBA, KOZHIKODE  
DISTRICT, PIN - 673009
- 4 STATE OF KERALA  
REPRESENTED BY SECRETARY TO GOVERNMENT, DEPARTMENT OF



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

66

WATER RESOURCES, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001

5 JAL JEEVAN MISSION  
REPRESENTED BY ITS MISSION DIRECTOR, DEPARTMENT OF  
DRINKING WATER & SANITATION, GOVERNMENT OF INDIA, 4TH  
FLOOR, PANDIT DEENDAYAL ANTYODAYA BHAWAN, CGO COMPLEX,  
LODHI ROAD, NEW DELHI, PIN - 110003

BY ADVS.  
SRI.JUSTINE JACOB  
SHRI.HARIKRISHNAN P.B., CGC

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 20352 OF 2025

PETITIONER/S:

MARYMATHA INFRASTRUCTURE PVT. LTD.  
(FORMERLY MARYMATHA CONSTRUCTION COMPANY) MARYMATHA  
SQUARE, ARAKUZHA ROAD, MUVATTUPUZHA P.O ERNAKULAM  
(DIST) REPRESENTED BY ITS DIRECTOR, SIBU CHERIAN, PIN -  
686661

BY ADVS.  
SRI.S.VISHNU (V-736)  
SMT.LILIN LAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
JALA BHAWAN, VELLAYAMBALAM, THIRUVANANTHAPURAM -  
REPRESENTED BY ITS MANAGING DIRECTOR., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY THIRUVANANTHAPURAM, PIN  
- 695033
- 3 EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
THIRUVANANTHAPURAM, PIN - 695033

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

68

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 20766 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, UP HILLP.O., MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

70

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

71

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 20808 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, UP HILLP.O., MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P.H DIVISION, KERALA  
WATER AUTHORITY, EDAPPAL, PIN - 679576

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 21191 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, THRISSUR, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, NATTIKA, TRIPRAYAR, PIN -  
680566

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

74

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

75

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 21233 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, UP HILLP.O., MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 22007 OF 2025

PETITIONER/S:

EDWIN PRASAD.S  
AGED 54 YEARS  
S/O STANLEY JOHN, KATTARA VADAKKUMKARA (H), MARUKIL,  
OORUTTAMBALAM P.O, THIRUVANANTHAPURAM, PIN - 695507

BY ADVS.  
SHRI.N.KRISHNA PRASAD  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, OBSERVATORY HILLS,  
THIRUVANANTHAPURAM, PIN - 695033
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, THIRUVANANTHAPURAM, PIN -  
695033
- 4 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANTHAPURAM, PIN - 695033



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 22729 OF 2025

PETITIONER/S:

M T MUHAMMED KUNHI  
AGED 64 YEARS  
ARAFATH MUNZIL, BEVINJA THEKKIL FERRY, KASARGOD,, PIN -  
671541

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN- 695 033
- 2 THE MANAGING DIRECTOR, KERALA WATER AUTHORITY,  
JALA BHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN -  
695033
- 3 THE SUPERINTENDING ENGINEER,  
PH CIRCLE, KERALA WATER AUTHORITY, PALAKKAD, PIN -  
678001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, PALAKKAD, KERALA WATER AUTHORITY,,  
PIN - 678001

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 22809 OF 2025

PETITIONER/S:

A AJI  
AGED 50 YEARS  
PUTHUVAL PUTHEN VEEDU, UCHAKKADA, PAYATTUVILA P O,  
THIRUVANANTHAPURAM,, PIN - 695501

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
PH CIRCLE, KERALA WATER AUTHORITY, THIRUVANANTHAPURAM,,  
PIN - 695003
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY,  
THIRUVANANTHAPURAM,, PIN - 695003

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 22889 OF 2025

PETITIONER/S:

MARYMATHA INFRASTRUCTURE PRIVATE LIMITED  
(FORMERLY MARYMATHA CONSTRUCTION COMPANY) MARYMATHA  
SQUARE, ARAKUZHA ROAD, MUVATTUPUZHA P.O ERNAKULAM  
(DIST) - REPRESENTED BY ITS DIRECTOR, SIBU CHERIAN, PIN  
- 686661

BY ADVS.  
SRI.S.VISHNU (V-736)  
SMT.LILIN LAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
JALA BHAWAN, VELLAYAMBALAM, THIRUVANANTHAPURAM -  
REPRESENTED BY ITS MANAGING DIRECTOR., PIN - 695033
- 2 &#42; THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, THIRUVANANTHAPURAM,  
PIN-695 033. (&#42;AS PER THE ORDER DATED 14.07.2025 IN  
IA NO.1/2025 IN WP(C) NO.22889/2025, DELETED THE 2ND  
RESPONDENT IN THE WRIT PETITION AND SUBSTITUTED WITH  
'THE SUPERINTENDING ENGINEER, OFFICE OF THE  
SUPERINTENDING ENGINEER, PUBLIC HEALTH CIRCLE, KERALA  
WATER AUTHORITY, ERNAKULAM 682 011', AS 2ND  
RESPONDENT) .
- 3 &#42; EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, OFFICE OF THE EXECUTIVE  
ENGINEER, PROJECT DIVISION, THIRUVANANTHAPURAM, PIN-695  
033. (&#42;AS PER THE ORDER DATED 14.07.2025 IN IA



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

84

NO.1/2025 IN WP(C) NO.22889/2025, DELETED THE 3RD  
RESPONDENT IN THE WRIT PETITION AND SUBSTITUTED WITH  
'THE EXECUTIVE ENGINEER, PROJECT DIVISION, HOSPITAL  
ROAD, KOCHI - 682 011', AS 3RD RESPONDENT).

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 23359 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 48 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 23565 OF 2025

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA, PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H. CIRCLE, KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P.H.DIVISION, KERALA  
WATER AUTHORITY, VADAKARA, PIN - 673101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 23970 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 48 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 23975 OF 2025

PETITIONER/S:

BG TECH ENGINEERING  
REPRESENTED BY ITS MANAGING PARTNER BOBY.T.KURIAKOSE,  
BUILDING NO.39/386-4, KATTUKKARA MURI, THIRUVALLA P.O.,  
PATHANAMTHITTA DISTRICT, PIN - 689101

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P H CIRCLE, KOCHI, PIN - 682011
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, HOSPITAL ROAD, KOCHI, PIN  
- 682011

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24167 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, HIGH ROAD, SAKTHAN THAMPURAN NAGAR, THRISSUR,  
PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, NATTIKA, PIN - 680566

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24194 OF 2025

PETITIONER/S:

MEETHIYAN T.A  
AGED 55 YEARS  
S/O. AHAMMED, THANDAKKALA HOUSE, CHENGARA, PATTIMATTOM  
P.O, ERNAKULAM DISTRICT, PIN - 683562

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ADARSH K.  
SHRI.ALEX KEVIN GEORGE  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER AUTHORITY, KOCHI  
-, PIN - 682011



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24204 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H.CIRCLE, KANNUR, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR, PIN - 670002

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24205 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H.CIRCLE, KANNUR, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR, PIN - 670002

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24207 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H.CIRCLE,MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

100

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

101

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24294 OF 2025

PETITIONER/S:

M/S. MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER, V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL P.O.,  
MALAPPURAM, PIN - 676505

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H.CIRCLE, KANNUR, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P.H DIVISION, KERALA  
WATER AUTHORITY, KASARAGOD, PIN - 671123

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

102

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

103

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24432 OF 2025

PETITIONER/S:

- 1 K.I. PAULOSE  
AGED 66 YEARS  
S/O. ITTIYAVARA VARKEY, KUNNEL HOUSE, KUNNACKAL P.O.,  
MUVATTUPUZHA, ERNAKULAM DISTRICT-, PIN - 682316
- 2 MEETHIYAN T.A  
AGED 57 YEARS  
S/O. AHAMMED, THANDAKKALA HOUSE, CHENGARA, PATTIMATTOM  
P.O., ERNAKULAM DISTRICT, PIN - 683562

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

104

**KERALA WATER AUTHORITY, KERALA WATER AUTHORITY, KOCHI  
-, PIN - 682011**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

105

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 24938 OF 2025

PETITIONER/S:

K.I. PAULOSE  
AGED 66 YEARS  
S/O. ITTIYAVARA VARKEY, KUNNEL HOUSE, KUNNACKAL P.O.,  
MUVATTUPUZHA, ERNAKULAM DISTRICT-, PIN - 682316

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KERALA WATER AUTHORITY, KOCHI  
-, PIN - 682011



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

106

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

107

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25218 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT.LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS, PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.GEORGE K.V.  
SHRI.MATHEW K.T.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

108

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

109

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25225 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS, PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOTTAYAM,  
KOTTAYAM DISTRICT, PIN - 686002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

110

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25227 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS, PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOTTAYAM,  
KOTTAYAM DISTRICT, PIN - 686002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

112

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25240 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS., PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

114

**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25396 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS., PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

116

4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25408 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS., PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

118

4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

119

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25412 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS, PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

120

4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25416 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR-,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS., PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
, REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 4 THE EXECUTIVE ENGINEER



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

122

**OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

123

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25429 OF 2025

PETITIONER/S:

KASHMIRILAL CONSTRUCTION PVT. LTD  
825 GANDHI CHOWK, RANIKHET, ALMORA DISTRICT,  
UTTARAKHAND, (LOCAL OFFICE) PATTAR VALIYATH, MARUNNAN  
SHOPPING COMPLEX, WARD NO.13, 384, KUNNOTHUPARAMPA -  
POILUR ROAD, PARAT, THUVAKUNNU, KOLAVELLOOR, KANNUR,  
REP. BY ITS, DIRECTOR, VIVEK AGARWAL, S/O. KASHMIRILAL  
AGARWAL, AGED 54 YEARS., PIN - 670693

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

124

4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MATTANNOR, KANNUR, PIN - 670702

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

125

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25483 OF 2025

PETITIONER/S:

M/S. MAPSGLOBAL CONSTRUCTIONS PVT LTD REP BY ITS  
MANAGING DIRECTOR K. SATHEESHKUMAR,  
AGED 55 YEARS  
S/O APPUKUTTAN NAIR, RESIDING AT 32/595,, AMBIKALAYAM.  
P.O. CHELAVOOR, KOZHIKODE, PIN - 673571

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REP BY ITS SECRETARY, DEPARTMENT OF  
DRINKING WATER AND SANITATION,  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY  
OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, REPRESENTED BY THE MANAGING  
DIRECTOR, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H CIRCLE, MALAPARAMBA. P.O.,  
KOZHIKODE -, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

126

5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOZHIKODE,  
PIN - 673009

BY ADVS.  
SHRI.PRATHEESH PRABHA, CGC  
SMT.T.R.SANGEETHA

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

127

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25981 OF 2025

PETITIONER/S:

MONSE T PAUL  
AGED 54 YEARS  
S/O ABRAHAM PAULOSE, THAZHATHEKUDIYIL HOUSE KADAKKAVOOR  
P.O, NJARAKKAD MUVATTUPUZHA -, PIN - 686671

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 HE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOCHI -, PIN - 682011

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

128

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

129

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26156 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
P. CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY.  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KANNUR,, PIN - 670012
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KANHAGAD, KERALA WATER AUTHORITY,  
KASARGOD DISTRICT,, PIN - 671315

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

130

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

131

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26186 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY .  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, ADOOR,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

132

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

133

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26192 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
P H DIVISION, KERALA WATER AUTHORITY, PATHANAMTHITTA  
DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

134

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

135

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26209 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
P. CHANDRABABU, S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, ADOOR,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

137

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26295 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, KERALA WATER AUTHORITY, PATHANAMTHITTA  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

138

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26316 OF 2025

PETITIONER/S:

MIDLAND CONTRACTING PRIVATE LIMITED  
(FORMERLY M/S. MIDLAND ENGINEERING AND CONTRACTING  
COMPANY), REPRESENTED BY ITS MANAGING DIRECTOR V.SHAHUL  
HAMEED, DOOR NO.592 A AND 592 B, VARIKKODAN OFFICE  
BUILDING, VALIYAVARAMBA ROAD, DOWN HILL, MALAPPURAM,  
PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

140

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26333 OF 2025

PETITIONER/S:

MIDLAND CONTRACTING PRIVATE LIMITED  
(FORMERLY M/S. MIDLAND ENGINEERING AND CONTRACTING  
COMPANY), REPRESENTED BY ITS MANAGING DIRECTOR V.SHAHUL  
HAMEED, DOOR NO.592 A AND 592 B, VARIKKODAN OFFICE  
BUILDING, VALIYAVARAMBA ROAD, DOWN HILL, MALAPPURAM,  
PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.A.MOHAMMED FAIZAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P H DIVISION, KERALA  
WATER AUTHORITY, MALAPPURAM, PIN - 676505



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

142

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26339 OF 2025

PETITIONER/S:

MIDLAND CONTRACTING PRIVATE LIMITED  
(FORMERLY M/S. MIDLAND ENGINEERING AND CONTRACTING  
COMPANY), REPRESENTED BY ITS MANAGING DIRECTOR V.SHAHUL  
HAMEED, DOOR NO.592 A AND 592 B, VARIKKODAN OFFICE  
BUILDING, VALIYAVARAMBA ROAD, DOWN HILL, MALAPPURAM,  
PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

144

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26349 OF 2025

PETITIONER/S:

MIDLAND CONTRACTING PRIVATE LIMITED  
(FORMERLY M/S. MIDLAND ENGINEERING AND CONTRACTING  
COMPANY), REPRESENTED BY ITS MANAGING DIRECTOR V.SHAHUL  
HAMEED, DOOR NO.592 A AND 592 B, VARIKKODAN OFFICE  
BUILDING, VALIYAVARAMBA ROAD, DOWN HILL, MALAPPURAM,  
PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26357 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD,  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, PATHANAMTHITTA KERALA WATER AUTHORITY,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26379 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, ADOOR, KERALA WATER AUTHORITY,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

150

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26384 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, THIRUVALLA, KERALA WATER AUTHORITY,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

152

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

153

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26389 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, THIRUVALLA, KERALA WATER AUTHORITY,  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

154

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26419 OF 2025

PETITIONER/S:

MIDLAND CONTRACTING PRIVATE LIMITED  
(FORMERLY M/S. MIDLAND ENGINEERING AND CONTRACTING  
COMPANY), REPRESENTED BY ITS MANAGING DIRECTOR V.SHAHUL  
HAMEED, DOOR NO.592 A AND 592 B, VARIKKODAN OFFICE  
BUILDING, VALIYAVARAMBA ROAD, DOWN HILL, MALAPPURAM,  
PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.A.MOHAMMED FAIZAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, MALAPPURAM, PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P H DIVISION, KERALA  
WATER AUTHORITY, MALAPPURAM, PIN - 676505



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26473 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY.  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA  
DISTRICT,, PIN - 689101
- 4 THE EXECUTIVE ENGINEER,  
PH DIVISION, KERALA WATER AUTHORITY, PATHANAMTHITTA  
PATHANAMTHITTA DISTRICT,, PIN - 689101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

158

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26583 OF 2025

PETITIONER/S:

SHAJI K. MATHEW  
AGED 58 YEARS  
S/O. MATHEW, KURUKOOR HOUSE, KUTHUKUZHI P.O.,  
KOTHAMANGALAM, ERNAKULAM DISTRICT.-, PIN - 686691

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOCHI-, PIN - 682011

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26679 OF 2025

PETITIONER/S:

SHAJI K. MATHEW  
AGED 58 YEARS  
S/O. MATHEW, KURUKOOR HOUSE, KUTHUKUZHI P.O.,  
KOTHAMANGALAM, ERNAKULAM DISTRICT.-, PIN - 686691

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOTAYAM-, PIN - 686001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

162

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26699 OF 2025

PETITIONER/S:

SHAJI K. MATHEW  
AGED 58 YEARS  
S/O. MATHEW, KURUKOOR HOUSE, KUTHUKUZHI P.O.,  
KOTHAMANGALAM, ERNAKULAM DISTRICT.-, PIN - 686691

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SMT.SMITHA PHILIPOSE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOTAYAM-, PIN - 686001

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

164

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

165

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 26743 OF 2025

PETITIONER/S:

K .KHALID.  
AGED 58 YEARS  
S/OMOIDEEN HAJI ARALAYIL, KARUVAN THODUKAYIL,  
PAZHUR.P.O., MAVOOR VIA, KOZHIKDE,, PIN - 673661

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REP BY ITS SECRETARY, DEPARTMENT OF DRINKING WATER AND SANITATION, DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI, PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 3 KERALA WATER AUTHORITY REP BY ITS MANAGING DIRECTOR , JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER, KERALA WATER AUTHORITY, P.H CIRCLE, MALAPARAMBA. P.O., KOZHIKODE, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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5 THE EXECUTIVE ENGINEER  
, KERALA WATER AUTHORITY, PROJECT DIVISION, KOZHIKODE-,  
PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27174 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY.  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN- 695 033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, PALAKKAD DISTRICT, PIN - 678001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION,KOLLAM, KERALA WATER AUTHORITY,  
CHITTUR,PALAKKAD DISTRICT, PIN - 678001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

169

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27181 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KANNUR, PIN - 670012
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION,KOLLAM, KERALA WATER AUTHORITY, KANNUR  
DISTRICT, PIN - 670012

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27221 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR,P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM., PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOLLAM., PIN - 691001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION,KOLLAM, KERALA WATER AUTHORITY, KOLLAM  
DISTRICT, PIN - 691001

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27265 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOLLAM,KOLLAM DISTRICT,, PIN -  
691001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KOLLAM, KERALA WATER AUTHORITY,  
PATHANAMTHITTA DISTRICT,, PIN - 691001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27529 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOCHI,ERNAKULAM DISTRICT, PIN -  
682011
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION,KOLLAM, KERALA WATER AUTHORITY,  
KOCHI,ERNAKULAM DISTRICT., PIN - 682011



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27742 OF 2025

PETITIONER/S:

PAULOSE ABRAHAM  
AGED 56 YEARS  
S/O. ABRAHAM, NJATTUMKALAYIL HOUSE, KADAYIRUPPU P.O,  
KOLENCHERRY ERNAKULAM DISTRICT, PIN-, PIN - 682311

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, PUBLIC HEALTH CIRCLE,  
ALAPPUZHA-., PIN - 688001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

178

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

179

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 27770 OF 2025

PETITIONER/S:

PAULOSE ABRAHAM  
AGED 56 YEARS  
S/O. ABRAHAM, NJATTUMKALAYIL HOUSE, KADAYIRUPPU P.O,  
KOLENCHERRY ERNAKULAM DISTRICT, PIN-, PIN - 682311

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, PUBLIC HEALTH CIRCLE,  
ALAPPUZHA-., PIN - 688001

BY ADV SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

180

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

181

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28194 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA , EPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, OFFICE OF THE SUPERINTENDING  
ENGINEER, PH CIRCLE, KOZHIKODE, MALAPPARAMBA,, PIN -  
673009
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE,  
KERALA WATER AUTHORITY, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

182

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

183

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28323 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR, P.CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY.  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOLLAM, PIN - 691001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KOLLAM, KERALA WATER AUTHORITY,  
KOLLAM DISTRICT - 691001. ( THE ADDRESS OF R4 IS  
CORRECTED AS "THE EXECUTIVE ENGINEER, PH DIVISION,  
KERALA WATER AUTHORITY, KOLLAM DISTRICT - 691001" AS  
PER THE ORDER DATED 03/03/2026 IN IA 1/2026) .



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

184

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

185

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28332 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOLLAM., PIN - 691001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KOLLAM, KERALA WATER AUTHORITY,  
KOLLAM DISTRICT.PIN-691001. &#42;&#42;ADDRESS CORRECTED  
AS " THE EXECUTIVE ENGINEER , PH DIVISION , KERALA  
WATER AUTHORITY , KOLLAM DISTRICT -691001 - AS PER  
ORDER DATED 03/03/2026 IN IA 1/2026 IN THE WP(C  
&#42;&#42;



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

186

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

187

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28336 OF 2025

PETITIONER/S:

M/S STREFA PROJECTS PRIVATE LTD.  
PLOT NO: 34, EASWARIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA, REPRESENTED BY ITS DIRECTOR, P. CHANDRABABU,  
S/O LATE P. DASTAGIRI,, PIN - 500083

BY ADVS.  
SHRI.V.PREMCHAND  
SMT.HALIYA T.P.  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM,, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOLLAM, PIN - 691001
- 4 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KOLLAM, KERALA WATER AUTHORITY,  
KOLLAM DISTRICT, PIN 691001--&#42;&#42; ADDRESS  
CORRECTED AS "THE EXECUTIVE ENGINEER, PH DIVISION ,  
KERALA WATER AUTHORITY, KOLLAM DISTRICT, PIN 691001- AS  
PER THE ORDER DTD. 03.03.2026 IN IA 1/26 IN WPC



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

188

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

189

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28438 OF 2025

PETITIONER/S:

EM. PAULOSE  
AGED 61 YEARS  
S/O.MATHAI, RESIDING AT EDAPPARA HOUSE,  
KADAYIRUPPU.P.O., KOLENCHERRY, PIN - 682311

BY ADVS.  
SHRI.N.KRISHNA PRASAD  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.DEEPAK VARUGHESE MATHEW  
SHRI.HARKISH SREETHU V.S.  
SMT.GEETHU SUSAN VARGHESE  
SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P H CIRCLE,  
KERALA WATER AUTHORITY, KALMANDAPAM, PALAKKAD, PIN -  
678001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJET DIVISION,  
KERALA WATER AUTHORITY, CHITTUR, PIN - 678101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

190

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

191

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28537 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 47 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

192

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 28836 OF 2025

PETITIONER/S:

NAUFAL P.K  
AGED 33 YEARS  
S/O MUHAMMED HASSAN P.K, PAROL KUTTIYIL, KUMBIYALATH  
HOUSE, RAMANATTUKARA P.O KOZHIKODE, PIN - 673633

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REP BY ITS SECRETARY, DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI, PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-, PIN - 695001
- 3 KERALA WATER AUTHORITY, REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM-, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER, KERALA WATER AUTHORITY, P.H CIRCLE, THIRUVANANTHAPURAM-, PIN - 695033



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

193

5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION,  
THIRUVANANTHAPURAM-, PIN - 695033

BY ADVS.  
SHRI.SATHEESH MOHANAN, CGC  
SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

194

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30284 OF 2025

PETITIONER/S:

PAULOSE ABRAHAM  
AGED 56 YEARS  
S/O. ABRAHAM, NJATTUMKALAYIL HOUSE, KADAYIRUPPU P.O,  
KOLENCHERRY ERNAKULAM DISTRICT, PIN-, PIN - 682311

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER KERALA WATER  
AUTHORIY, PH CIRCLE, KOCHI -, PIN - 682011

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

195

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30435 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA., PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOTTAYAM., PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, MEENACHIL-MALANKARA  
PROJECT DIVISION, KERALA WATER AUTHORITY, PALA, PIN -  
686575

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

198

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30436 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA,, PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA., PIN - 686661
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KATTAPPANA, PIN - 685508

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

199

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

200

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30437 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA, PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, MEENACHIL-MALANKARA  
PROJECT DIVISION, KERALA WATER AUTHORITY, PALA, PIN -  
686575

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

201

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

202

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30450 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA,, PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686661
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJ ECT DIVISION,  
KERALA WATER AUTHORITY, KATTAPPANA, PIN - 685508

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

203

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

204

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 30807 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 47 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, MALAPPURAM., PIN -  
676505
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, MALAPPURAM.,  
PIN - 676505

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

205

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 31734 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA., PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM,, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, MEENACHIL-MALANKARA  
PROJECT DIVISION, KERALA WATER AUTHORITY, PALA, PIN -  
686575

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

206

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

207

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 31775 OF 2025

PETITIONER/S:

M/S TD & A INFRASTRUCTURE PVT. LTD., REPRESENTED BY ITS  
MANAGING DIRECTOR, T.D. MOHAMMED NOUFAL  
AGED 39 YEARS  
S/O. T.D. AHAMMED, KMC 2/305, THALAYANGADI,  
KARANDAKKAD, KASARGOD, RESIDING AT DELCON HOUSE,  
CHATCHANCHAL, KASARAGOD, PIN - 671121

BY ADVS.  
SMT.SHIBA M SAMUEL  
SMT.RIYA RAYMOL IYPE

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, PUBLIC HEALTH CIRCLE, KOCHI,  
KERALA, PIN - 682011
- 3 THE MANGING DIRECTOR  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033
- 4 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALABHAVAN, THIRUVANANTHAPURAM,  
PIN - 695033



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

208

**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

209

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 31785 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA., PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOTTAYAM., PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, MEENACHIL-MALANKARA  
PROJECT DIVISION, KERALA WATER AUTHORITY, PALA., PIN -  
686575

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

210

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

211

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 31791 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA, PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOTTAYAM., PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KADUTHURUTHY, PIN - 686604

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

212

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

213

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 31903 OF 2025

PETITIONER/S:

EVEREST INFRA VENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.K.ANINDITH  
REDDY, BABUKHAN MILLENIUM CENTER, 6-3-1099/1100, NORTH  
BLOCK NO.701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD,  
TELANGANA, PIN - 500082

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686661
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJ ECT DIVISION,  
KERALA WATER AUTHORITY, KATTAPPANA, PIN - 685508

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

214

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

215

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 32177 OF 2025

PETITIONER/S:

ABDUSSAMAD  
AGED 63 YEARS  
S/O.ALAVI HAJI, THAMMANASSERI HOUSE, MELMURI. (PO) ,  
MALAPPURAM, PIN - 676517

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPARAMBA.P.O. KOZHIKODE, PIN  
- 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PH DIVISION, KERALA  
WATER AUTHORITY, SULTHAN BATHERY, PIN - 673592

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

216

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

217

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 32407 OF 2025

PETITIONER/S:

T.ABDUSSAMAD  
AGED 63 YEARS  
S/O.ALAVI HAJI, THAMMANASSERI HOUSE, MELMURI. (PO),  
MALAPPURAM, PIN - 676517

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPARAMBA.P.O. KOZHIKODE, PIN  
- 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOZHIKODE, PIN - 673017

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

218

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

219

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 32432 OF 2025

PETITIONER/S:

T.ABDUSSAMAD  
AGED 63 YEARS  
S/O.ALAVI HAJI, THAMMANASSERI HOUSE, MELMURI. (PO) ,  
MALAPPURAM, PIN - 676517

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPARAMBA.P.O. KOZHIKODE, PIN  
- 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PH DIVISION, KERALA  
WATER AUTHORITY, SULTHAN BATHERY, PIN - 673592

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

220

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

221

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33284 OF 2025

PETITIONER/S:

ARMCO INFRA PVT. LTD.  
BUILDING NO. F3103, JLN STADIUM, KALOOR, ERANAKULAM- ,  
REP. BY ITS MANAGING DIRECTOR, THASLEEM C.A, S/O.  
ABDULRAHMAN HAJI, SHABNA MANZIL, KETTUNGAL, MUDIYAR  
P.O, KASARGODE DISTRICT -, PIN - 671542

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA  
WATER AUTHORITY, MUVATTUPUZHA, ERNAKULAM DISTRICT -,  
PIN - 686661
- 4 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

222

**WATER AUTHORITY, PAINAVU, IDUKKI DISTRICT -, PIN -  
685602**

**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

223

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33541 OF 2025

PETITIONER/S:

M/S GUPTA ASSOCIATES,  
FIRST FLOOR, BEHIND MAKHAMPADI BUS STOP, PT BUILDING  
MAKHAMPADI, PATTIKKAD (P O), PATTIKKADU MANNARMALA,  
MALAPPURAM, REPRESENTED BY ITS PARTNER, PIN - 679325

BY ADVS.  
SHRI.V.PREMCHAND  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 THE KERALA WATER AUTHORITY,  
JALABHAVAN, REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANATHAPURAM,, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
THE KERALA WATER AUTHORITY, JALABHAVAN,  
THIRUVANATHAPURAM,, PIN - 695033
- 3 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER,  
THE KERALA WATER AUTHORITY, JALABHAVAN,  
THIRUVANATHAPURAM,, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, PUBLIC HEALTH CIRCLE,  
MALAPPURAM,, PIN - 676505
- 5 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, MALAPPURAM, KERALA WATER AUTHORITY,,  
PIN - 676505



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

224

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

225

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 34409 OF 2025

PETITIONER/S:

ARMCO INFRA PVT. LTD  
BUILDING NO. F3103, JLN STADIUM, KALoor, ERANAKULAM-,  
REP. BY ITS MANAGING DIRECTOR, AGED 43 YEARS, S/O.  
ABDULRAHMAN HAJI, SHABNA MANZIL, KETTUNGAL, MUDIYAR  
P.O, KASARGODE DISTRICT - THASLEEM C.A, PIN - 671542

BY ADVS.  
SRI.JOBY JACOB PULICKEKUDY  
SRI.ANIL GEORGE  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.  
SMT.AINA SHIREEN N.I.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA  
WATER AUTHORITY, MUVATTUPUZHA, ERNAKULAM DISTRICT -,  
PIN - 686661
- 4 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

226

**WATER AUTHORITY, PAINAVU, IDUKKI DISTRICT -, PIN -  
685602**

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

227

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 35481 OF 2025

PETITIONER/S:

JOSE MERLIN  
AGED 55 YEARS  
KONNOTH HOUSE, 18/2368-B, LOVESHORE AVENUE,  
THOPPUMPADY, ERNAKULAM DISTRICT, PIN - 682005

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.A.MOHAMMED FAIZAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, THRISSUR, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P H DIVISION, KERALA  
WATER AUTHORITY, IRINJALAKUDA, THRISSUR DISTRICT, PIN -  
680121

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

228

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

229

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36467 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI. SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2- 831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PH DIVISION, KERALA  
WATER AUTHORITY, MALAPPARAMBA.P.O, KOZHIKODE, PIN -  
673009

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

231

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 37211 OF 2025

PETITIONER/S:

JOSEPH JOHN  
AGED 56 YEARS  
S/O. JOHN, RESIDING AT MONIPPILLIL HOUSE, AVOLI (PO),  
MUVATTUPUZHA, ERNAKULAM, PIN - 686670

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOTTAYAM, PIN - 686002

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

232

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

233

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 39988 OF 2025

PETITIONER/S:

UNNIKRISHNAN NAIR. B. ,  
AGED 58 YEARS  
SAROVILLA'KADAVILA, VANCHIYOOR.P O, ATTINGAL,  
THIRUVANANTHAPURAM, PIN - 695035

BY ADVS.  
SHRI.V.PREMCHAND  
SHRI.MAHADEV M.J.

RESPONDENT/S:

- 1 THE KERALA WATER AUTHORITY,  
JALABHAVAN, REPRESENTED BY ITS MANAGING DIRECTOR,  
THIRUVANATHAPURAM, PIN - 695033
- 2 THE MANAGING DIRECTOR,  
THE KERALA WATER AUTHORITY, JALABHAVAN,  
THIRUVANANTHAPURAM, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER,  
THE KERALA WATER AUTHORITY, PH CIRCLE, KOLLAM, PIN -  
691001
- 4 THE EXECUTIVE ENGINEER,  
THE KERALA WATER AUTHORITY,PH DIVISION, KOLLAM, PIN -  
691001

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

235

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 40522 OF 2025

PETITIONER/S:

RISHAD.P.M,  
AGED 43 YEARS  
S/O LATE T.P. MUHAMMED KUNJI RESIDING AT TEE PEE  
RESIDENCE,THEKKIL FERRY.P.O KASARGOD, PIN - 671541

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY ITS SECRETARY,  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY  
OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 KERALA WATER AUTHORITY, REPRESENTED BY THE MANAGING  
DIRECTOR,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN -  
695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H CIRCLE,HIGH ROAD ,SAKHTAN  
THAMPURAN NAGAR, TRISSUR, PIN - 680001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, NATTIKA -P.O  
TRISSUR, PIN - 680566

BY ADVS.  
SHRI.P.SAJEEV (PERUMPALAM), CGC  
SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 40700 OF 2025

PETITIONER/S:

HUNIFA MEETHAL  
AGED 44 YEARS  
S/O ABDULLA KUNHI ETHIRTHODE HOUSE, EDNEER.P.O.,  
KASARGODE, PIN - 671541

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY ITS SECRETARY,  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY  
OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 KERALA WATER AUTHORITY, REPRESENTED BY THE MANAGING  
DIRECTOR,  
JALABHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM-, PIN -  
695033
- 4 THE SUPERINTENDING ENGINEER,  
KERALA WATER AUTHORITY, P.H CIRCLE,HIGH ROAD ,SAKHTAN  
THAMPURAN NAGAR, TRISSUR, PIN - 680001



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

238

5 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, NATTIKA -P.O  
TRISSUR, PIN - 680566

BY ADVS.  
SHRI.P.R.AJITH KUMAR, CGC  
SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 10208 OF 2024

PETITIONER/S:

T. ABDUSSAMMAD  
AGED 62 YEARS  
GOVERNMENT CONTRACTOR S/O ALAVI HAJI, MELMURI P.O  
MALAPPURAM, PIN - 676517

BY ADVS.  
SMT.HARITHA P.N.  
SMT.ANITA ANN GEORGE  
SHRI.ANAND KALYANAKRISHNAN  
SRI.C.DHEERAJ RAJAN  
SHRI.LIBIN VARGHESE

RESPONDENT/S:

- 1 KERALA RURAL WATER SUPPLY AND SANITATION  
AGENCY, MALAPPURAM.  
MMC X/108-112, 2ND FLOOR, UMK TOWER, JUBILEE ROAD,  
UPHILL, MALAPPURAM, REPRESENTED BY REGIONAL PROJECT  
DIRECTOR, PIN - 676505
- 2 JALANIDHI REGIONAL PROJECT MANAGEMENT UNIT MALAPPURAM  
MALAPPURAM. MMC X/108-112, 2ND FLOOR, UMK TOWER, JUBILEE  
ROAD, UPHILL, MALAPPURAM, REPRESENTED BY REGIONAL  
PROJECT DIRECTOR., PIN - 676505
- 3 MOONNIYUR GRAMAPANCHAYATH,  
VELLIMUKH SOUTH P.O , MALAPPURAM REPRESENTED BY ITS  
SECRETARY ., PIN - 676317
- 4 MOONNIYUR JALANIDHI SUDHAJALA VITHARANA SOCIETY,  
VELLIMUKH SOUTH P.O , REPRESENTED BY SECRETARY



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

240

MOONNIYUR GRAMAPANCHAYATH, VELLIMUKH SOUTH P.O ,  
MALAPPURAM, PIN - 676317

5 ADDL.R5.GOVERNMENT OF KERALA  
REPRESENTED BY THE SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM  
( ADDL.R5 IMPLEADED VIDE ORDER DATED 01-07-2025 IN IA  
1/25 IN WP(C)10208/2024)

BY ADVS.  
SRI.D.KISHORE  
SRI.R.RAMADAS  
GOVERNMENT PLEADER  
SMT.MEERA GOPINATH  
SRI.R.MURALEEKRISHNAN (MALAKKARA)

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 10218 OF 2024

PETITIONER/S:

T. ABDUSSAMMAD  
AGED 62 YEARS  
GOVERNMENT CONTRACTOR S/O ALAVI HAJI, MELMURI P.O  
MALAPPURAM KERALA., PIN - 676517

BY ADVS.  
SMT.ANITA ANN GEORGE  
SMT.HARITHA P.N.  
SHRI.ANAND KALYANAKRISHNAN  
SRI.C.DHEERAJ RAJAN  
SHRI.LIBIN VARGHESE

RESPONDENT/S:

- 1 KERALA RURAL WATER SUPPLY AND SANITATION AGENCY,  
MALAPPURAM.  
MMC X/108-112, 2ND FLOOR, UMK TOWER, JUBILEE ROAD,  
UPHILL, MALAPPURAM, PIN - 676505
- 2 JALANIDHI REGIONAL PROJECT MANAGEMENT UNIT MALAPPURAM  
MMC X/108-112, 2ND FLOOR, UMK TOWER, JUBILEE ROAD,  
UPHILL, MALAPPURAM ., PIN - 676505
- 3 MOONNIYUR GRAMAPANCHAYATH  
VELLIMUKH SOUTH P.O , MALAPPURAM, REPRESENTED BY ITS  
SECRETARY ., PIN - 676317
- 4 MOONNIYUR JALANIDHI SUDHAJALA VITHARANA SOCIETY,  
VELLIMUKH SOUTH P.O , MALAPPURAM, REPRESENTED BY  
SECRETARY MOONNIYUR GRAMAPANCHAYATH, VELLIMUKH SOUTH P.O  
, MALAPPURAM 676317.



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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5        &#42; ADDL R5) GOVERNMENT OF KERALA  
REPRESENTED BY THE SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM  
&#42;( IS IMPLEADED AS PER THE ORDER DATED 01.07.2025  
IN IA 01/2025 IN WP (C) 10218/2024)

BY ADVS.  
SRI.D.KISHORE  
SRI.R.RAMADAS  
SMT.MEERA GOPINATH  
SRI.R.MURALEEKRISHNAN (MALAKKARA)

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

243

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41065 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 48 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

244

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41093 OF 2025

PETITIONER/S:

BG TECH ENGINEERING  
BUILDING NO.39/386-4, KATTUKKARA MURI, THIRUVALLA.P.O.,  
PATHANAMTHITTA DISTRICT, REPRESENTED BY ITS MANAGING  
PARTNER BOBY.T.KURIAKOSE, PIN - 689101

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
ENGINEER OFFICE OF THE SUPERINTENDING ENGINEER, KERALA  
WATER AUTHORITY, P H CIRCLE, MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MALAPPURAM, PIN - 676505

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

245

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 43105 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 48 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 43108 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 48 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, KOZHIKODE., PIN -  
673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 45592 OF 2025

PETITIONER/S:

HASSAN M  
AGED 68 YEARS  
S/O. MUSTHAF A, CHIRAPPULLY HOUSE, RAYONPURAM P.O,  
KANJIRAKKADU, PERUMBAVOOR, ERNAKULAM DISTRICT, PIN-,  
PIN - 682311

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, TKV  
NAGAR, KERALA WATER AUTHORITY, KALMANDAPAM, PALAKKAD-,  
PIN - 678001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

249

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 45772 OF 2025

PETITIONER/S:

KUDROLI BUILDERS AND INFRASTRUCTURES PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR AHAMMED  
SHAFI.C.M., KELAMBIKA TOWER, PONDA, GOA, PIN - 403401

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.A.MOHAMMED FAIZAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, HIGH ROAD, SAKTHAN  
THAMPURAN NAGAR, THRISSUR, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, NATTIKA, THRISSUR, PIN - 680566

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

251

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 46918 OF 2025

PETITIONER/S:

KOYA & COMPANY CONSTRUCTION LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR SHRI.SALEEM,  
HAVING ITS REGISTERED OFFICE AT 12-2-831/38, 72 MIGH,  
MEHDIPATANAM, HYDERABAD, TELANGANA, PIN - 500028

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H. CIRCLE (KANNUR), THANA, KANNUR, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MATTANNUR, KANNUR, PIN -  
670702

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

254

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 47694 OF 2025

PETITIONER/S:

DOMINIC. A  
AGED 64 YEARS  
S/O. AUGUSTINE, OLICKAL HOUSE, GREEN PARK, THODUPUZHA  
IDUKKI DISTRICT-, PIN - 685584

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ADARSH K.  
SHRI.ALEX KEVIN GEORGE

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA  
WATER AUTHORITY. THOTTUMKALPEEDIKA, MUVATTUPUZHA,  
ERNAKULAM DISTRICT, PIN - 686661
- 4 THE EXECUTIVE ENGINEER  
PH DIVISION, KERALA WATER AUTHORITY, MUVATTUPUZHA,  
ERNAKULAM DISTRICT, PIN - 686661



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

255

**BY ADV SHRI.SUJITH MATHEW JOSE, ADDITIONAL STANDING  
COUNSEL, KERALA WATER AUTHORITY**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

256

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 47848 OF 2025

PETITIONER/S:

DOMINIC. A  
AGED 64 YEARS  
S/O. AUGUSTINE, OLICKAL HOUSE, GREEN PARK, THODUPUZHA  
IDUKKI DISTRICT-, PIN - 685584

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ADARSH K.  
SHRI.ALEX KEVIN GEORGE

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA  
WATER AUTHORITY, MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN  
- 686661
- 4 THE EXECUTIVE ENGINEER  
PH DIVISION, KERALA WATER AUTHORITY, MUVATTUPUZHA,  
ERNAKULAM DISTRICT, PIN - 686661



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

257

**BY ADV SHRI.SUJITH MATHEW JOSE, ADDITIONAL STANDING  
COUNSEL, KERALA WATER AUTHORITY**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

258

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 47897 OF 2025

PETITIONER/S:

DOMINIC. A  
AGED 64 YEARS  
S/O. AUGUSTINE, OLICKAL HOUSE, GREEN PARK, THODUPUZHA  
IDUKKI DISTRICT-, PIN - 685584

BY ADVS.  
SRI.ANIL GEORGE  
SRI.JOBY JACOB PULICKEKUDY  
SHRI.ASHIK TOM  
SHRI.ALEX KEVIN GEORGE  
SHRI.ADARSH K.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALABHAVAN,  
THIRUVANANTHAPURAM-, PIN - 695033
- 2 THE MANAGING DIRECTOR  
KERALA WATER AUTHORITY, JALABHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, -, PIN - 695033
- 3 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER PH CIRCLE, KERALA  
WATER AUTHORITY, MUVATTUPUZHA, KERALA, PIN - 686661
- 4 THE EXECUTIVE ENGINEER  
PH DIVISION, KERALA WATER AUTHORITY, MUVATTUPUZHA,  
KERALA, PIN - 686661



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

259

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

260

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 48048 OF 2025

PETITIONER/S:

M/S. SURENDRA INFRASTRUCTURE PVT. LTD  
HEAD OFFICE, 9, EZRA STREET, 2ND FLOOR, KOLKATA, REP.  
BY ITS PROJECT MANAGER, M.K. SHAJI, (MUTTATH KOCHUKUNJU  
SHAJI), S/O. KOCHUKUNJU, AGED 62 YEARS VAISHNAVAM,  
UMMALATHOOR, KOZHIKODE, PIN - 673008

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.AHMED ARHAM E.A.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE, JALA  
BHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, HOSPITAL ROAD, ERNAKULAM, PIN -  
682011
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, HOSPITAL ROAD, ERNAKULAM,  
KOCHI, PIN - 682011



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

261

4 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033

BY ADV SHRI.SUJITH MATHEW JOSE, ADDITIONAL STANDING  
COUNSEL, KERALA WATER AUTHORITY

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

262

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 48221 OF 2025

PETITIONER/S:

K.T.MANOJ  
AGED 47 YEARS  
KEECHERI HOUSE, KUPPADI P.O., S.BATHERI, WAYANAD  
DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAPURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, MALAPPURAM., PIN -  
676505
- 3 THE EXECUTIVE ENGINEER  
PROJECT DIVISION, KERALA WATER AUTHORITY, MALAPPURAM.,  
PIN - 676505

BY ADV SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

263

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 25410 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
602, SHIV TOWER, PATTO PLAZA, PANAJI, GOA. REPRESENTED  
BY ITS MANAGING DIRECTOR/AUTHORISED SIGNATORY  
SHRI.K.C.JAMES, PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.PUSHPARAJ.K.P  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER KERALA WATER  
AUTHORITY P.H CIRCLE (KANNUR) THANA, KANNUR., PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MATTANNUR, KANNUR., PIN -  
670702
- 4 ADDL.R4.KERALA INFRASTRUCTURE INVESTMENT FUND BOARD  
REPRESENTED BY ITS LEGAL OFFICER  
KERALA INFRASTRUCTURE INVESTMENT FUND BOARD (KIIFB),  
2ND FLOOR, FELICITY SQUARE, M.G ROAD, STATUE,



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

264

THIRUVANANTHAPURAM ( ADDL.R4 IMPEADED VIDE ORDER DATED  
07-08-2025 IN IA 1/25 IN WP(C)25410/2024)

BY ADVS.  
SHRI.V.V.JOSHI  
SRI.S.CHANDRASEKHARAN NAIR  
SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

265

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 29263 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
602, SHIV TOWER, PATTO PLAZA, PANAJI, GOA. REPRESENTED  
BY ITS MANAGING DIRECTOR/AUTHORISED SIGNATORY  
SHRI.K.C.JAMES., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.PUSHPARAJ.K.P  
SHRI.ARJUN P.V.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KWA, PH CIRCLE-  
KANNUR, THANA, KANNUR., PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KWA, PROJECT  
DIVISION, MATTANNUR, KANNUR., PIN - 670702
- 4 ADDL.R4: KERALA INFRASTRUCTURE INVESTMENT FUND BOARD  
(KIIFB),  
2ND FLOOR, FELICITY SQUARE, M.G ROAD,  
STATUE, THIRUVANANTHAPURAM-695 001. (ADDL.R4 IS  
IMPLEADED AS PER ORDER DATED 10.03.2026 IN IA NO.1/2024



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

266

IN WP(C) NO.29263/2024).

BY ADVS.  
SRI.S.CHANDRASEKHARAN NAIR  
SHRI.S.JAYANT  
SMT.ABHIREMYA RAJ R B  
SHRI.GOVIND V.P.  
SMT.SHAHANAZ B.  
SMT.GAYATHRI R.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

267

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 32321 OF 2024

PETITIONER/S:

M/S CHICAGO CONSTRUCTIONS INTERNATIONAL PRIVATE LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR, S.MOHANA KUMAR,  
AGED 60 YEARS, SON OF SADASIVAN, HAVING ITS REGISTERED  
OFFICE AT TC 22/2703, CHITIRA LANE, KOCHAR ROAD,  
SASTHAMANGALAM, THIRUVANANTHAPURAM., PIN - 695010

BY ADVS.

SHRI.N.KRISHNA PRASAD

SRI.P.SHANES METHAR

SHRI.A.MOHAMMED FAIZAL

SHRI.ARJUN P.V.

SHRI.HARKISH SREETHU V.S.

SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, ALAPPUZHA., PIN -  
688002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJET DIVISION,  
KERALA WATER AUTHORITY, ALAPPUZHA., PIN - 688002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

268

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

269

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 32792 OF 2024

PETITIONER/S:

M/S. SRPT ENGINEERING PVT. LTD. REPRESENTED BY MANAGING  
DIRECTOR, SHIJIN RAMESH P.T  
AGED 32 YEARS  
3/92A , MATHARA ,KOZHIKODE S/O RAMESH P.T RESIDING AT  
ANANDAM, MAKKANARI MEETHAL HOUSE, MATHARA,KOZHIKODE,  
PIN - 673014

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY, REPRESENTED BY ITS MANAGING  
DIRECTOR,  
JALABHAVAN, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE EXECUTIVE ENGINEER  
, KERALA WATER AUTHORITY, (WATER RESOURCES DEPARTMENT)  
PH DIVISION , VADAKARA, KOZHIKODE, PIN - 673017

BY ADV SHRI.V.V.JOSHI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

270

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33496 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE- KANNUR, THANA, KANNUR., PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROIJECT DIVISION, THANA, KANNUR,, PIN -  
670012

BY ADVS.



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

271

**SHRI.V.V.JOSHI**  
**SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

272

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33574 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-THRISSUR, HIGH ROAD, SAKTHAN  
THAMPURAN NAGAR, THRISSUR, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROIECT DIVISION- NATTIKA, THRISSUR., PIN -  
680566

BY ADVS.



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

273

**SHRI.V.V.JOSHI**  
**SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

274

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33667 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H. CIRCLE, MALAPARAMBA.P.O., KOZHIKODE.,  
PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, P. H. DIVISION, VATAKARA, KOZHIKODE., PIN -  
673101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

275

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 33701 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES, 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.  
SHRI.PUSHPARAJ.K.P

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KWA, PH CIRCLE-  
KOZHIKODE, MALAPRAMBA.P.O., KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KWA,. PROJECT  
DIVISION, MALAPARAMBA, KOZHIKODE., PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

277

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

278

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 35560 OF 2024

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL.P.O.,  
MALAPPURAM., PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER KERALA WATER  
AUTHORITY, PROJECT DIVISION-KOZHICODE MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

279

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

280

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 35562 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PH CIRCLE,  
KERALA WATER AUTHORITY, KOZHIKODE, MALAPARAMBA.P.O  
KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, MALAPARAMBA.P.O., KOZHIKODE.,  
PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

281

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

282

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36362 OF 2024

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL.P.O.,  
MALAPPURAM., PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE, MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER KERALA WATER  
AUTHORITY, PROJECT DIVISION-KOZHICODE,  
MALAPARAMBA.P.O., KOZHICODE., PIN - 673009

BY ADVS.  
SHRI.P.M.JOHNY, SC, KERALA WATER AUTHORITY



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

283

**SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

284

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 35707 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA., PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
OBSERVATORY HILLS, VELLAYAMBALAM, THIRUVANANTHAPURAM.,  
PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE (KOZHIKODE),  
MALAPARAMBA.P.O., KOZHIKODE., PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PH DIVISON (KOZHIKODE), MALAPARAMBA.P.O  
KOZHIKODE., PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

285

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

286

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 35746 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA, PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,1.  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE MALAPPURAM, UP HILLP.O.,  
MALAPPURAM., PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, MALAPPURAM., PIN - 676505

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

287

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

288

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36250 OF 2024

PETITIONER/S:

BIJU AUGUSTINE  
AGED 55 YEARS  
S/O. K. A. AUGUSTINE KUMPUCKAL HOUSE VANNAPPURAM  
PO.THODUPUZHA, IDUKKI DISTRICT, PIN - 685607

BY ADVS.  
SRI.THOMAS J.ANAKKALLUNKAL  
SRI.J.VISHNU  
SMT.ANUPA ANNA JOSE KANDOTH  
SHRI.JAYARAMAN S.  
SMT. DHANYA SUNNY  
SMT. ANN MILKA GEORGE

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
OBSERVATORY HILL, VELLAYAMBALAM, THIRUVANANTHAPURAM,  
PIN - 695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, THIRUVALLA, PATHANAMTHITTA, PIN - 689101
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, P.H. CIRCLE, KERALA  
WATER AUTHORITY, THIRUVALLA, PATHANAMTHITTA, PIN -  
689101
- 4 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

289

**ADOOR, KERALA WATER AUTHORITY, PATHANAMTHITTA, PIN -  
691523**

**BY ADV SRI.SUJITH MATHEW JOSE**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

290

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36363 OF 2024

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL.P.O.,  
MALAPPURAM., PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE, MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION-KOZHICODE,  
MALAPARAMBA.P.O., KOZHICODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

291

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

292

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36470 OF 2024

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL.P.O.,  
MALAPPURAM., PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE, MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION-KOZHICODE,  
MALAPARAMBA.P.O., KOZHICODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

293

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

294

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 36592 OF 2024

PETITIONER/S:

ZUBAIR V  
AGED 53 YEARS  
S/O. ABDULLA, CHERUPARAMBIL HOUSE, KODUR P.O.,  
MANGATTUPULAM, MALAPPURAM, PIN - 676504

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, P.H. CIRCLE, MALAPPURAM,  
MALAPPURAM DISTRICT, PIN - 676504
- 3 EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, MALAPPURAM  
DISTRICT, PIN - 676505

BY ADV SHRI.V.V.JOSHI



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

295

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

296

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 37051 OF 2024

PETITIONER/S:

M/S MIDLAND ENGINEERING AND CONTRACTING COMPANY  
REPRESENTED BY ITS MANAGING PARTNER V.SHAHUL HAMEED,  
VARIKODAN BUILDING, VALIYAVARAMBU ROAD, DOWN HILL.P.O.,  
MALAPPURAM, PIN - 676519

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE, MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
THE EXECUTIVE ENGINEER, OFFICE OF THE EXECUTIVE  
ENGINEER, KERALA WATER AUTHORITY, PROJECT DIVISION-  
KOZHICODE, MALAPARAMBA.P.O., KOZHICODE, PIN - 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

297

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 37213 OF 2024

PETITIONER/S:

REENA ENGINEERS AND CONTRACTORS PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR/AUTHORISED  
SIGNATORY K.C.JAMES 602, SHIV TOWER, PATTO PLAZA,  
PANAJI, GOA, PIN - 403001

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,1.  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686661
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KATTAPPANA, VELLAYAMKUDY.P.O,  
PIN - 685515

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

299

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

300

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 37342 OF 2024

PETITIONER/S:

M.MOHAMMED ASHRAF  
AGED 48 YEARS  
S/O. ABDULLA KUNHI HAJI, RESIDING AT EDIRTHOD HOUSE,  
EDNEER.P.O., KASARGOD, PIN - 671541

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
OBSERVATORY HILLS, VELLAYAMBALAM, THIRUVANANTHAPURAM,  
PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KANNUR, THANA, KANNUR, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KASARAGOD, PIN - 671310

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

301

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

302

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 37360 OF 2024

PETITIONER/S:

RISHAD.P.M  
AGED 41 YEARS  
S/O.MUHAMMED KUNHI, RESIDING AT TEE PEE RESIDENCE,  
THEKKIL, THEKKILFERRY.P.O, KASARAGOD., PIN - 671541

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
OBSERVATORY HILLS, VELLAYAMBALAM, THIRUVANANTHAPURAM,  
PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, P.H CIRCLE-KANNUR, THANA, KANNUR., PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANHANGAD, KASARAGOD, PIN  
- 671315



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

303

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

304

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 38133 OF 2024

PETITIONER/S:

M/S CHICAGO CONSTRUCTIONS INTERNATIONAL PRIVATE LIMITED  
REPRESENTED BY ITS MANAGING DIRECTOR, S.MOHANA KUMAR,  
AGED 60 YEARS, SON OF SADASIVAN, HAVING ITS REGISTERED  
OFFICE AT TC 22/2703, CHITIRA LANE, KOCHAR ROAD,  
SASTHAMANGALAM, THIRUVANANTHAPURAM, PIN - 695010

BY ADVS.

SHRI.N.KRISHNA PRASAD

SRI.P.SHANES METHAR

SHRI.A.MOHAMMED FAIZAL

SHRI.ARJUN P.V.

SHRI.DEEPAK VARUGHESE MATHEW

SMT.GEETHU SUSAN VARGHESE

SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER P.H.CIRCLE,  
KERALA WATER AUTHORITY, ALAPPUZHA, PIN - 688001
- 3 THE EXECUTIV E ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER KIIFB PROJECT  
DIVISION, KERALA WATER AUTHORITY, ALAPPUZHA., PIN -  
688001
- 4 JYOTHY PRADEEP



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

305

KERALA INFRASTRUCTURE INVESTMENT FUND BOARD (KIIFB),  
2ND FLOOR, FELICITY SQUARE, M.G ROAD, STATUE,  
THIRUVANANTHAPURAM- 695 001 . &#42;&#42; IS IMPLEADED  
AS ADDL.R-4 ASPER ORDER DATED 10/03/2026 IN IA 2/2025  
IN THE WP(C) &#42;&#42;

BY ADVS.  
SRI.S.CHANDRASEKHARAN NAIR  
SHRI.S.JAYANT

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

306

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 38879 OF 2024

PETITIONER/S:

C.T.THAMBI  
AGED 50 YEARS  
S/O. T.D.SUNNY, RESIDING AT 'ANUGRAHALAYAM',  
CHAKKALAKKAL HOUSE, KARIPPAKUNNU, PATTIKKAD-P.O.,  
THRISSUR, PIN - 680652

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER P H CIRCLE,  
KERALA WATER AUTHORITY, PALAKKAD, PIN - 678001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, CHITTOOR, PALAKKAD, PIN -  
678101

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

307

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

308

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 38883 OF 2024

PETITIONER/S:

C.T.THAMBI  
AGED 50 YEARS  
S/O. T.D.SUNNY, RESIDING AT 'ANUGRAHALAYAM',  
CHAKKALAKKAL HOUSE, KARIPPAKUNNU, PATTIKKAD-P.O.,  
THRISSUR., PIN - 680652

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHIKODE, MALAPARAMBA.P.O.,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION-KOZHIKODE,  
MALAPARAMBA.P.O., KOZHIKODE, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

309

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

310

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 38894 OF 2024

PETITIONER/S:

C.T.THAMBI  
AGED 50 YEARS  
S/O. T.D.SUNNY, RESIDING AT 'ANUGRAHALAYAM',  
CHAKKALAKKAL HOUSE, KARIPPAKUNNU, PATTIKKAD-P.O.,  
THRISSUR., PIN - 680652

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KOZHICODE, MALAPARAMBA.P.O.,  
KOZHICODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, VADAKARA, KOZHICODE, PIN -  
673101



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

311

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

312

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 38943 OF 2024

PETITIONER/S:

JOSEPH JOHN  
AGED 56 YEARS  
S/O. JOHN, RESIDING AT MONIPPILLIL HOUSE, AVOLI (PO),  
MUVATTUPUZHA, ERNAKULAM, PIN - 686670

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.A.MOHAMMED FAIZAL  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-ALAPPUZHA, PIN - 688001
- 3 THE EXECUTIV E ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, ALAPPUZHA (KIIFB),  
ALAPPUZHA, PIN - 688001

BY ADVS.  
SHRI.V.V.JOSHI  
SRI.JUSTINE JACOB



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

313

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

314

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 40539 OF 2024

PETITIONER/S:

GEORGE MATHEW  
AGED 59 YEARS  
S/O. MATHEW, YEARS, EDAPAZHATHIL HOUSE, MANJALLOOR,  
VAZHAKULAM P.O., MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN  
- 686670

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, THRISSUR DISTRICT, PIN - 680001
- 3 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, P.H. DIVISION, IRINJALAKUDA,  
THRISSUR -, PIN - 680121



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

315

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

316

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 40562 OF 2024

PETITIONER/S:

GEORGE MATHEW  
AGED 59 YEARS  
S/O. MATHEW YEARS, EDAPAZHATHIL HOUSE, MANJALLOOR,  
VAZHAKULAM P.O., MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN  
- 686670

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.GEORGE K.V.  
SHRI.MATHEW K.T.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SHRI.JOHN ZACHARIAH DOMINIC  
SMT.ELSA DENNY PINDIS

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, THRISSUR DISTRICT, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, NATTIKA,  
THRISSUR., PIN - 680566



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

317

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

318

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 40583 OF 2024

PETITIONER/S:

GEORGE MATHEW  
AGED 59 YEARS  
S/O. MATHEW, YEARS, EDAPAZHATHIL HOUSE, MANJALLOOR,  
VAZHAKULAM P.O., MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN  
- 686670

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.PRAVEEN S.  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, THRISSUR DISTRICT, PIN - 680001
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, NATTIKA,  
THRISSUR, PIN - 680566



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

319

BY ADVS.  
SHRI.V.V.JOSHI  
SRI.JUSTINE JACOB

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

320

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41011 OF 2024

PETITIONER/S:

M/S. STREFA PROJECTS PRIVATE LTD  
M/S. STREFA PROJECTS PRIVATE LTD., PLOT NO. 34,  
EASWARAIAH ENCLAVE, DAMMAIGUDA, HYDERABAD, TELANGANA  
STATE, REPRESENTED BY ITS, DIRECTOR, P. CHANDRABABU,  
S/O., P.DASTAGIRI., PIN - 500062

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANNUR DISTRICT, PIN -  
670141



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

321

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

322

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41028 OF 2024

PETITIONER/S:

M/S. STREFA PROJECTS PRIVATE LTD  
PLOT NO. 34, EASWARAIAH ENCLAVE, DAMMAIGUDA, HYDERABAD,  
TELANGANA STATE, REPRESENTED BY ITS, DIRECTOR, P.  
CHANDRABABU, S/O., P. DASTAGIRI, PIN - 500062

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KANNUR DISTRICT, PIN - 670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANNUR DISTRICT, PIN -  
670141



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

323

**BY ADV SRI.JUSTINE JACOB**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

324

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41193 OF 2024

PETITIONER/S:

O. ABDUL MAJEED  
AGED 46 YEARS  
S/O. UNNIMOYEEN, CHERUPARAMPU HOUSE, NEDIYIRUPPU P.O.,  
MALAPPURAM DISTRICT, PIN - 673638

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 SUPERINTENDING ENGINEER  
KERALA WATER AUTHORITY, P.H. CIRCLE, MALAPPURAM,  
MALAPPURAM DISTRICT, PIN - 676504
- 3 EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, MALAPPURAM  
DISTRICT, PIN - 676505
- 4 ADDL.R4.UNION OF INDIA ,



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

325

DEPARTMENT OF DRINKING WATER & SANITATION, MINISTRY OF  
JAL SHAKTI, C WING, 4TH FLOOR, PANDIT DEENDAYAL  
ANTYODAYA BHAWAN, CGO COMPLEX, LODHI ROAD, NEW DELHI -  
110003, REPRESENTED BY ITS SECRETARY.

5 ADDL.R5.STATE OF KERALA ,  
REPRESENTED BY ITS SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM  
- 695001.[ADDL.R5 & R6 ARE IMPEADED AS PER ORDER DATED  
06.12.2024 IN I.A. 1/2024 IN WP(C) 41193/2024.]

BY ADV GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

326

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41384 OF 2024

PETITIONER/S:

P. AHAMMEDKUTTY, MANAGING PARTNER M/S. HRL ENTERPRISES  
AGED 61 YEARS  
S/O SAIDUTTY, ROOM NO F 30,EMS STADIUM COMPLEX,  
PAVAMANI ROAD,PUTHIYARA POST,KOZHIKODE RESIDING AT  
PARAKKAL HOUSE, CHERUVADI.P.O., MAVOOR, KOZHIKODE, PIN  
- 673661

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, VELLAYAMBALAM, JALABHAVAN,  
THIRUVANANTHAPURAM., PIN - 695033
- 2 THE SUPERINTENDING ENGINEER,  
PROJECT CIRCLE, KERALA WATER AUTHORITY MALAPARAMBA,  
KOZHIKODE, PIN - 673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION,KERALA WATER AUTHORITY KOZHIKODE, PIN  
- 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

327

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41409 OF 2024

PETITIONER/S:

M/S. MAJESTIC CONSTRUCTIONS  
REP. BY ITS MANAGING PARTNER, DOMINIC ZACHARIAS, S/O.  
P.O. ZACHARIAS, AGED 59 YEARS, PANAMKATTU HOUSE,  
KARIMKUNNAM P.O., THODUPUZHA TALUK, IDUKKI DISTRICT,  
PIN - 685586

BY ADVS.  
SRI.GEORGE MATHEW  
SMT.ELSA DENNY PINDIS  
SHRI.SUNIL KUMAR A.G  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOTTAYAM,  
KOTTAYAM DISTRICT, PIN - 686002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

328

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

329

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41424 OF 2024

PETITIONER/S:

M/S. MAJESTIC CONSTRUCTIONS  
REP. BY ITS MANAGING PARTNER, DOMINIC ZACHARIAS, S/O.  
P.O. ZACHARIAS, PANAMKATTU HOUSE, KARIMKUNNAM P.O.,  
THODUPUZHA TALUK, IDUKKI DISTRICT, PIN - 685586

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SMT.ELSA DENNY PINDIS  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOTTAYAM,  
KOTTAYAM DISTRICT, PIN - 686002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

330

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

331

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 41456 OF 2024

PETITIONER/S:

M/S. MAJESTIC CONSTRUCTIONS  
REP. BY ITS MANAGING PARTNER, DOMINIC ZACHARIAS, S/O.  
P.O. ZACHARIAS, PANAMKATTU HOUSE, KARIMKUNNAM P.O.,  
THODUPUZHA TALUK, IDUKKI DISTRICT, PIN - 685586

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SMT.ELSA DENNY PINDIS  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 685033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
KERALA WATER AUTHORITY, PROJECT DIVISION, KOTTAYAM,  
KOTTAYAM DISTRICT, PIN - 686002



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

332

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

333

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 42446 OF 2024

PETITIONER/S:

M/S. UKS CONSTRUCTIONS LLP  
ERANADU MINI TOWER, PERINTHALMANNA ROAD, UP HILL,  
MALAPPURAM, REP. BY ITS MANAGING PARTNER, K.M.  
MOHANAKUMARAN, S/O. K.P. VASUDEVAN NAIR, SREESHYLAM,  
MUNDUPARAMPA POST, MALAPPURAM DISTRICT, PIN - 676509

BY ADVS.  
SRI.GEORGE MATHEW  
SHRI.SUNIL KUMAR A.G  
SMT.ELSA DENNY PINDIS  
SHRI.MATHEW K.T.  
SHRI.GEORGE K.V.  
SHRI.BOBY MATHEW  
SHRI.STEPHY K REGI  
SHRI.ADITHYA BENZEER  
SMT.MEDHA B.S.  
SHRI.JOHN ZACHARIAH DOMINIC

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MALAPPURAM, PIN - 676505
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF EXECUTIVE ENGINEER, KERALA WATER AUTHORITY,  
PROJECT DIVISION, MALAPPURAM, PIN - 676505



- 4 UNION OF INDIA ( SOUGHT TO BE IMPLEADED )  
DEPARTMENT OF DRINKING WATER & SANITATION, MINISTRY OF  
JAL SHAKTI, C WING, 4TH FLOOR, PANDIT DEENDAYAL  
ANTYODAYA BHAWAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
REP. BY ITS SECRETARY. ( SOUGHT TO BE IMPLEADED )
  
- 5 STATE OF KERALA ( SOUGHT TO BE IMPLEADED )  
REPRESENTED BY ITS SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM  
( SOUGHT TO BE IMPLEADED )

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

335

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 42488 OF 2024

PETITIONER/S:

ABDUL KHADER C M  
AGED 66 YEARS  
S/O. MOIDEEN KUNJU, RESIDING AT C.M.HOUSE, CHERKALA,  
CHENGALA P.O, KASARAGOD DISTRICT, PIN - 671541

BY ADVS.  
SHRI.JACOB SEBASTIAN  
SHRI.WINSTON K.V  
SMT.ANU JACOB  
SHRI.BHARATH KRISHNAN G.

RESPONDENT/S:

- 1 THE KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM P.O, THIRUVANANTHAPURAM  
DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR, PIN -  
695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, KANNUR DISTRICT, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KUSHAL NAGAR, HOSDURG,  
BEACH ROAD, KANHANGAD P.O, KASARGODE DISTRICT, PIN -  
671315
- 4 ADDL.R4: STATE OF KERALA,  
REPRESENTED BY SECRETARY TO GOVERNMENT, DEPARTMENT OF



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

336

WATER RESOURCES, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN-695 001.

5 ADDL.R5: JAL JEEVAN MISSION,  
REPRESENTED BY ITS MISSION DIRECTOR, DEPARTMENT OF  
DRINKING WATER & SANITATION, GOVERNMENT OF INDIA, 4TH  
FLOOR, PANDIT DEENDAYAL ANTYODAYA BHAWAN, CGO COMPLEX,  
LODHI ROAD, NEW DELHI, PIN-110 003. (ADDL.R4 & R5 ARE  
IMPLEADED AS PER ORDER DATED 19.08.2025 IN IA NO.1/2024  
IN WP(C) NO.42488/2024.)

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

337

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 42522 OF 2024

PETITIONER/S:

ABOBACKER M  
AGED 50 YEARS  
S/O. B.K.MUHAMMED KUNHI, RESIDING AT CHAMBALAM HOUSE,  
CHENGALA P.O, KASARAGOD DISTRICT, PIN - 671541

BY ADVS.  
SHRI.JACOB SEBASTIAN  
SHRI.WINSTON K.V  
SMT.ANU JACOB  
SHRI.BHARATH KRISHNAN G.

RESPONDENT/S:

- 1 THE KERALA WATER AUTHORITY  
JALABHAVAN, VELLAYAMBALAM P.O, THIRUVANANTHAPURAM  
DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR, PIN -  
695010
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PUBLIC HEALTH CIRCLE, KANNUR DISTRICT, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KUSHAL NAGAR, HOSDURG,  
BEACH ROAD, KANHANGAD P.O, KASARGODE DISTRICT, PIN -  
671315
- 4 STATE OF KERALA ( SOUGHT TO BE IMPLEADED )  
REPRESENTED BY SECRETARY TO GOVERNMENT, DEPARTMENT OF



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

338

WATER RESOURCES, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )

5 JAL JEEVAN MISSION ( SOUGHT TO BE IMPEADED )  
REPRESENTED BY ITS MISSION DIRECTOR, DEPARTMENT OF  
DRINKING WATER & SANITATION, GOVERNMENT OF INDIA, 4TH  
FLOOR, PANDIT DEENDAYAL ANTYODAYA BHAWAN, CGO COMPLEX,  
LODHI ROAD, NEW DELHI ( SOUGHT TO BE IMPEADED )

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

339

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 42869 OF 2024

PETITIONER/S:

HUNIFA MEETHAL  
AGED 44 YEARS  
S/O. ABDULLA KUNHI HAJI, ETHIRTHOD HOUSE, CHENGALA VIA,  
EDNEER.P.O., PADY, KASARGOD, PIN - 671541

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, KERALA WATER  
AUTHORITY, PH CIRCLE-KANNUR, THANA, KANNUR, PIN -  
670012
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KANNUR, PIN - 670012

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

340

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

341

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 43151 OF 2024

PETITIONER/S:

M/S EVEREST INFRAVENTURES INDIA PVT. LTD.  
REPRESENTED BY ITS MANAGING DIRECTOR- K. ANINDITH  
REDDY, AGED 33 YEARS, S/O. KONDA VISHWESHWAR REDDY,  
BABUKHAN MILLENNIUM CENTRE, 6-3-1099/1100, NORTH BLOCK  
NO. 701, 7TH FLOOR, SOMAJIGUDA, HYDERABAD, TELANGANA  
STATE, PIN - 500082

BY ADVS.  
SRI.MANU SRINATH  
SHRI.GEORGE VARGHESE (PERUMPALLIKUTTIYIL)  
SRI.T.H.ARAVIND

RESPONDENT/S:

- 1 STATE OF KERALA,  
REPRESENTED BY ITS SECRETARY, WATER RESOURCES  
DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,  
PIN - 695001
- 2 KERALA WATER AUTHORITY,  
REPRESENTED BY ITS MANAGING DIRECTOR, HEAD OFFICE, JALA  
BHAVAN, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 690533
- 3 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686670
- 4 THE EXECUTIVE ENGINEER,  
KERALA WATER AUTHORITY, PROJECT DIVISION, KATTAPPANA,  
IDUKKI DISTRICT, PIN - 685515



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

342

5 THE FINANCE MANAGER & CHIEF ACCOUNTS OFFICER,  
KERALA WATER AUTHORITY, JALA BHAVAN, VELLAYAMBALAM,  
THIRUVANANTHAPURAM, PIN - 695033

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

343

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44648 OF 2024

PETITIONER/S:

M/S.PRG BUILDCON INDIA PVT. LTD.  
PRATHIMA BUILDING, 1ST FLOOR, PLOT NO-213, ROAD NO-01  
FILM NAGAR, JUBILEE HILLS, HYDERABAD, TELANGANA,  
REPRESENTED BY ITS DIRECTOR B.SUNIL KUMAR, PIN - 500096

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686661
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KATTAPPANA, PIN - 685508

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

344

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

345

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44671 OF 2024

PETITIONER/S:

M/S.PRG BUILDCON INDIA PVT. LTD  
PRATHIMA BUILDING, 1ST FLOOR, PLOT NO-213, ROAD NO-01  
FILM NAGAR, JUBILEE HILLS, HYDERABAD, TELANGANA,  
REPRESENTED BY ITS DIRECTOR B.SUNIL KUMAR, PIN - 500096

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KOTTAYAM, PIN - 686002

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

346

**13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

347

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44694 OF 2024

PETITIONER/S:

M/S.PRG BUILDCON INDIA PVT. LTD.  
PRATHIMA BUILDING, 1ST FLOOR, PLOT NO-213, ROAD NO-01  
FILM NAGAR, JUBILEE HILLS, HYDERABAD, TELANGANA,  
REPRESENTED BY ITS DIRECTOR B.SUNIL KUMAR, PIN - 500096

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, PROJECT DIVISION,  
KERALA WATER AUTHORITY, KOTTAYAM, PIN - 686002

BY ADV SRI.SUJITH MATHEW JOSE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

348

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

349

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44761 OF 2024

PETITIONER/S:

M/S.PRG BUILDCON INDIA PVT. LTD  
PRATHIMA BUILDING, 1ST FLOOR, PLOT NO-213, ROAD NO-01  
FILM NAGAR, JUBILEE HILLS, HYDERABAD, TELANGANA,  
REPRESENTED BY ITS DIRECTOR B.SUNIL KUMAR, PIN - 500096

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, P.H. CIRCLE,  
KERALA WATER AUTHORITY, MUVATTUPUZHA, PIN - 686661
- 3 .THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, KATTAPPANA, PIN - 685508

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

350

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

351

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44792 OF 2024

PETITIONER/S:

M/S.PRG BUILDCON INDIA PVT. LTD.  
PRATHIMA BUILDING, 1ST FLOOR, PLOT NO-213, ROAD NO-01  
FILM NAGAR, JUBILEE HILLS, HYDERABAD, TELANGANA,  
REPRESENTED BY ITS DIRECTOR B.SUNIL KUMAR, PIN - 500096

BY ADVS.  
SRI.P.SHANES METHAR  
SHRI.N.KRISHNA PRASAD  
SHRI.A.MOHAMMED FAIZAL  
SHRI.ARJUN P.V.  
SHRI.HARKISH SREETHU V.S.

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REP. BY ITS MANAGING DIRECTOR, JALA BHAVAN,  
VELLAYAMBALAM, THIRUVANTHAPURAM, PIN - 695033
- 2 THE SUPERINTENDING ENGINEER  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, KERALA WATER AUTHORITY, PALAKKAD, PIN - 678001
- 3 THE EXECUTIVE ENGINEER  
OFFICE OF THE EXECUTIVE ENGINEER, KERALA WATER  
AUTHORITY, PROJECT DIVISION, PALAKKAD, PIN - 678001

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

352

**CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

353

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 44867 OF 2024

PETITIONER/S:

M/S. HRL ENTERPRISES REP BY ITS MANAGING PARTNER,P.  
AHAMMEDKUTTY  
AGED 61 YEARS  
ROOM NO F 30,EMS STADIUM COMPLEX, PAVAMANI  
ROAD,PUTHIYARA POST,KOZHIKODE S/O SAIDUTTY, RESIDING AT  
PARAKKAL HOUSE, CHERUVADI.P.O., MAVOOR, KOZHIKODE, PIN  
- 673661

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY ITS SECRETARY,  
MINISTRY OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN  
DAYAL ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW  
DELHI, PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 THE MANAGING DIRECTOR, KERALA WATER AUTHORITY,  
VELLAYAMBALAM, JALABHAVAN, THIRUVANANTHAPURAM, PIN -  
695033
- 4 THE SUPERINTENDING ENGINEER,  
P.H. CIRCLE, MALAPARAMBA, KOZHIKODE, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

354

5 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY KOZHIKODE, PIN  
- 673009

BY ADV SMT.ANJU DIVAKAR, CGC

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

355

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 45134 OF 2024

PETITIONER/S:

M/S. HRL ENTERPRISES REP BY ITS MANAGING PARTNER, P.  
AHAMMEDKUTTY  
AGED 61 YEARS  
ROOM NO F 30, EMS STADIUM COMPLEX, PAVAMANI  
ROAD, PUTHIYARA POST, KOZHIKODE S/O SAIDUTTY, RESIDING AT  
PARAKKAL HOUSE, CHERUVADI.P.O., MAVOOR, KOZHIKODE, PIN  
- 673661

BY ADVS.  
SRI.ELDHO PAUL  
SMT.TESSY JOSE

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY ITS SECRETARY,  
DEPARTMENT OF DRINKING WATER AND SANITATION, MINISTRY  
OF JAL SAKTHI, C-WING, 4TH FLOOR, PANDIT DEEN DAYAL  
ANTYODAYA BHAVAN, CGO COMPLEX, LODHI ROAD, NEW DELHI,  
PIN - 100003
- 2 STATE OF KERALA REPRESENTED BY ITS SECRETARY,  
WATER RESOURCES DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM, PIN - 695001
- 3 THE MANAGING DIRECTOR,  
KERALA WATER AUTHORITY, VELLAYAMBALAM, JALABHAVAN,  
THIRUVANANTHAPURAM, PIN - 695033
- 4 THE SUPERINTENDING ENGINEER,  
PROJECT CIRCLE, KERALA WATER AUTHORITY, MALAPARAMBA,  
KOZHIKODE, PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

356

5 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY KOZHIKODE, PIN  
- 673009

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C) No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

357

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 46526 OF 2024

PETITIONER/S:

K.T.MANOJ,  
AGED 47 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY,  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, ,KERALA WATER AUTHORITY, MALAPPURAM., PIN -  
676505
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, MALAPPURAM.,  
PIN - 676505

BY ADV SRI.SUJITH MATHEW JOSE



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

358

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON 13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

359

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE ZIYAD RAHMAN A.A.

MONDAY, THE 8TH DAY OF JUNE 2026 / 18TH JYAISHTA, 1948

WP(C) NO. 46531 OF 2024

PETITIONER/S:

K.T.MANOJ,  
AGED 47 YEARS  
S/O THOMAS, KEECHERI HOUSE, KUPPADI P.O., S.BATHERI,  
WAYANAD DISTRICT., PIN - 673592

BY ADV SHRI.SAJEEV KUMAR K.GOPAL

RESPONDENT/S:

- 1 KERALA WATER AUTHORITY  
REPRESENTED BY THE MANAGING DIRECTOR, JALA  
BHAVAN, THIRUVANANTHAURAM., PIN - 695003
- 2 THE SUPERINTENDING ENGINEER,  
OFFICE OF THE SUPERINTENDING ENGINEER, PUBLIC HEALTH  
CIRCLE, ,KERALA WATER AUTHORITY, KOZHIKODE., PIN -  
673009
- 3 THE EXECUTIVE ENGINEER,  
PROJECT DIVISION, KERALA WATER AUTHORITY, KOZHIKODE.,  
PIN - 673009



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

360

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
13.03.2026, ALONG WITH WP(C)No.243/2025, 244/2025 AND CONNECTED  
CASES, THE COURT ON 08.06.2026 DELIVERED THE FOLLOWING:**

**JUDGMENT**

[WP(C) Nos.19467/2024, 243/2025, 244/2025, 376/2025, 538/2025, 1298/2025, 2326/2025, 2332/2025, 2538/2026, 2709/2026, 2545/2025, 2665/2025, 2720/2025, 2727/2025, 3088/2025, 3092/2025, 3094/2025, 4402/2026, 4416/2025, 6244/2025, 6846/2026, 13298/2026, 16414/2025, 16426/2025, 16427/2025, 16441/2025, 16453/2025, 16457/2025, 16461/2025, 17070/2025, 17072/2025, 17075/2025, 17076/2025, 17273/2025, 17609/2025, 17615/2025, 17621/2025, 19752/2025, 20352/2025, 20766/2025, 20808/2025, 21191/2025, 21233/2025, 22007/2025, 22729/2025, 22809/2025, 22889/2025, 23359/2025, 23565/2025, 23970/2025, 23975/2025, 24167/2025, 24194/2025, 24204/2025, 24205/2025, 24207/2025, 24294/2025, 24432/2025, 24938/2025, 25218/2025, 25225/2025, 25227/2025, 25240/2025, 25396/2025, 25408/2025, 25412/2025, 25416/2025, 25429/2025, 25483/2025, 25981/2025, 26156/2025, 26186/2025, 26192/2025, 26209/2025, 26295/2025, 26316/2025, 26333/2025, 26339/2025, 26349/2025, 26357/2025, 26379/2025, 26384/2025, 26389/2025, 26419/2025, 26473/2025, 26583/2025, 26679/2025, 26699/2025, 26743/2025, 27174/2025, 27181/2025, 27221/2025, 27265/2025, 27529/2025, 27742/2025, 27770/2025, 28194/2025, 28323/2025, 28332/2025, 28336/2025, 28438/2025, 28537/2025, 28836/2025, 30284/2025, 30435/2025, 30436/2025, 30437/2025, 30450/2025, 30807/2025, 31734/2025, 31775/2025, 31785/2025,



31791/2025, 31903/2025, 32177/2025, 32407/2025, 32432/2025,  
33284/2025, 33541/2025, 34409/2025, 35481/2025, 36467/2025,  
37211/2025, 39988/2025, 40522/2025, 40700/2025, 10208/2024,  
10218/2024, 41065/2025, 41093/2025, 43105/2025, 43108/2025,  
45592/2025, 45772/2025, 46918/2025, 47694/2025, 47848/2025,  
47897/2025, 48048/2025, 48221/2025, 25410/2024, 29263/2024,  
32321/2024, 32792/2024, 33496/2024, 33574/2024, 33667/2024,  
33701/2024, 35560/2024, 35562/2024, 36362/2024, 35707/2024,  
35746/2024, 36250/2024, 36363/2024, 36470/2024, 36592/2024,  
37051/2024, 37213/2024, 37342/2024, 37360/2024, 38133/2024,  
38879/2024, 38883/2024, 38894/2024, 38943/2024, 40539/2024,  
40562/2024, 40583/2024, 41011/2024, 41028/2024, 41193/2024,  
41384/2024, 41409/2024, 41424/2024, 41456/2024, 42446/2024,  
42488/2024, 42522/2024, 42869/2024, 43151/2024, 44648/2024,  
44671/2024, 44694/2024, 44761/2024, 44792/2024, 44867/2024,  
45134/2024, 46526/2024, 46531/2024]

...

In all these cases, the petitioners are contractors who have entered into contracts with Kerala Water Authority for executing the work under Jal Jeevan Mission. The common grievance of the petitioners is relating to the payment effected by the Kerala Water Authority, in respect of the supply of pipes and other materials made by the petitioners, in fulfilment of the terms and conditions of the contract. The payment effected for the same was only 80% of the



estimated value of the supplied goods, whereas the rates quoted by them in respect of the said goods were higher. (*WP(C) No.19467/2024 is taken as the leading case and the reference of the parties and Exhibits in this judgment, shall be as described in the said writ petition*).

2. The brief facts which resulted in the filing of this writ petition are as follows: The petitioner was awarded with a work on item wise BoQ basis and the work was captioned "*JJM-5th SWSM- CWSS to Vazhappally, Thrikkodithanam, Paippad, Kurichy & Changanassery Municipality – Design construction and commissioning of 22 MLD water Treatment Plant at Morkulangara and allied works including 3 year O & M, 20 LL OH tank, SCADA, 500 mm DI K9 pumping main and road restoration*" (hereinafter referred to as "the work"). Exhibit P1 is the Volume 1 of the notice inviting tender (NIT). Exhibit P2 is the letter of acceptance, along with Accepted Price Schedule which indicates item wise quantity and rates. According to the petitioner the work covered by Ext.P1 involves three components viz; 1) supply of laying of pipelines 2) construction of water treatment plant and c) supply and installation of components incidental to the above works. Ext.P3 is the Volume II of the notice inviting tender, which contains special conditions for Jal Jeevan Mission scheme works. Ext.P4 is the relevant



pages of the agreement dated 22.11.2023, entered into by the petitioner with the 2<sup>nd</sup> respondent.

3. Based on Ext.P4, the petitioner had supplied substantial portion of pipes required for execution of the work, which was inspected by the competent authority. Ext.P5 is the CB-3 voucher issued to the petitioner for the purpose of effecting payment. In Ext.P5, the amounts specified for payment towards the value of the supplies made is Rs.1,84,86,916/- which is the amount arrived at after deductions towards taxes, Kerala Construction Workers Welfare Fund and the retention amount at 2.5%. According to the petitioner, the net amount payable as per the said document, after adding GST, would come to Rs.2,04,28,042/-. According to the petitioner, the said amount was reckoned by the respondents, taking the estimated value of the goods supplied, instead of the value quoted by the petitioner, for each and every items supplied by it. To substantiate the difference in the amount, the petitioner places reliance upon Ext.P6, which shows the quoted rate as well as the estimated rates, where the quoted rates are higher.

4. The specific case of the petitioner is that, confining the amount payable to the petitioner towards the value of supply made by it, to 80% of the estimated rate, instead of the quoted rate, is not



proper. Even though the petitioners have submitted representation before the authorities highlighting these aspects, the same was rejected. WP(C) No 19647/2024 is submitted in such circumstances challenging Ext.P5 and also seeking consequential reliefs including a direction to release the amount based on quoted rates. According to the petitioner, the reliance placed by the respondents upon clause 8.8. of Ext.P1 and 9.14.1.6 thereof was erroneous, in view of the fact that, the said clauses can be made applicable only in respect of lump sum contracts and not in respect of item wise contracts. The facts and the reliefs sought in other writ petitions are similar in nature and therefore separate discussions of the same is not necessary.

5. A counter affidavit has been submitted by the Kerala Water Authority explaining the reasons for limiting the payment upto 80% of the estimated value of the supplies. Clause 8.8 and 9.14.1.6 was also relied on to substantiate the same, as the said clauses clearly provide that the payment for making the supplies, as referred to above, can only be 80% of the estimated value. It was also contended that, the petitioner had submitted the tender after understanding the terms and conditions of NIT and once the tender so submitted is accepted and the work is awarded, the petitioner cannot raise a challenge against the said clause. Thus, the Kerala Water Authority



sought dismissal of the writ petitions.

6. In WP(C)No.38133/2024, the Kerala Infrastructure Investment Fund Board (KIIFB) submitted an application to implead itself and along with the said application, an affidavit was submitted opposing the contentions of the petitioners therein. The impleadment was sought by the said applicant, being the funding agency of the project involved in the said case. The said application was allowed and the said applicant was impleaded as additional 4<sup>th</sup> respondent in the said writ petition.

7. I have heard Sri. S. Ramesh Babu, the learned Senior Counsel, assisted by Advs. Sri. N. Krishna Prasad and Sri. P. Shanes Methar, Adv. Sri. Sajeev Kumar K. Gopal, for the petitioners, Sri. K. Gopalakrishna Kurup, the learned Senior Counsel and Advocate General, Sri. Georgey Johny, Sri. Sujith Mathew Jose and Justine Jacob, the learned Standing Counsel for the Kerala Water Authority and Sri.S. Chandrasekhar, the learned Standing Counsel for the KIIFB.

8. The learned Senior Counsel for the petitioners argued at length, highlighting the irregularities in limiting the amount to 80% of the estimated rates, instead of quoted rates. According to the learned Senior Counsel, when the petitioner had quoted separately for each and every item with specified rates, under no circumstances the same could have been denied to the petitioners. On the contrary, the



submission of the learned Advocate General and the respective Standing Counsel for the respondents is that, the payment effected by them was strictly as per the contractual terms and conditions, as evidenced by Ext.P1 agreement. Therefore, since the petitioners have accepted the said terms, submitted the tenders and executed the agreements based on the same upon being awarded with the work, they cannot raise a challenge against the action of the Kerala Water Authority in the matter of release of the amounts in tune with such terms.

9. I have carefully gone through the records, including the terms and conditions in the NIT as well as the agreements executed by the parties, and considered the rival submissions made by the learned counsel appearing for the parties. Before considering the questions involved, it is profitable to refer to the relevant clauses relied on by the Kerala Water Authority (KWA). Clause 8.8. of Ext.P1 NIT reads as follows :

*"8.8. Mobilisation advance*

*No mobilization advance shall be paid to the contractor. However the contractor shall raise a claim for 80% of the value of the tested materials (pipes) he has supplied at site, at the estimate rate/quoted rate whichever is less and in accordance with the break up of payment approved as secured advance, which shall be considered by the authority in accordance with the relevant provisions of the rules for release of secured advance in KWA. But there must be a deduction of 5% as the cost of specials in the claim amount if any against the supply of pipes and the same can be claimed after the successful completion of laying works. Sanctioning of such secured advances shall be at the discretion of*



*the agreement authority and shall not be taken as a right of the contractor."*

Clause 9.14.1.6 reads as follows:

*"9.14.1.6: On each supply, contractor may submit bills for materials supplied not exceeding 80% of estimate rate/quoted rate of materials, whichever is less."*

10. On carefully going through the terms contained in clause 8.8, it can be seen that, upon supply of materials, the contractor is entitled to raise a claim for 80% of the value of the tested materials (pipes) at the estimated rates/quoted rates whichever is lesser and in accordance with the break up of the payments accrued as secured advance, which shall be considered by the authority in accordance with the relevant provisions of the rules for release of secured advance in KWA.

11. Clause 9.14.1.6 provides that, on each supply, the contractor may submit bills for the supplies not exceeding 80% of the estimated rates/quoted rates of materials whichever is less. According to the learned Senior Counsel for the petitioners, the said clauses cannot be made applicable to the supplies affected by the petitioners, in view of the fact that, those clauses are relevant only in respect of a lump sum contract, and not in respect of an item wise contract, as entered into by the petitioners herein, with the KWA. This submission is made by the learned Senior Counsel for the petitioners, by placing reliance upon the terms "*the break up of payment as secured advance which shall be considered by the authority in accordance with the*



*relevant provisions of the Rules for release of secured advance in KWA*” in clause 8.8. It is contended that, the contract in question is an item wise contract where, the rates on each items are specifically quoted and the relevance of break up of payment as envisaged in clause 8.8 of Ext.P1 arises only in cases of lump sum contracts only. In other words, according to the learned Senior Counsel “*approved payment break up*” is one of the essential conditions for attracting clause 8.8 and in the contracts which are the subject matter of these writ petitions, no provisions were made for such payment break up. Therefore it was contended that, the same cannot be made applicable.

12. The learned Advocate General during the course of his arguments pointed out that, the aforesaid clauses were specifically incorporated in the NIT, consciously, with a purpose. To substantiate the same, the learned Advocate General brought the attention of this Court the proceedings of the Managing Director of KWA dated 23.3.2019, based on the Board resolution of the KWA bearing No.10791 of the 407<sup>th</sup> meeting of the KWA on 28.11.2018. From the aforesaid proceedings, it can be seen that, the KWA had indeed taken a decisions to incorporate certain clauses including 9.14.1.6.

13. After carefully going through the clauses referred to above, I find merits in the submission made by the learned Advocate General.



This is because, on reading of the terms and conditions of NIT as a whole, it is seen that, it clearly conveys the impression that, the same was intended to set the terms and conditions for the item wise contracts alone. The said fact evident from clause 8.16.1 which provides for the payments for the contractor, where specific reference is made to the item rate wise payments. Similarly, Ext.P2 letter of acceptance would also substantiate the same. Moreover, Ext.P3 Volume 2 of NIT which contains the special condition for Jal Jeevan works, specifically contemplates in clause 8 of the special conditions that, the work is tendered in item rate contract basis. Thus, it is evident that, the NIT was prepared for the purpose of an item rate contract, but yet, while formulating the terms and conditions thereof, a specific clause was incorporated therein with regard to the payments to be effected after the supply of goods were made by the contractor, by confining the same to 80% of the estimated rate/quoted rate whichever is less. As is discernible from the proceedings of the Managing Director, KWA dated 23.3.2019, relied on by the learned Advocate General, the said clauses were incorporated consciously with a purpose. The petitioners have submitted their tenders after fully knowing about the said clause in the NIT and also entered into agreements when the works were awarded to them. Thus, they have



accepted the terms and conditions in the NIT and acted upon the same. Therefore, the petitioners cannot now seek for the benefits which are not contemplated therein, after entering into an agreement consequent to the acceptance of the tender submitted by the petitioner, by agreeing to the terms and conditions in the NIT.

14. The learned Senior Counsel for the petitioners raised various contentions with regard to the irrational nature and discrepancies in the clauses referred to above. It was also contended that, upon the supply of goods as per the terms and conditions of the contract, the title on the goods had passed on to the KWA and hence, they are entitled to get the payment for the actual value thereof. The provisions in the Sale of Goods Act were also relied on by the learned Senior Counsel for the petitioner to substantiate the said contentions. However, after carefully going through the contents of the NIT, the agreement executed between the parties and also the statutory stipulations contained in the Sale of Goods Act, 1930, I am not inclined to accept the said contentions. As far as the Sales of Goods Act, 1930 is concerned, the same deals with sale of goods or agreement for sale of goods between the parties. However, on going through the NIT, the agreements executed between the parties and the terms and conditions contained therein, it can be seen that, the transactions



involved in these cases were not a sale, as contemplated under the Sale of Goods Act, 1930. The nature and scope of the work is clearly specified in Ext.P1, which includes design, construction and commissioning of 22 MLD Water Treatment Plant at Morkulangara and allied works including three years operation and maintenance, 20 LLOH tank, SCADA, 500 mm DIK9 pumping main and road restoration. As far as the supply of pipes are concerned, it is only an act necessary for fulfilling the objects of the work and no sale of the pipes is envisaged, as per the scheme of the contract. In other words, supply of pipes and other materials is an incidental activity for effectively fulfilling the obligations of the contract, and the fact that the supply of those goods were made would not result in fulfilment of the obligations of the petitioner completely and thus the said act of supply cannot be treated as a concluded sale, as envisaged in the Sale of Goods Act, 1930. It is to be noted in this regard that, in clause 9.14.1 of Ext.P1, it is specified that the contractor shall supply all the materials covered under the contract at his own cost. This clause clearly indicates that the transaction is not a sale, but only a supply to fulfil the obligations in the contract. Therefore, the question regarding the passing of the title of the goods to KWA, as contended by the learned Senior Counsel for the petitioners also does not arise in such circumstances.



15. The learned Senior Counsel placed much reliance upon the expressions “break up of the payments” and “secured advance” contained in clause 8.8, to substantiate his contentions. However, after carefully going through the scheme of the contract, I do not find any justifiable reasons to give too much emphasis to those expressions. This is because, under no circumstances, it can be concluded that in the absence of any break up payment, the contractor would be deprived of his rights to get the payment of 80% of the value of the materials, at the estimated rate/quoted rates whichever is less. It is to be noted in this regard that, in clause 9.14.1.6, it is specifically stipulated that, on each supply the contractor shall be entitled to submit the bills for the materials supplied not exceeding 80% of the estimate rate/quoted rate whichever is less. Conspicuously, in the said clause, no conditions relating to break up of payment is mentioned. It is also to be noted in this regard that, even the KWA does not have a case that, in the absence of any payment break up, the amounts would not be released to the contractor. Therefore, on that ground also I am not inclined to accept the contentions of the petitioners.

16. Apart from the above, the petitioners have raised various contentions highlighting the practical difficulties of the petitioners, in confining the payment to the estimate rate instead of



quoted rate. In this regard, it is to be noted that, the petitioners are not challenging the clauses referred to above and according to them, the relevant clauses are not applicable to the case of the petitioners. Since there is no challenge against the said clauses, there is no scope for considering the hardships claimed to be arising from the said clauses. It is a fact that, the petitioners have submitted their tenders in response to an NIT which contains the clauses referred to above and thus they have accepted the terms and conditions thereof.

17. Moreover, the clauses referred to above are applicable only in respect of the initial payment (part payment) to be made upon making such supply and those are not clauses that affects the rights of the petitioners to claim the amounts covered by the contract. The actual value as per the quoted rate would eventually be released to the petitioners, subject to the terms and conditions of the agreement and thus the said clauses do not result in denial of such payments forever. Further, the scope of interference by this Court under Art. 226 of the Constitution of India in contractual matters, particularly relating to the terms and conditions of the contract, is very much limited. Only in cases where, the actions of the tendering authority were found to be malicious or made by misuse of statutory powers, an interference can be made by this Court in such matters. In **Jagdish Mandal v. State**



**of Orissa and Others [(2007) 14 SCC 517]**, the observations made

by the Hon'ble Supreme Court are as follows:

*"22. Judicial review of administrative action is intended to prevent arbitrariness, irrationality, unreasonableness, bias and mala fides. Its purpose is to check whether choice or decision is made 'lawfully' and not to check whether choice or decision is 'sound'. When the power of judicial review is invoked in matters relating to tenders or award of contracts, certain special features should be borne in mind. A contract is a commercial transaction. Evaluating tenders and awarding contracts are essentially commercial functions. Principles of equity and natural justice stay at a distance. If the decision relating to award of contract is bona fide and is in public interest, courts will not, in exercise of power of judicial review, interfere even if a procedural aberration or error in assessment or prejudice to a tenderer, is made out. The power of judicial review will not be permitted to be invoked to protect private interest at the cost of public interest, or to decide contractual disputes. The tenderer or contractor with a grievance can always seek damages in a civil court. Attempts by unsuccessful tenderers with imaginary grievances, wounded pride and business rivalry, to make mountains out of molehills of some technical/procedural violation or some prejudice to self, and persuade courts to interfere by exercising power of judicial review, should be resisted. Such interferences, either interim or final, may hold up public works for years, or delay relief and succour to thousands and millions and may increase the project cost manifold. Therefore, a court before interfering in tender or contractual matters in exercise of power of judicial review, should pose to itself the following questions:*

*(i) Whether the process adopted or decision made by the authority is mala fide or intended to favour someone;*

OR

*Whether the process adopted or decision made is so arbitrary and irrational that the court can say: 'the decision is such that no responsible authority acting reasonably and in accordance with relevant law could have reached';*

*(ii) Whether public interest is affected.*

*If the answers are in the negative, there should be no interference under Article 226. Cases involving blacklisting or imposition of penal consequences on a tenderer/contractor or distribution of State largesse (allotment of sites/shops, grant of licences, dealerships and franchises) stand on a different footing as they may require a higher degree of fairness in action"*



Similarly, in **Tata Motors Limited v. Brihan Mumbai Electric Supply and Transport Undertaking (Best) and Ors. [(2023)19 SCC 1]**, it was observed that, the courts must give “fair play in the joints” to the government and public sector undertakings in the matter of contract. While applying the aforesaid principles and the facts and circumstances of the case, I find that, no interference is warranted in these cases.

Accordingly, these writ petitions are dismissed.

**Sd/-**

**ZIYAD RAHMAN A.A.  
JUDGE**

pkk

APPENDIX OF WP(C) NO. 19467 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF THE E-TENDER NOTICE [VOL.I OF NOTICE INVITING TENDER]
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 31.10.2023 WITH THE ACCEPTED PRICE SCHEDULE
- Exhibit P3 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER VOLUME -II CONTAINING THE SPECIAL CONDITIONS FOR JAL JEEVAN MISSION SCHEME WORKS
- Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT DATED 22.11.2023 WITH THE SECOND RESPONDENT
- Exhibit P5 TRUE COY OF THE CB-3 VOUCHER DATED NIL APPROVING THE 1ST PART BILL FOR THE PURPOSE OF EFFECTING PAYMENT TO THE PETITIONER
- Exhibit P6 TRUE COPY OF THE TABLE SHOWN AS THE DIMENSIONS OF PIPES, THE ESTIMATE/SCHEDULED QUANTITY, THE QUOTED RATES AND THE REVISED ACTUAL QUANTITY
- Exhibit P7 TRUE COPY OF THE REPRESENTATION OF THE PETITIONER SUBMITTED BEFORE THE THIRD RESPONDENT DATED 09.05.2024
- Exhibit P8 TRUE COPY OF THE REPRESENTATION OF THE PETITIONER BEFORE THE FOURTH RESPONDENT DATED 10.05.2024 (WITHOUT ENCLOSURES)
- Exhibit P9 TRUE COPY OF THE RELEVANT EXTRACT OF THE CONDITIONS RELATING TO PAYMENTS IN RESPECT OF JJM WORKS
- Exhibit P10 TRUE COPY OF THE COMMUNICATION ISSUED BY THE THIRD RESPONDENT DATED 15.5.2024
- Exhibit P11 TRUE COPY OF THE COMMUNICATION ISSUED BY THE THIRD RESPONDENT DATED 17.5.2024
- Exhibit P12 TRUE COPY OF THE REPRESENTATION OF THE PETITIONER SUBMITTED BEFORE THE 3RD RESPONDENT DATED 18.5.2024
- Exhibit P13 TRUE COPY OF THE JUDGMENT DATED 18/01/2024 IN WRIT PETITION (C) NO. 31347/2023
- Exhibit P14 TRUE COPY OF G.O.(P) No.133/2016/Fin DATED 01.09.2016
- Exhibit P15 TRUE COPY OF G.O.(P) No.54/2019/Fin. dated 04.05.2019



Exhibit P16 TRUE COPY OF THE APPROVED PAYMENT BREAK UP IN RESPECT OF THE WORK

Exhibit P17 TRUE COPY OF THE G.O (P) NO.133/2016/FIN. DATED 01.09.2016

Exhibit P18 TRUE COPY OF THE G.O (P) NO. 54/2019/FIN. DATED 04.05.2019

Exhibit P19 TRUE COPY OF THE G.O (P) NO.147/2025/FIN. DATED 01.12.2025

Exhibit P20 TRUE COPY OF THE G.O (P) NO.168/2019/FIN. DATED 07.12.2019

Exhibit P21 TRUE COPY OF THE INTERIM ORDER DATED 27.06.2024 IN WP (C) NO. 19467/2024

Exhibit P22 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN WP (C) NO. 19467/2024

Exhibit P23 TRUE COPY OF THE COMMUNICATION DATED 17.02.2026

Exhibit P24 TRUE COPY OF THE INTERIM ORDER DATED 30.10.2024 IN WP (C) NO.38133/24

Exhibit P25 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN CON.CASE (C) NO.28/2025

Exhibit P26 TRUE COPY OF THE COMPLIANCE REPORT/ORDER ALONGWITH MEMO DATED 08.08.2025

Exhibit P27 TRUE COPY OF THE INTERIM ORDER DATED 08.08.2025 IN CON.CASE (C) NO.28/2025

Exhibit P28 TRUE COPY OF THE ORDER/PROCEEDING DATED 11.08.2025

Exhibit P29 TRUE COPY OF THE MEMO OF CHARGES AND STATEMENT OF ALLEGATIONS DATED 18.12.2025

Exhibit P30 TRUE COPY OF THE INTERIM ORDER DATED 04.08.2025 IN WRIT PETITION (CIVIL) NO.28693/2025

Exhibit P31 TRUE COPY OF THE ACCEPTED SCHEDULE IN RESPECT OF ONE OF THE WORKS AWARDED IN FAVOUR OF THE APPLICATION BY THE KERALA WATER AUTHORITY

Exhibit P32 TRUE COPY OF THE PART BILL PERTAINING TO EXT P5 DATED 16.4.2024

Exhibit P33 TRUE COPY OF THE LETTER DATED 28.11.2020 ALONG WITH THE APPROVED PAYMENT BREAKUP PERTAINING TO EXT P31



APPENDIX OF WP(C) NO. 243 OF 2025

PETITIONER EXHIBITS

- |            |  |
|------------|--|
| Exhibit P1 | TRUE COPY OF THE E-TENDER NOTICE NO.43/2021-22 DATED 16.3.2022   |
| Exhibit P2 | TRUE COPY OF THE SELECTION NOTICE DATED 13.4.2022  |
| Exhibit P3 | TRUE COPY OF THE ACCEPTED PRICE SCHEDULE   |
| Exhibit P4 | TRUE COPY OF THE COMPLETION CERTIFICATE DATED 30.10.2024   |
| Exhibit P5 | TRUE COPY OF THE FUND REQUEST DATED 30/09/2023 ALONG WITH THE CC FIRST AND FINAL BILL (RELEVANT EXTRACT) ALONG WITH CB-3 VOUCHER |
| Exhibit P6 | TRUE COPY OF THE REPRESENTATION OF THE PETITIONER DATED 22.12.2024   |



APPENDIX OF WP(C) NO. 244 OF 2025

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE E-TENDER NO. 45/2021-22 DATED 16.3.2022
Exhibit P2	TRUE COPY OF THE SELECTION NOTICE DATED 13.4.2022
Exhibit P3	TRUE COPY OF THE ACCEPTED PRICE SCHEDULE
Exhibit P4	TRUE COPY OF THE COMPLETION CERTIFICATE DATED 30.10.2024
Exhibit P5	TRUE COPY OF THE FUND REQUEST DATED 10.10.2022 ALONG WITH THE CC FIRST AND FINAL BILL
Exhibit P6	TRUE COPY OF THE REPRESENTATION OF THE PETITIONER DATED 22.12.2024

APPENDIX OF WP(C) NO. 376 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NIT E-TENDER NO. SE/PHC/MPM/81/2022-23 WITH LAST DATE FOR SUBMISSION OF BID ON 28.01.2023 FLOATED BY 4TH RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. SE/PHC/MPM/DB4/9499/JJM/2022-23 DTD. 16.03.2023 ISSUED BY 2ND RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. SE/PHC/MPM/66/ 2022-23 DTD. 30.03.2023
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO. 19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P5	TRUE COPY OF INTERIM ORDER DTD. 26.11.2023 IN W.P.(C) NO. 41409 OF 2024
Exhibit P6	TRUE COPY OF INTERIM ORDER DTD. 06.12.2024 IN W.P.(C) NO. 41193 OF 2024
Exhibit P7	TRUE COPY OF JUDGMENT DTD. 16.12.2024 IN W.A. NO. 2051 OF 2024

APPENDIX OF WP(C) NO. 538 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT PAGES FROM NIT E-TENDER NO.SE/PHC/ MPM/29/2022-23 WITH LAST DATE FOR SUBMISSION ON 03.08. 2022 FLOATED BY 4TH RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. SE/PHC/MPM/DB2/16597/JJM/ 2022-23 DTD. 12.09.2022 ISSUED BY 4TH RESPONDENT WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO.SE/PHC/MPM/33/2022-23 DTD. 26.09.2022
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD.22.08. 2024 IN W.P. (C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P. (C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P. (C) NO. 36592 OF 2024
Exhibit P5	TRUE COPY OF INTERIM ORDER DTD. 26.11.2023 IN W.P. (C) NO. 41409 OF 2024
Exhibit P6	TRUE COPY OF INTERIM ORDER DTD. 06.12.2024 IN W.P. (C) NO. 41193 OF 2024
Exhibit P7	TRUE COPY OF JUDGMENT DTD. 16.12.2024 IN W.A. NO. 2051 OF 2024

APPENDIX OF WP (C) NO. 1298 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO: 33/22-23/SE/PHC/PKD (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE LETTER NO. KWA/PHC/PKD/JJM/KOTTOPADAM/21-22 DATED 23.09.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 21/2022-23/SE/PHC/PKD DATED 10.10.2022 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P. (C) NO. 44792 OF 2024
Exhibit P4(A)	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P4(B)	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO.29263/2024
Exhibit P4(C)	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024
Exhibit P5	TRUE COPY OF THE EXHIBIT P1 IN W.P. (C) NO. 44792 OF 2024
Exhibit P5(A)	TRUE COPY OF THE EXHIBIT P1 IN W.P(C) NO. 25410/2024



APPENDIX OF WP (C) NO. 2326 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 12.07.2023 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF THE INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE INTERIM ORDER DATED 6-12-2024 IN WP© NO. 41193 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP(C) NO. 2332 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 12.01.2023 BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 08.04.2023 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF THE INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 2538 OF 2026

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 27.09.2023 ISSUED BY THE 2ND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/70/2023-24 DATED 25.10.2023 (RELEVANT EXTRACT) BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT
- Exhibit P5 TRUE COPY OF THE REPRESENTATION DATED 05.01.2026 SENT BY THE PETITIONER TO THE 4TH AND 5TH RESPONDENTS



APPENDIX OF WP(C) NO. 2709 OF 2026

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 15.12.2022 ISSUED BY THE 2ND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.49/SE/PHC/TSR/2022-23( RELEVANT EXTRACT ) DATED 09.01.2023 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT
- Exhibit P5 TRUE COPY OF THE REPRESENTATION DATED 05.01.2026 SENT BY THE PETITIONER TO THE 4TH AND 5TH RESPONDENTS



APPENDIX OF WP (C) NO. 2545 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 15.03.2023 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, . AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP (C) NO. 2665 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 07.02.2023 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 2720 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 27.09.2022 BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 15.12.2022 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM



APPENDIX OF WP (C) NO. 2727 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED NIL IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 3088 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 16.09.2022 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 3092 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 29.12.2022 BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 23.03.2023 IN RESPECT OF THE WORK IN QUESTION
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 3094 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 01.02.2023 BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 08.05.2023 IN RESPECT OF THE WORK
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



APPENDIX OF WP (C) NO. 4402 OF 2026

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT PAGES OF NIT E-TENDER NO.94/SE/PHC/TSR/2022-23 WITH LAST DATE ON SUBMISSION ON 09.12.2022 ISSUED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER NO. KWA/PHC/TSR/D5/4879/2022 DTD. 18.01.2023
- Exhibit P3 TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 64/SE/PHC/TSR/2022-2023 DTD. 01.02.2023
- Exhibit P4 TRUE COPY OF INTERIM ORDER DTD. 06.12.2024 IN W.P. (C) NO. 41193 OF 2024
- Exhibit P5 TRUE COPY OF JUDGMENT DTD. 16.12.2024 IN W.A. NO. 2051 OF 2024
- Exhibit P6 TRUE COPY OF INTERIM ORDER DTD. 19.12.2025 IN W.P. (C) NO. 48048 OF 2025

APPENDIX OF WP (C) NO. 4416 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 2ND RESPONDENT IN RESPECT OF THE KUMARAPURAM PANCHAYATH
- Exhibit P2 A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 2ND RESPONDENT IN RESPECT OF THE KARTHIAKAPALLY PANCHAYATH
- Exhibit P3 A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED NIL IN RESPECT OF THE 1ST PETITIONER
- Exhibit P4 A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED NIL IN RESPECT OF THE 2ND PETITIONER
- Exhibit P5 A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP (C) NO. 6244 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P 2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 17.07.2024
- Exhibit P3                    A TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 06.12.2024 IN WP© NO 41193/2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM

APPENDIX OF WP (C) NO. 6846 OF 2026

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE NOTICE INVITING TENDER (VOLUME NO.1) E-TENDER NO. 68/2022-23/SE/PHC/PKD (DUE DATE: 19.01.2023, 3PM)
Exhibit P2	TRUE COPY OF THE NOTICE INVITING TENDER (VOLUME NO.2) E-TENDER NO. 68/2022-23/SE/PHC/PKD (DUE DATE: 19.01.2023, 3PM)
Exhibit P3	TRUE COPY OF THE WORK ORDER/LETTER OF ACCEPTANCE DATED NIL ISSUED BY THE 3RD RESPONDENT
Exhibit P4	TRUE COPY OF THE AGREEMENT NO.40/2022-23/SE/PHC/PKD DATED 30.03.2023 WITH THE THIRD RESPONDENT
Exhibit P5	TRUE COPY OF THE ACCEPTED SCHEDULE
Exhibit P6	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P. (C) NO. 44792 OF 2024
Exhibit P7	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO.25410/2024

APPENDIX OF WP(C) NO. 13298 OF 2026

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 A TRUE COPY OF THE LETTER OF ACCEPTANCE ALONG WITH ACCEPTED SCHEDULE DATED 10.10.2023 ISSUED BY THE 4TH RESPONDENT
- Exhibit P3 A TRUE COPY OF AGREEMENT NO.60/SE/PHC/TSR/2023-24 DATED 27.10.2023
- Exhibit P4 A TRUE COPY OF THE STOP MEMO DATED 22.02.2025 ISSUED BY THE PANCHAYATH SECRETARY TO THE PETITIONER
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER IN WP© NO. 24208/2025 DATED 03.07.2025 OF THIS HONOURABLE COURT
- Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P. (C) NO.21191/2025

APPENDIX OF WP(C) NO. 16414 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/35/2023-24 (NIT VOL I & II)

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 15.01.2024 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/102/2023-24 DATED 15.03.2024 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 TRUE COPY OF THE LETTER DATED 5.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024

Exhibit P6 TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 3 2 3 2 1 /2024

APPENDIX OF WP(C) NO. 16426 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/23/2023-24 (NIT VOL I & II)

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 09.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/43/2023-24 DATED 25.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 TRUE COPY OF THE LETTER DATED 5.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024

Exhibit P6 TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 3 2 3 2 1 /2024

APPENDIX OF WP(C) NO. 16427 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 70/2023-24/PHC/KNR (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 183/2023-24/SE/PHC/KNR DATED 30.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 32321 /2024

APPENDIX OF WP(C) NO. 16441 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/77/2022-23 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF WORK ORDER NO. 2643/D5/2022/PHC-KKD DATED 02.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/69/2023-24 DATED 03.10.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 5.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.32321/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 16453 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/21/2021-22 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF WORK ORDER NO. 1425/D5/2021/PHC-KKD DATED 18.02.2022 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/40/2023-24 DATED 01.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 5.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 16457 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 72/2024-25/SE/PHC/PKD (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 19.02.2025 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 22/2024-25/SE/PHC/PKD DATED 28.03.2025 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P4A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P4B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P5	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 16461 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/18/2021-22 (NIT VOL I & II)

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF WORK ORDER NO. D6/2912/2018 DATED 13.07.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/41/2023-24 DATED 01.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 TRUE COPY OF THE LETTER DATED 5.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024

Exhibit P6 TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 3 2 3 2 1 /2024

APPENDIX OF WP(C) NO. 17070 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 59/2023-24/PHC/KNR (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 180/2023-24/SE/PHC/KNR DATED 24.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17072 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: 17/2024-25/SE/PHC/CHN (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE (WORK ORDER) DATED 05.12.2024 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 1 8 / 2 0 2 4 - 2 0 2 5 / SE/PHC/CHN DATED 2 1.01.2025 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 10.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17075 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/86/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 13.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/93/2023-24 DATED 24.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17076 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/66/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 11.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/89/2023-24 DATED 24.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17273 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/KKD/18/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 19.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/45/2023-24 DATED 05.09.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 08.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17609 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 34/2023-24/PHC/KNR (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 08.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 100/2023-24/SE/PHC/KNR DATED 4.09.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17615 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/84/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 03.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/91/2023-24 DATED 24.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 17621 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/24/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 04.07.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/31/2023-24 DATED 24.07.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 19752 OF 2025

## PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF THE AGREEMENT AND WORK ORDER WITH ACCEPTED SCHEDULE DATED 15.07.2024 FOR THE WORK 'JAL JEEVAN MISSION (JJM) - NADUVANNUR GRAMA PANCHAYATH IN KOZHIKODE DISTRICT- ADDITIONAL PROPOSAL FOR FULL COVERAGE-PROVIDING FUNCTIONAL HOUSEHOLD TAP CONNECTIONS BY LAYING ADDITIONAL DISTRIBUTION LINES' .
- Exhibit-P2 A TRUE COPY OF THE AGREEMENT AND WORK ORDER WITH ACCEPTED SCHEDULE DATED 15.07.2024 FOR THE WORK NAMELY ' JAL JEEVAN MISSION (JJM) - KOTTUR GRAMA PANCHAYATH - ADDITIONAL PROPOSAL FOR FULL COVERAGE - SUPPLYING, LAYING, TESTING AND COMMISSIONING OF ADDITIONAL DISTRIBUTION LINES FOR PROVIDING FUNCTIONAL HOUSEHOLD TAP CONNECTIONS' .
- Exhibit-P3 A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P4 A TRUE COPY OF THE INTERIM ORDER DATED 26.09.2024 IN W.P.(C) NO. 33701 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P5 A TRUE COPY OF THE INTERIM ORDER DATED 18.10.2024 IN W.P.(C) NO. 36592 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P6 A TRUE COPY OF THE INTERIM ORDER DATED 29.11.2024 IN W.P.(C) NO. 42488/2024 OF THIS HONOURABLE COURT.

APPENDIX OF WP(C) NO. 20352 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PORTION OF THE E-TENDER NO: TENDER NO. 01/2024-25/KWA/PHC/D5/TVM DATED 23/05/2024

Exhibit P2 TRUE COPY OF THE 'LETTER OF ACCEPTANCE' (LOA) ISSUED ON 17/01/2025 BY THE RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT NO. 04/ 2 0 2 5-26 DATED 15.04.2025

Exhibit P4 TRUE COPY OF THE LETTER NO. MIPL-C/MA/25/0568 DATED 17/05/2025 SUBMITTED BY THE PETITIONER BEFORE THE RESPONDENT

Exhibit P5 THE TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT BEARING NO. KWA/PHC/TVM/D5/2395/2022\_26\_1\_1 DATED 20/05/2025

Exhibit P6 TRUE COPY OF THE INTERIM ORDER OF THIS HON'BLE COURT DATED 02.05.2025 IN W.P(C) NO. 17072/2025

Exhibit P6A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P6B TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024

Exhibit P6C TRUE COPY OF THE INTERIM ORDER DATED 06.05.2025 IN W.P.(C) NO. 17273 OF 2025

APPENDIX OF WP(C) NO. 20766 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/60/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 07.02.2024 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/110/2023-24 DATED 21.02.2024 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 21.12.2024 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
Exhibit P6	TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 20808 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE/PHC/MPM/27/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 09.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/38/2023-24 DATED 21.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 14.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
Exhibit P6	TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 10 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 21191 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO: 183/SE/PHC/TSR/2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 07.11.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 70/SE/PHC/TSR/2023-24 DATED 29.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.12.2024 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 21233 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO: SE/PHC/MPM/59/2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 04.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/65/2023-24 DATED 04.10.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 12.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 22007 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF THE NOTICE INVITING TENDER (VOLUME NO.1)
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 3.11.2023
Exhibit P3	TRUE COPY OF THE AGREEMENT DATED 28.11.2023 WITH THE SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE ACCEPTED SCHEDULE
Exhibit P4 (a)	TRUE COPY OF THE COMMUNICATION OF THE PETITIONER DATED 11.06.2025 ADDRESSED THE SECOND AND THIRD RESPONDENTS
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16457/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.04.2025 IN W.P(C) NO. 16461/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6	TRUE COPY OF THE NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 32321/2024 ON THE FILES OF THIS HONOURABLE COURT



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 22729 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P 2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 19.01.2024
- Exhibit P3                    TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP© NO 4416/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 22809 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 01.10.2024 IN RESPECT OF THE WORK
- Exhibit P3                    TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit P 4                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP© NO 4416/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM

APPENDIX OF WP(C) NO. 22889 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: 76/2022-23/SE/PHC/CHN DATED 07/01/2023
Exhibit P2	TRUE COPY OF THE 'LETTER OF ACCEPTANCE' (LOA) WAS ISSUED ON 11/09/2023 BY THE RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 59 / 2 0 2 3 - 2 0 2 4 / SE/PHC/CHN DATED 05.12.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND RESPONDENT
Exhibit P4	TRUE COPY OF THE REPRESENTATION BEARING NO. MIPL-C/JU/23/6302 DATED 11/11/2023 SUBMITTED BY THE PETITIONER BEFORE THE RESPONDENT
Exhibit P5	TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED 02/12/2023
Exhibit P6	TRUE COPY OF THE INTERIM ORDER OF THIS HON'BLE COURT DATED 02.05.2025 IN W.P(C) NO. 17072/2025
Exhibit P6A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P6B	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P.(C) NO. 44792/2024
Exhibit P6C	TRUE COPY OF THE INTERIM ORDER DATED 06.05.2025 IN W.P.(C) NO. 17273/2025
Exhibit P6D	THE TRUE COPY OF THE INTERIM ORDER DATED 03.06.2025 IN W.P(C) NO. 20352 OF 2025



APPENDIX OF WP(C) NO. 23359 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 25-07-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 21-08-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKD/26/2024-25 I
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 23565 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO: SE/PHC/KKD/64/2022-23 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 09.03.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/79/2022-23 DATED 31.03.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 27.03.2023 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO.17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



APPEAPPENDIX OF WP(C) NO. 23970 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 07-03-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-05-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKD/7/2024-25
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 23975 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF RE-E-TENDER NO: 02/2024-25/SE/PHC/CHN (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 25.04.2025 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 07/2025-26/SE/PHC/CHN DATED 30.05.2025 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 10.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 24167 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 101/SE/PHC/TSR/2022-23 (NIT VOL I & II) IS
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 16.01.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 63/SE/PHC/TSR/2022-23 DATED 30.01.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO.17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 24194 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE THURUVUR PANCHAYAT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED NIL
- Exhibit P3                    THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES

APPENDIX OF WP(C) NO. 24204 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 59/2023-24/PHC/KNR (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 180/2023-24/SE/PHC/ KNR DATED 24.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 24205 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 70 /2023-24/PHC/KNR (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 183/2023-24/SE/PHC/ KNR DATED 30.11.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 24207 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: SE /PHC/MPM/09/2023-24 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 09.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/43/2023-24 DATED 24.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
Exhibit P6	TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COUR

APPENDIX OF WP(C) NO. 24294 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 82 /2023-24/PHC/KNR (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 31.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 206/2023-24/SE/PHC/ KNR DATED 23.12.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 12.03.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 2.05.2025 IN W.P(C) NO. 17072/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 6.05.2025 IN W.P.(C) NO. 17621/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 24432 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE MAZHUVANNOOR PANCHAYAT
- Exhibit P2 THE TRUE PHOTOCOPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 31.03.2023
- Exhibit P3 THE TRUE PHOTOOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 24938 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE VENGOLA PANCHAYAT
- Exhibit P2 THE TRUE PHOTOCOPY OF THE RELEVANT PORTION OF THE SELECTION NOTICE DATED 24.03.2023 ALONG WITH THE SCHEDULE OF ITEMS DATED NIL
- Exhibit P3 THE TRUE PHOTOCOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



APPENDIX OF WP(C) NO. 25218 OF 2025

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. WRD/KWA-CE(NR)/TR/ 1597/2022-26-4-3/1 DTD. 30.01.2023 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER DTD. 16.09.2023 ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P3 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P3 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P3 (c)	TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25225 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. WRD/KWA-CE(SR)/TR/7902/2022-5-4-3/1 WITH LAST DATE FOR SUBMISSION OF BID ON 24.07.2023 FLOATED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER DTD. 12.10.2023 ISSUED BY 2ND RESPONDENT WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P3 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P3 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
- Exhibit P3 (c) TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25227 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. WRD/KWA-CE(SR)/TR/7902/2022-5-5-4/1 WITH LAST DATE FOR SUBMISSION OF BID ON 21.07.2023 FLOATED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER DTD. 12.10.2023 ISSUED BY 2ND RESPONDENT WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P3 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P3 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
- Exhibit P3 (c) TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25240 OF 2025

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. WRD/KWA-CE(NR)/TR/ 1597/2022-26-3-2/1 ON 30.01.2023 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER DTD. 17.03.2023 ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P3 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P3 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P3 (c)	TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25396 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 114/2023-24/PHC/KNR (RE-TENDER) WITH LAST DATE FOR SUBMISSION OF BIDS ON 04.09.2023 FLOATED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER DTD. NIL ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P3 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P3 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
- Exhibit P3 (c) TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25408 OF 2025

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 54/2023-24/PHC/KNR WITH LAST DATE FOR SUBMISSION OF BIDS ON 03.08.2023 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER DTD. NIL ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P3 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P3 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P3 (c)	TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25412 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 70/2022-23/PHC/KNR (RE-TENDER) WITH LAST DATE FOR SUBMISSION OF BIDS ON 17.04.2023 FLOATED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER DTD. 17.04.2023 ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P3 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P3 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
- Exhibit P3 (c) TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025



APPENDIX OF WP(C) NO. 25416 OF 2025

PETITIONER EXHIBITS

- |                |   |
|----------------|---|
| Exhibit P1     | TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 15/2023-24/PHC/KNR WITH LAST DATE FOR SUBMISSION OF BIDS ON 08.06.2023 FLOATED BY 2ND RESPONDENT |
| Exhibit P2     | TRUE COPY OF WORK ORDER DTD. NIL ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE  |
| Exhibit P3     | TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024  |
| Exhibit P3 (a) | TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024   |
| Exhibit P3 (b) | TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024   |
| Exhibit P3 (c) | TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025  |



APPENDIX OF WP(C) NO. 25429 OF 2025

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 96/2023-24/PHC/KNR WITH LAST DATE FOR SUBMISSION OF BIDS ON 16.08.2023 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER DTD. NIL ISSUED BY 2ND RESPONDENT ALONG WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P3 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P3 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P3 (c)	TRUE COPY OF INTERIM ORDER DTD. 12.06.2025 IN W.P.(C) NO. 4416 OF 2025

APPENDIX OF WP(C) NO. 25483 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 TRUE COPY OF THE WORK ORDER NO.2132/D6/2022/PHC-KKD DATED 15.10.2022 (WORK ORDER) ISSUED BY THE 4TH RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/KKD/26/2023-24 DATED 28.10.2022( RELEVANT EXTRACT ) BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 A TRUE COPY OF THE ABSTRACT DATED NIL PREPARED BY THE PETITIONER AS REGARDS THE DETAILS OF BILLS RECEIVED , THE AMOUNT WITHHELD AND ALSO THE BALANCE AMOUNT TO BE RECEIVED BY THE PETITIONER
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

447

APPENDIX OF WP(C) NO. 25981 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE KUTTAMPUZHA PANCHAYAT
- Exhibit P2 THE TRUE PHOTOCOPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPETENCE DATED 15.03.2024 ALONG WITH THE SCHEDULE OF ITEMS DATED NIL
- Exhibit P3 THE TRUE PHOTOCOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

448

APPENDIX OF WP(C) NO. 26156 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 3RD RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 15.05.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

449

APPENDIX OF WP(C) NO. 26186 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 14.11.2022 BY 3RD RESPONDENT
- Exhibit P 2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 28.01.2023
- Exhibit P 3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

450

APPENDIX OF WP(C) NO. 26192 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 05.05.2023 BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 20.06.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26209 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 05.05.2023 BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 30.06.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26295 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 10.04.2023 BY 3RD RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 22.05.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM

APPENDIX OF WP(C) NO. 26316 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: S E /PHC/M P M / 3 7 / 2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 10.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/44/2023-24 DATED 25.08.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 26333 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF ETENDER NO: S E / P H C / M P M / 82 /2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 11.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/92/2023-24 DATED 24.11.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P.(C) NO.24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 26339 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: S E / P H C / M P M / 7 3 / 2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/99/2023-24 DATED 13.12.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 26349 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: S E / P H C / M P M / 7 4 / 2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 26.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/98/2023-24 DATED 13.12.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26357 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 07.03.2023 BY 3RD RESPONDENT
- Exhibit P 2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 09.05.2023
- Exhibit P 3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26379 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 30.06.2023 BY 3RD RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 19.08.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26384 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 06.10.2022 BY 3RD RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 22.12.2022
- Exhibit P 3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26389 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 29.11.2022 BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 02.02.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM

APPENDIX OF WP(C) NO. 26419 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO: S E / P H C / M P M / R E 2 2 0 / 2023-24 (NIT VOL I & II)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 14.02.2024 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/MPM/13/2024-25 DATED 28.06.2024 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



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APPENDIX OF WP(C) NO. 26473 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED 15.12.2022 BY 3RD RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 13.03.2023
- Exhibit P 3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26583 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE KAVALANGAD PANCHAYATH
- Exhibit P2 THE TRUE PHOTOCOPY OF OF THE SELECTION NOTICE NO. PHC/CHN/JJM/15415/2023 DATED 22.03.2023 ALONG WITH THE ACCEPTED SCHEDULE
- Exhibit P3 THE TRUE PHOTOCOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26679 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE VAKATHANAM PANCHAYATH
- Exhibit P2 THE TRUE PHOTOCOPY OF THE WORK ORDER DATED 14.01.2023 ALONG WITH THE ACCEPTED SCHEDULE
- Exhibit P3 THE TRUE PHOTOCOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 26699 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE PUTHUPALLY PANCHAYATH
- Exhibit P2 THE TRUE PHOTOCOPY OF THE WORK ORDER DATED 10.08.2022 ALONG WITH THE ACCEPTED SCHEDULE
- Exhibit P3 THE TRUE PHOTOCOPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES

APPENDIX OF WP(C) NO. 26743 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 TRUE COPY OF THE WORK ORDER DATED 15.10.2022 ISSUED BY THE 4TH RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/KKD/19/2022-23 DATED 28.10.2022( RELEVANT EXTRACT ) BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 A TRUE COPY OF THE COMMUNICATION DATED 27.01.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION DATED 12.06.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT
- Exhibit P6 A TRUE COPY OF THE ABSTRACT DATED NIL PREPARED BY THE PETITIONER AS REGARDS THE DETAILS OF BILLS RECEIVED , THE AMOUNT WITHHELD AND ALSO THE BALANCE AMOUNT TO BE RECEIVED BY THE PETITIONER
- Exhibit P 7 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 27174 OF 2025

PETITIONER EXHIBITS

- Exhibit P 1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 20.07.2023
- Exhibit P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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APPENDIX OF WP(C) NO. 27181 OF 2025

PETITIONER EXHIBITS

- Exhibit P 1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 16.09.2023
- Exhibit P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 27221 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 03.08.2023
- Exhibit P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 27265 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED NIL
- Exhibit P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 27529 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 3RD RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 15.07.2023
- Exhibit P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 27742 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE KANDALLOOR PANCHAYAT
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE NOTICE ACCEPTING THE WORK ISSUED BY THE 3RD RESPONDENT DATED 14.06.2023 ALONG WITH THE SCHEDULE OF ITEMS
- Exhibit P3                    THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



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APPENDIX OF WP(C) NO. 27770 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) NO: KWA/PHC/ALP/DB/JJM-1518/2022-23 ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE PALLIPPAD PANCHAYAT DATED 12.08.2022
- Exhibit P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE NOTICE                    KWA/PHC/ALP/DB-JJM-1518/2022-23 ACCEPTING THE WORK ISSUED BY THE 3RD RESPONDENT DATED 08.11.2022 ALONG WITH THE SCHEDULE OF ITEMS
- Exhibit P3                    THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 28194 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 17.05.2023 IN RESPECT OF THE WORK
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 28323 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 03.08.2023
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 28332 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 07.07.2022 IN RESPECT OF THE WORK
- Exhibit P3                    A TRUE COPY OF THE INTERIM ORDER DATED 12-6-2025 IN WPC.NO.3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 28336 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 13.06.2022 IN RESPECT OF THE WORK
- Exhibit-P3                    A TRUE COPY OF THE ORDER IN WPC.NO.3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM DATED 12-6-2025

APPENDIX OF WP(C) NO. 28438 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT PAGES OF THE E-TENDER NOTICE (VOLUME NO.1)
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 25.11.2024
Exhibit P3	TRUE COPY OF THE ACCEPTED SCHEDULE
Exhibit P4	TRUE COPY OF THE RELEVANT PAGES OF AGREEMENT NO.14/2024-25/SE/PHC/PKD DATED 10.12.2024
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN WRIT PETITION (C) NO.24204/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P(C) NO. 32321/2024
Exhibit P5D	TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P(C) NO. 44792/2024
Exhibit P5E	TRUE COPY OF THE INTERIM ORDER DATED 02.05.2025 IN W.P(C) NO. 17070/2025
Exhibit P6	TRUE COPY OF THE NIT (VOLUME I & II) PRODUCED AS EXT.P1 IN WRIT PETITION (C) NO.24204/2025



APPENDIX OF WP(C) NO. 28537 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 24-02-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-05-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. 2/2024-25 DATED 17-05-2024
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 28836 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL
- Exhibit P2 TRUE COPY OF THE SELECTION NOTICE NO. KWA/PHC/TVM/D1-17942/2022 DATED 31.08.2022 ISSUED BY THE 4TH RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.82/22-23 DATED 15.09.2022( RELEVANT EXTRACT )BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 A TRUE COPY OF HE COMMUNICATION DATED 29.03.2024 SENT BY THE PETITIONER TO THE 4TH RESPONDENT
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION SENT BY THE PETITIONER TO THE 2ND RESPONDENT DATED 15.03.2025
- Exhibit P6 A TRUE COPY OF THE ABSTRACT DATED NIL PREPARED BY THE PETITIONER AS REGARDS THE DETAILS OF BILLS RECEIVED , THE AMOUNT WITHHELD AND ALSO THE BALANCE AMOUNT TO BE RECEIVED BY THE PETITIONER
- Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT



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WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 30284 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE AIKKARANADU PANCHAYAT
- Exhibit P2                    A TRUE COPY OF THE SELECTION NOTICE THE WORK ISSUED BY THE 3RD RESPONDENT DATED 13.02.2023 ALONG WITH THE SCHEDULE OF ITEMS
- Exhibit P3                    THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES

APPENDIX OF WP(C) NO. 30435 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF THE ETENDER NO: WRD/KWA-CE(SR)/TR/8631/2022\_5\_4\_3/1 (VOLUME NO.1)

Exhibit P2 TRUE COPY OF THE WORK ORDER NO. 800/D2/2022/PHC-KTM/P3-KARUKACHAL DATED 01.08.2023

Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO.18/SE/PHCK/2023-24 DATED 11.09.2023 WITH THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P(C) NO. 32321/2024

Exhibit P5D TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P(C) NO. 44792/2024

Exhibit P5E TRUE COPY OF THE INTERIM ORDER DATED 02.05.2025 IN W.P(C) NO. 17070/2025

Exhibit P6 TRUE COPY OF THE NIT (VOLUME I & II) MARKED AS EXT.P1 IN WRIT PETITION (C) NO.24204/2025

APPENDIX OF WP(C) NO. 30436 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF RE-E-TENDER NO : 42/2023-24/SE/PHC/ MVPA (NIT VOL I)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 22.07.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 22/2023-24/SE/PHC/ MVPA DATED 26.08.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 30437 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF THE 1ST RE  
E-TENDER NO:  
WRD/KWA-CE(SR)/TR/8631/2022\_5\_1\_1/1 (VOLUME  
NO.1)

Exhibit P2 TRUE COPY OF THE WORK ORDER NO.  
800/D2/2022/PHC-KTM/P4-KANGAZHA DATED  
01.08.2023

Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE  
AGREEMENT NO.17/SE/PHCK/2023-24 DATED  
11.09.2023 WITH THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED  
03.07.2025 IN WRIT PETITION (C) NO.24204/2025

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED  
03.07.2025 IN W.P(C) NO. 24205/2025

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED  
03.07.2025 IN W.P(C) NO. 24207/2025

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED  
11.09.2024 IN W.P(C) NO. 32321/2024

Exhibit P5D TRUE COPY OF THE INTERIM ORDER DATED  
16.12.2024 IN W.P(C) NO. 44792/2024

Exhibit P5E TRUE COPY OF THE INTERIM ORDER DATED  
02.05.2025 IN W.P(C) NO. 17070/2025

Exhibit P6 TRUE COPY OF THE NIT VOLUME 1 & II PRODUCED  
AS EXT.P1 IN WRIT PETITION (C) NO.24204/2025

APPENDIX OF WP(C) NO. 30450 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT P A G E S OF RE-E-TENDER NO: 07/2023-24/S E / PHC / MVPA (NIT VOL I )
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 01.08.2023 (INCLUDING COVERING LETTER NO. SE/PHC/MVPA/D4/T121/2022 DATED: 01.08.2023) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 23/2023-24/SE/PHC/ MVPA DATED 01.09.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT



APPENDIX OF WP(C) NO. 30807 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF WORK ORDER TO THE PETITIONER BY THE 2ND RESPONDENT DATED 03-10-2023
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-10-2023 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKDMPM/69/2023-24 DATED 17-10-2023
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL (1ST PART BILL) SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 31734 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF THE E-TENDER NO: WRD/KWA-CE(SR)/TR/7902/2022\_5\_3\_2/1 (VOLUME NO.1)

Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE (WORK ORDER) NO.WRD/KWA-CE(SR)/7902/2022/P3-KADANAD DATED 26.07.2023

Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO.15/SE/PHCK/2023-2024 DATED 11.09.2023 WITH THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24205/2025

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24207/2025

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P(C) NO. 32321/2024

Exhibit P5D TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P(C) NO. 44792/2024

Exhibit P5E TRUE COPY OF THE INTERIM ORDER DATED 02.05.2025 IN W.P(C) NO. 17070/2025

Exhibit P6 TRUE COPY OF THE NIT (VOLUME I & II) MARKED AS EXT.P1 IN WRIT PETITION (C) NO. 24204/2025



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 31775 OF 2025

PETITIONER EXHIBITS

Exhibit P1	A TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 14.08.2024
Exhibit P2	A COPY OF THE REPRESENTATION DATED 10.06.2025 SUBMITTED BY THE PETITIONER TO R2
Exhibit P3	A TRUE COPY OF THE RELEVANT PORTION OF THE NIT
Exhibit P4	THE TRUE COPY OF INTERIM ORDER DATED 03.07.2025 IN W.P. (C) NO.24194 OF 2025

APPENDIX OF WP(C) NO. 31785 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF THE E-TENDER NO:  
WRD/KWA-CE(SR)/TR/8631/2022\_26\_19\_18/1  
(VOLUME NO.1)

Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE (WORK ORDER) NO.800/D2/2022/PHCKTM/P2- NEDUMKUNNAM DATED 1.08.2023

Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO. 16/SE/PHCK/2023-2024 DATED 11.09.2023 WITH THE SECOND RESPONDENT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN WRIT PETITION (C) NO.24204/2025

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P(C) NO. 32321/2024

Exhibit P5D TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P(C) NO. 44792/2024

Exhibit P5E TRUE COPY OF THE INTERIM ORDER DATED 02.05.2025 IN W.P(C) NO. 17070/2025

Exhibit P6 TRUE COPY OF THE NIT (VOLUME I & II) MARKED AS EXT.P1 IN WRIT PETITION (C) NO.24204/2025

APPENDIX OF WP(C) NO. 31791 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER NO : WRD/KWA CE(SR)/TR/13162/2022\_26\_1\_1/1 (NIT VOL I)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 28.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 43/SE/PHCK/2023- 2024 DATED 24.11.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.2 5 4 1 0 /2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 31903 OF 2025

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF THE RE-E-TENDER NO.63/2023-24/SE/PHC/MVPA (VOLUME NO.1)

Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 18.08.2023

Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE

Exhibit P4 TRUE COPY OF THE AGREEMENT NO.40/2023-24/SE/PHC/MVPA DATED 04.10.2023 WITH THE SECOND RESPONDENT.

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN WRIT PETITION (C) NO.24204/2025

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P(C) NO. 32321/2024

Exhibit P5D TRUE COPY OF THE INTERIM ORDER DATED 16.12.2024 IN W.P(C) NO. 44792/2024

Exhibit P5E TRUE COPY OF THE INTERIM ORDER DATED 02.05.2025 IN W.P(C) NO. 17070/2025

Exhibit P6 TRUE COPY OF THE NIT (VOLUME I & II) PRODUCED AS EXT.P1 IN WRIT PETITION (C) NO.24204/2025

APPENDIX OF WP(C) NO. 32177 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE VOLUME 1 OF NOTICE INVITING TENDER NO : SE/PHC/KKD/51/2022-23 (LAST DATE OF SUBMISSION: 02/12/2022)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) NO.2870/D5/2022/PHC-KKD DATED: 21.01.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/51/2022- 2023 DATED 04.02.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO. 25410/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 32407 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE VOLUME 1 OF NOTICE INVITING TENDER NO : SE/PHC/KKD/37/2022-23 (LAST DATE OF SUBMISSION: 21/11/2022)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) NO. 2353/D6/2022/PHC-KKD DATED: 05.01.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/52/2022- 2023 DATED 04.02.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.25410/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 32432 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: SE/PHC/KKD/06/2022-23 (LAST DATE OF SUBMISSION: 20/07/2022)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) NO. 1762/D5/2022/PHC-KKD DATED: 15.10.2022 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/27/2022-2023 DATED 02.11.2022 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.06.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 25410/2024 ON THE FILES OF THIS HONOURABLE COURT



APPENDIX OF WP(C) NO. 33284 OF 2025

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) IN RE E- TENDER NO. 130/2022-23/SE/PHC/MVPA DATED NIL ISSUED BY THE 3RD RESPONDENT
- Exhibit P2 THE TRUE PHOTOCOPY OF THE LETTER OF ACCEPTANCE ALONG WITH THE ACCEPTED SCHEDULE IN RE E- TENDER NO. 130/2022-23/SE/PHC/MVPA DATED NIL ISSUED BY THE 3RD RESPONDENT
- Exhibit P3 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) IN RE E- TENDER NO. 138/2022-23/SE/PHC/MVPA DATED NIL ISSUED BY THE 3RD RESPONDENT
- Exhibit P4 THE TRUE PHOTOCOPY OF THE LETTER OF ACCEPTANCE IN RE E- TENDER NO. 138/2022-23/SE/PHC/MVPA ALONG WITH ACCEPTED SCHEDULE DATED 29.05.2023
- Exhibit P5 THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 33541 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 21.03.2024
- Exhibit-P3                    TRUE COPY OF INTERIM ORDER DATED 22.8.2024 IN WP© NO. 19467 OF 2024 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM
- Exhibit-P4                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP© NO 4416/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM

APPENDIX OF WP(C) NO. 34409 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) IN RE E- TENDER NO. 48/2023-24/SE/PHC/MVPA DATED 27.06.2023 ISSUED BY THE 3RD RESPONDENT
- Exhibit P2 THE TRUE PHOTOCOPY OF THE LETTER OF ACCEPTANCE ALONG WITH THE ACCEPTED SCHEDULE IN RE E- TENDER NO. 48/2023-24/SE/PHC/MVPA DATED 12.09.2023 ISSUED BY THE 3RD RESPONDENT
- Exhibit P3 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) IN E- TENDER NO. 264/2023-24/SE/PHC/MVPA DATED 13.11.2023 ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE MANKULAM ADIMALI AND PALLIVASAL (PART) PANCHAYATH
- Exhibit P4 THE TRUE PHOTOCOPY OF THE LETTER OF ACCEPTANCE IN E- TENDER NO. 264/2023-24/SE/PHC/MVPA ALONG WITH ACCEPTED SCHEDULE DATED 05.01.2024 ISSUED BY THE 3RD RESPONDENT
- Exhibit P5 THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025

APPENDIX OF WP(C) NO. 35481 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: 01/SE/PHC/TSR/2025-26 (LAST DATE OF SUBMISSION: 09/06/2025)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 1.08.2025 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.06/SE/PHC/TSR/2025-26 DATED 13.08.2025 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.09.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO.25410/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 36467 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: SE/PHC/KKD/18/2023-24 (LAST DATE OF SUBMISSION: 05/06/2023
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 19.08.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/45/2023-24 DATED 05.09.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 08.02.2025 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 25.09.2025 IN W.P(C) NO. 35481/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 25410/2024 ON THE FILES OF THIS HONOURABLE COURT

APPENDIX OF WP(C) NO. 37211 OF 2025

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 20.09.2024 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 05/SE/PHCK/2024-2025 DATED 17.10.2024 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE LETTER DATED 13.09.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO.24205/2025
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
Exhibit P6	TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P. (C) NO.25410/2024 ON THE FILES OF THIS HONOURABLE COURT
Exhibit P7	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2025



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 39988 OF 2025

PETITIONER EXHIBITS

- Exhibit-P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL BY 2ND RESPONDENT
- Exhibit-P2                    A TRUE COPY OF THE RELEVANT PORTION OF THE LETTER OF ACCEPTANCE ALONG WITH THE SCHEDULE OF ITEMS DATED 28.10.2022
- Exhibit-P3                    A TRUE COPY OF THE ORDER DATED 12.06.2025 IN WP©NO 3088/2025 BEFORE THE HON'BLE HIGH COURT OF KERALA, AT ERNAKULAM

APPENDIX OF WP(C) NO. 40522 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL OF THE WORK IN DESAMANGALAM PANCHAYATH
- Exhibit P2 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL OF THE WORK IN ERUMAPETTY PANCHAYATH
- Exhibit P3 TRUE COPY OF THE WORK ORDER DATED 16.01.2023 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER FOR THE WORK IN DESAMANGALAM
- Exhibit P4 TRUE COPY OF THE WORK ORDER DATED 16.01.2023 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER FOR WORK IN ERUMAPETTY PANCHAYATH TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P5 TRUE COPY OF THE AGREEMENT NO.58/SE/PHC/TSR/2022-23 DATED 23.01.2023( RELEVANT EXTRACT )BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P6 TRUE COPY OF THE AGREEMENT NO.59/SE/PHC/TSR/2022-23 DATED 23.01.2023( RELEVANT EXTRACT )BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P7 A TRUE COPY OF THE COMMUNICATION DATED 16.05.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT WITH REGARD TO EXTENTION OF DESAMANGALAM WORK
- Exhibit P8 . A TRUE COPY OF THE COMMUNICATION DATED 16.05.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT WITH REGARD TO EXTENTION OF ERUMAPETTY WORK
- Exhibit P9 A TRUE COPY OF THE PROCEEDINGS DATED 30.06.2025 ISSUED BY THE 4TH RESPONDENT REGARDING DESAMANGALAM WOR
- Exhibit P10 A TRUE COPY OF THE PROCEEDINGS DATED 23.06.2025 ISSUED BY THE 4TH RESPONDENT REGARDING ERUMAPETTY WORK
- Exhibit P 11 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT

APPENDIX OF WP(C) NO. 40700 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL OF THE WORK IN KADANGODE PANCHAYATH
- Exhibit P2 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL. I.) DATED NIL OF THE WORK IN VARAVOOR PANCHAYATH
- Exhibit P3 TRUE COPY OF THE WORK ORDER DATED 05.01.2023 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER FOR THE WORK IN KADANGODE TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P4 TRUE COPY OF THE WORK ORDER DATED 13.01.2023 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER FOR WORK IN VARAVOOR PANCHAYATH TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P5 TRUE COPY OF THE AGREEMENT NO.55/SE/PHC/TSR/2022-23 DATED 16.01.2023( RELEVANT EXTRACT ) BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P6 TRUE COPY OF THE AGREEMENT NO.57/SE/PHC/TSR/2022-23 DATED 23.01.2023( RELEVANT EXTRACT ) BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P7 A TRUE COPY OF THE COMMUNICATION DATED 16.05.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT WITH REGARD TO EXTENTION OF KADANGODE WORK
- Exhibit P8 A TRUE COPY OF THE COMMUNICATION DATED 16.05.2025 SENT BY THE PETITIONER TO THE 4TH RESPONDENT WITH REGARD TO EXTENTION OF VARAVOOR WORK
- Exhibit P9 A TRUE COPY OF THE PROCEEDINGS DATED 30.06.2025 ISSUED BY THE 4TH RESPONDENT REGARDING KADANGODE WORK
- Exhibit P10 A TRUE COPY OF THE PROCEEDINGS DATED 30.06.2025 ISSUED BY THE 4TH RESPONDENT REGARDINGWORK IN VARAVOOR
- Exhibit P 11 TRUE COPY OF THE INTERIM ORDER DATED 10.06.2025 IN W.P.(C) NO.21191/2025 OF THIS HON'BLE COURT



APPENDIX OF WP(C) NO. 10208 OF 2024

PETITIONER EXHIBITS

Exhibit P1 THE TRUE COPY OF THE AGREEMENT DATED 19.09.2019 BETWEEN THE PETITIONER AND THE 4 TH RESPONDENT

Exhibit P2 TRUE COPY OF THE WORK COMPLETION CERTIFICATE DATED 28.10.2022 ISSUED BY THE 1 ST RESPONDENT

Exhibit P3 THE TRUE COPY OF PROCEEDINGS OF THE 1 ST RESPONDENT DATED 12.12.2022.

RESPONDENT EXHIBITS

Exhibit R2(a) True copy of release order G.O.(Rt) No. 521/2022/WRD dated 13.6.2022 issued by the Additional Secretary, Water Resources (Water Supply-B) Department

Exhibit R2(b) True copy of the communication No. KRWSA-PMU/3459/2017-AC-1(FIN) dated 31.1.2023 from the Executive Director to the Additional Chief Secretary to Government

APPENDIX OF WP(C) NO. 10218 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE AGREEMENT DATED 19.09.2019 BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P2 TRUE COPY OF THE WORK COMPLETION CERTIFICATE DATED 28.10.2022 ISSUED BY THE 1ST RESPONDENT
- Exhibit P3 THE TRUE COPY OF PROCEEDINGS OF THE 1ST RESPONDENT DATED 19.12.2022.

## RESPONDENT EXHIBITS

- Exhibit R2(a) True copy of release order G.O.(Rt) No. 521/2022/WRD dated 13.6.2022 issued by the Additional Secretary, Water Resources (Water Supply-B) Department
- Exhibit R2(b) True copy of the communication No. KRWSA-PMU/3459/2017-AC-1(FIN) dated 31.1.2023 from the Executive Director to the Additional Chief Secretary to Government
- Exhibit R2(c) True copy of the relevant extract of the Accepted Bill of Quantities
- Exhibit R2(d) True copy of the relevant extract of the laying charges for Package 3A Distribution System, Zone I
- Exhibit R2(e) True copy of the House Connection Diagram
- Exhibit R2(f) True copy of the photograph showing the connection of Air Valve
- Exhibit R2(g) True copy of the letter dated 29.8.2022 issued by Centre for Employment and Educational Guidance to the petitioner
- Exhibit R2(h) True copy of the letter No. RPMU/MPM/MNR/CF-1 dated 02/09/2022 issued by the 2nd respondent to the petitioner
- Exhibit R2(i) True copy of the G.O.(Rt) No. 584/2023/WRD dated 24-6-2023
- Exhibit R2(j) True copy of the GO(Rt)No51/2024/WRD dated18.1.2024 18-1-2024
- Exhibit R2(k) True copy of the GO (Rt)No 270/2024/WRD dated 23-3-2024



APPENDIX OF WP(C) NO. 41065 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 15-02-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 15-03-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKD/103/2023-24 DATED 15-03-2024
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 41093 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: E-TENDER NO: SE/PHC/MPM/RE46/2024-25 (LAST DATE OF SUBMISSION: 06/08/2024)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 16.08.2024 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/36/2024-25 DATED 25.09.2024 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.10.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025
- Exhibit P6 TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER PRODUCED AS EXT.P1 IN W.P.(C) NO. 25410/2024 ON THE FILES OF THIS HONOURABLE COURT



AAPPENDIX OF WP (C) NO. 43105 OF 2025

PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 24-02-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-05-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO.SE/PHC/KKD/06/2024-25 DATED 17-05-2024
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 23-08-2024
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024

APPENDIX OF WP(C) NO. 43108 OF 2025

## PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 20-02-2024
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-05-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKD/03/2024-25 DATED 17-05-2024
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
- Exhibit P-6 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P. (C)NO.46531/2024



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 45592 OF 2025

PETITIONER EXHIBITS

- Exhibit P1                    A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT
- Exhibit P2                    A TRUE COPY OF THE LETTER OF ACCEPTANCE OF THE WORK ISSUED BY THE 3RD RESPONDENT DATED 26.09.2025 ALONG WITH THE ACCEPTED SCHEDULE OF ITEMS
- Exhibit P3                    THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES

APPENDIX OF WP(C) NO. 45772 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: E-TENDER NO: 107/SE/PHC/TSR/2022-23 LAST DATE OF SUBMISSION: 13/12/2022
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 02.02.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 79/SE/PHC/TSR/2022-23 DATED 29.03.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.11.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025

APPENDIX OF WP(C) NO. 46918 OF 2025

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT PAGES OF VOLUME 1 OF NOTICE INVITING TENDER NO: E-TENDER NO: 67/2023-24/PHC/KNR (LAST DATE OF SUBMISSION 16.8.2023)
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 20.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 139/2023-24/SE/PHC/KNR DATED 10.10.2023 (RELEVANT PAGES) BETWEEN PETITIONER AND SECOND RESPONDENT
- Exhibit P4 TRUE COPY OF THE LETTER DATED 13.11.2025 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDEN
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24204/2025
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24205/2025
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 03.07.2025 IN W.P(C) NO. 24207/2025

APPENDIX OF WP(C) NO. 47694 OF 2025

## PETITIONER EXHIBITS

- EXHIBIT P1 A TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE VALAKOM PANCHAYAT
- Exhibit P2 A TRUE COPY OF THE LETTER OF ACCEPTANCE OF THE WORK ISSUED BY THE 3RD RESPONDENT DATED 04.01.2023 ALONG WITH THE RELEVANT EXTRACT OF ACCEPTED SCHEDULE OF ITEMS
- Exhibit P3 THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES
- Exhibit P4 TRUE COPY OF THE 2ND AND PART BILL OF THE WORK ISSUED BY THE 4TH RESPONDENT DATED 29.03.2023
- Exhibit P5 TRUE COPY OF THE REPRESENTATION MADE BY THE PETITIONER TO THE 4TH RESPONDENT DATED 30.10.2025



APPENDIX OF WP(C) NO. 47848 OF 2025

PETITIONER EXHIBITS

- EXHIBIT P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE PAIPRA PANCHAYATH
- Exhibit P2 THE TRUE PHOTOCOPY OF RELEVANT PAGES OF THE LETTER OF ACCEPTANCE OF THE WORK ISSUED BY THE 3RD RESPONDENT DATED 01.12.2022 ALONG WITH THE RELEVANT EXTRACT OF ACCEPTED SCHEDULE OF ITEMS
- Exhibit P3 THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES
- Exhibit P4 THE TRUE PHOTOCOPY OF THE 4TH AND PART BILL OF THE WORK ISSUED BY THE 4TH RESPONDENT DATED 29.03.2023
- Exhibit P5 THE TRUE PHOTOCOPY OF THE REPRESENTATION MADE BY THE PETITIONER TO THE 4TH RESPONDENT DATED 30.10.2025



APPENDIX OF WP(C) NO. 47897 OF 2025

PETITIONER EXHIBITS

- EXHIBIT P1 THE TRUE PHOTOCOPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) DATED NIL ISSUED BY THE 3RD RESPONDENT IN RESPECT OF THE VALAKOM PANCHAYATH
- Exhibit P2 THE TRUE PHOTOCOPY OF THE LETTER OF ACCEPTANCE OF THE WORK ISSUED BY THE 3RD RESPONDENT DATED 30.01.2023 ALONG WITH THE RELEVANT EXTRACT OF ACCEPTED SCHEDULE OF ITEMS
- Exhibit P3 THE TRUE COPY OF INTERIM ORDER DATED 12.06.2025 IN WPC NO.4416 OF 2025 AND CONNECTED CASES
- Exhibit P4 THE TRUE PHOTOCOPY OF THE 2ND AND PART BILL OF THE WORK ISSUED BY THE 4TH RESPONDENT DATED NIL
- Exhibit P5 THE TRUE PHOTOCOPY OF THE REPRESENTATION MADE BY THE PETITIONER TO THE 4TH RESPONDENT DATED 30.10.2025



APPENDIX OF WP(C) NO. 48048 OF 2025

PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF RELEVANT PAGES OF NIT E-TENDER  
NO.04/2023-24/SE/PHC/CHN DTD. 05.04.2023  
ISSUED BY 2ND RESPONDENT

Exhibit P2 TRUE COPY OF WORK ORDER DTD. 08.06.2023

Exhibit P3 TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO.  
37/2023-24/SE/PHC/CHN DTD. 11.07.2023

Exhibit P4 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN  
W.P.(C) NO. 19467 OF 2024

Exhibit P5 TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN  
W.P.(C) NO. 33701 OF 2024

Exhibit P6 TRUE COPY OF INTERIM ORDER DTD. 06.12.2024 IN  
W.P. (C) NO. 41193 OF 2024

Exhibit P7 TRUE COPY OF JUDGMENT DTD. 16.12.2024 IN W.A.  
NO. 2051 OF 2024

APPENDIX OF WP(C) NO. 48221 OF 2025

## PETITIONER EXHIBITS

- Exhibit P-1 TRUE COPY OF WORK ORDER TO THE PETITIONER BY THE 2ND RESPONDENT DATED 03-10-2023 .
- Exhibit P-2 TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL .
- Exhibit P-3 TRUE COPY OF THE AGREEMENT DATED 17-10-2023 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/KKDMPM/69/2023-24 DATED 17-10-2023 .
- Exhibit P-4 TRUE COPY OF THE RUNNING ACCOUNT BILL (2ND AND PART BILL) SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-5 TRUE COPY OF THE RUNNING ACCOUNT BILL (3RD AND PART BILL) SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-6 TRUE COPY OF THE RUNNING ACCOUNT BILL (4TH AND PART BILL) SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
- Exhibit P-7 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P.(C)NO.25410/2024 .
- Exhibit P-8 TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P.(C)NO.19467/2024
- Exhibit P-9 TRUE COPY OF THE INTERIM ORDER DATED 27-12-2024 IN W.P.(C)NO.46531/2024

APPENDIX OF WP(C) NO. 25410 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF THE E-TENDER NOTICE [VOL.I OF NOTICE INVITING TENDER]
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 27.01.2024 WITH THE ACCEPTED PRICE SCHEDULE
- Exhibit P3 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER VOLUME -II
- Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO. 32/2024-25/ SE/PHC/KNR DATED 07.06.2024
- Exhibit P5 A TRUE COPY OF THE JOINT INSPECTION REPORT
- Exhibit P6 A TRUE COPY OF THE CLAIM/RA BILL NO.1 RAISED BY THE PETITIONER DATED 12.07.2024 AGAINST SUPPLY OF MATERIAL
- Exhibit P7 TRUE COPY OF THE LETTER NO. REC/104/2024-25 DATED 26.06.2024 SUBMITTED BY THE PETITIONER BEFORE THE SECOND RESPONDENT
- Exhibit P8 A TRUE COPY OF THE PRINT OUT OF THE EMAIL DATED 03.07.2024 OF SECOND RESPONDENT
- Exhibit P9 A TRUE COPY OF THE EMAIL DATED 27.12.2023
- Exhibit P10 TRUE COPY OF THE RUNNING ACCOUNT BILL WITH ACCOUNT OF WORK EXECUTED BY THE PETITIONER

## RESPONDENT EXHIBITS

- Exhibit-R1(a) True copy of the relevant page of the NIT Vol. I Clause 8.8

## RESPONDENT EXHIBITS

- Exhibit R4(a) LETTER ISSUED BY THE APPLICANT TO GOVERNMENT DATED 27/11/2024

APPENDIX OF WP(C) NO. 29263 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF THE E-TENDER NOTICE (E-TENDER NO. 213/2023-24/PHC/KNR (RE-TENDER) [VOL.I OF NOTICE INVITING TENDER]
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 12.03.2024 WITH THE ACCEPTED PRICE SCHEDULE
- Exhibit P3 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER VOLUME -II NOTICE INVITING TENDER
- Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO. 33/2024-25/SE/PHC/KNR DATED 07.06.2024
- Exhibit P5 A TRUE COPY OF THE CLAIM/RA BILL NO.1 RAISED BY THE PETITIONER DATED 13.08.2024 AGAINST SUPPLY OF MATERIAL
- Exhibit P6 A TRUE COPY OF THE SAID UNDERTAKING SUBMITTED BY THE PETITIONER

## RESPONDENT EXHIBITS

- Exhibit R4(a) TRUE COPY OF THE LETTER ISSUED BY THE KIIFB TO GOVERNMENT DATED 27/11/2024

## RESPONDENT EXHIBITS

- Exhibit R4 (a) True copy of orders vide judgment dated 18-03-2024



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 32321 OF 2024

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I)
Exhibit P2	TRUE COPY OF THE SAID LETTER OF ACCEPTANCE DATED NIL
Exhibit P3	TRUE COPY OF THE ACCEPTED SCHEDULE
Exhibit P4	TRUE COPY OF THE AGREEMENT NO.02/2024-25/SE/PHC/ALP DATED 8.7.2024
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P. (C) NO. 19467/29024



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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APPENDIX OF WP(C) NO. 32792 OF 2024

PETITIONER EXHIBITS

Exhibit P1                    A TRUE COPY OF THE TENDER NOTICE DATED  
22.08.2024 ISSUED BY 2ND RESPONDENT

Exhibit P2                    A TRUE COPY OF LETTER OF ACCEPTANCE ISSUED BY  
THE 2ND RESPONDENT TO THE PETITIONER DATED  
09.09.2024

Exhibit P3                    A TRUE COPY OF G.O(P) NO 168/2019 DATED  
07.12.2019

Exhibit P4                    ., A TRUE COPY OF THE BLANK BOQ DATED NIL  
ISSUED BY THE 2 ND RESPONDENT

Exhibit P5                    A TRUE COPY OF THE JUDGMENT IN WRIT APPEAL NO  
950/2023 PASSED BY THE HONOURABLE HIGH COURT  
DATED 14.08.2023

APPENDIX OF WP(C) NO. 33496 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I)
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 19.05.2023 ISSUED BY THE SECOND RESPONDENT ALONGWITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 42/2023-24/SE/PHC/KNR DATED 31.05.2023 BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER NO. REC/170/2024-25 DATED 02.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 33574 OF 2024

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) DATED NIL.

Exhibit P2 TRUE COPY OF THE LETTER NO. KWA/PHC/TSR/D1/6241/2022 DATED 16.03.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 82/SE/PHC/TSR/2022-23 DATED 31.03.2023 BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 A TRUE COPY OF THE LETTER NO. REC/167/2024-25 DATED 02.09.2024 OF THE PETITIONER

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 25410/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 29263/2024

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

## RESPONDENT EXHIBITS

Exhibit-R1(a) True copy of relevant pages clause 8.8 of NIT Vol .1

APPENDIX OF WP(C) NO. 33667 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) NO. SE/PHC/KKD/64/2022-23 DATED NIL PUBLISHED BY THE SECOND RESPONDENT
- Exhibit P2 TRUE COPY OF THE LETTER NO. 3218/D1/2022/PHC-KKD DATED 09.03.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO.SE/PHC/KKD/79/2022-23 DATED 31.03.2023 BETWEEN THE PETITIONER AND THE SECOND RESPONDENT
- Exhibit P4 A TRUE COPY OF THE LETTER NO. REC/169/2024-25 DATED 02.09.2024 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P.(C) NO. 19467/2024
- Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P.(C) NO. 25410/2024
- Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P.(C) NO. 29263/2024
- Exhibit P5C .TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

## RESPONDENT ANNEXURES

- Annexure 1 Counter Affidavit in WPC 41193-2024 dated 13.01.2025

APPENDIX OF WP(C) NO. 33701 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) NO. SE/PHC/KKD/93/2022-23 DATED NIL PUBLISHED BY THE SECOND RESPONDENT
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 05.07.2023 ISSUED BY THE SECOND RESPONDENT WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT NO. SE/PHC/KKD/42/2023-24 DATED 2.08.2023
Exhibit P4	A TRUE COPY OF THE LETTER NO. REC/171/2024-25 DATED 02.09.2024 SUBMITTED BY THE PETITIONER BEFORE THE THIRD RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P. (C) NO. 19467/2024
Exhibit P5A	.TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P. (C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22/08/2024 IN W.P. (C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024

APPENDIX OF WP(C) NO. 35560 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE LETTER NO. 2009/D6/2022/PHC-KKD DATED 27.03.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/67/2022-23 DATED 28.03.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 07.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024
Exhibit P6	True copy of G.O (P) No.133/2016/Fin DATED 01.09.2016

APPENDIX OF WP(C) NO. 35562 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE LETTER NO. 1945/D6/2022/PHC-KKD DATED 15.10.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/16/2022-23 DATED 28.10.2022 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 26.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024

APPENDIX OF WP(C) NO. 36362 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL PERTAINING TO E-TENDER NO. SE/PHC/KKD/21/2022-23 OF SECOND RESPONDENT
Exhibit P2	TRUE COPY OF THE LETTER NO. 1993/D6/2022/PHC-KKD DATED 27.03.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/68/2022-23 DATED 28.03.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 07.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 25410/2024
Exhibit P5B	.TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 35707 OF 2024

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL

Exhibit P2 TRUE COPY OF THE LETTER NO. 2133/D6/2022/PHC-KKD DATED 24.10.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/26/2022-23 DATED 2.11.2022 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 A TRUE COPY OF THE LETTER DATED 26.09.2024 OF THE PETITIONER

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 19467/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 25410/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 29263/2024

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024

APPENDIX OF WP(C) NO. 35746 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE LETTER NO. SE/PHC/MPM/DB4/998/2022-23 DATED 08.12.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/MPM/50/2022-23 DATED 22.12.2022 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 26.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO.25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P. (C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024

APPENDIX OF WP(C) NO. 36250 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE RELEVANT PORTION OF THE TENDER NOTIFICATION WITH TENDER NO.48/2022-23/KWA/PHC/TVLA INVITING TENDER FOR SUPPLYING AND LAYING OF DISTRIBUTION SYSTEM AND PROVIDING 4507 FHTCS IN MEZHUVELI PANCHAYAT LINE INCLUDING ROAD RESTORATION WORK DATED NIL
- Exhibit P1(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO. 27/SE/PHC/TVLA/2022-2023 DATED 27.01.2023
- Exhibit P2 A TRUE COPY OF THE RELEVANT PORTION OF THE NOTIFICATION WITH TENDER NO. 84/2022-23/KWA/PHC/TVLA(RT-1) FOR SUPPLYING AND LAYING DISTRIBUTION NETWORKS AND PROVIDING 8983 HTCS INCLUDING ROAD RESTORATION WORKS IN MADAPPALLY PANCHAYATH DATED NIL
- Exhibit P2(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO. 42/SE/PHC/TVLA/2022-2023 DATED 15.03.2023
- Exhibit P3 A TRUE COPY OF THE RELEVANT PORTION OF THE NOTIFICATION WITH TENDER NO. 95/2022-23/KWA/PHC/TVLA(RT-1) INVITING TENDER FOR SUPPLYING AND LAYING OF DISTRIBUTION SYSTEM AND PROVIDING 6892 FHTCS IN KULANADA PANCHAYATH INCLUDING ROAD RESTORATION WORKS DATED NIL
- Exhibit P3(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO.50/SE/PHC/TVLA/2022-2023 DATED 31.03.2023
- Exhibit P4 A TRUE COPY OF THE RELEVANT PORTION OF THE NOTIFICATION INVITING TENDER WITH TENDER NO. 94/2022-23/KWA/PHC/TVLA FOR SUPPLYING AND LAYING DISTRIBUTION SYSTEM AND PROVIDING 4510 FHTCS IN CHENNEERKKARA PANCHAYATH INCLUDING ROAD RESTORATION WORKS DATED NIL
- Exhibit P4(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO. 51/SE/PHC/TVLA/2022-2023 DATED 31.03.2023



- Exhibit P5 A TRUE COPY OF THE RELEVANT PORTION OF THE NOTIFICATION INVITING TENDER FOR SUPPLYING AND LAYING DISTRIBUTION SYSTEM AND PROVIDING 8187 FHTCS IN ARANMULA PANCHAYATH INCLUDING ROAD RESTORATION WORKS WITH TENDER NO: 96/2022-23/KWA/ PHC/TVLA DATED NIL
- Exhibit P5(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO. 52/SE/PHC/TVLA/2022-2023 DATED 31.03.2023
- Exhibit P6 A TRUE COPY OF THE RELEVANT PORTION OF THE NOTIFICATION INVITING TENDER FOR FOR LAYING OF PIPE LINES AND PROVIDING 2489 FHTCS IN PURAMATTOM PANCHAYATH WITH TENDER NO. 53/2023-24/KWA/PHC/TVLA DATED 30.06.2023
- Exhibit P6(a) A TRUE COPY OF THE RELEVANT PORTION OF THE AGREEMENT BETWEEN THE PETITIONER AND THE KWA WITH AGREEMENT NO. 37/SE/PHC/TVLA/2023-2024 DATED 04.10.2023
- Exhibit P7 A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN MEZHUVELI PANCHAYAT, DATED 12.09.2024
- Exhibit P7(a) A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN MADAPPALLY PANCHAYAT, DATED 12.09.2024
- Exhibit P7(b) A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN KULANADA PANCHAYAT, DATED 12.09.2024
- Exhibit P7(c) A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN CHENNEERKKARA PANCHAYAT, DATED 12.09.2024
- Exhibit P7(d) A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN ARANMULA PANCHAYAT DATED 12.09.2024
- Exhibit P7(e) A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT WITH REGARD TO TENDER PERTAINING TO WORK IN PURAMATTOM PANCHAYAT DATED 12.09.2024
- Exhibit P8 A TRUE COPY OF THE ORDER PASSED BY THIS HON'BLE COURT IN WPC.NO.19467/2024 DATED 22.08.2024



2026:KER:39817

WP(C) No.19467/2024 and Con.cases

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**RESPONDENT ANNEXURES**

**Annexure-R1 (a)**

True copy of the relevant portion of NIT Clause 9.14.1.6 of NIT Vol.I, duly accepted and signed by the petitioner,

APPENDIX OF WP(C) NO. 36363 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER NO. 172/D1/2023/PHC-KKD DATED 10.08.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/51/2023-24 DATED 08.09.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 13.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO.25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 36470 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER NO. 2359/D6/2022/PHC-KKD DATED 26.12.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/43/2022-23 DATED 12.01.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 13.09.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO.25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 36592 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) NO.SE/PHC/MPM/53/2022-23 DTD. 29.10.2022 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. SE/PHC/MPM/DB4/524/2022-23 DTD. 02.12.2022 ISSUED BY 3RD RESPONDENT WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. SE/PHC/MPM/44/2022-23 WORKS CONTRACT ON 15.12. 2022
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024

APPENDIX OF WP(C) NO. 37051 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER NO. 2356/D6/2022/PHC-KKD DATED 28.12.2022 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/42/2022-23 DATED 12.01.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER OF THE PETITIONER DATED 19.09.2024 SUBMITTED BEFORE THE SECOND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 37213 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 13.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 03/2024-25/SE/PHC/MVPA DATED 1.06.2024 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER OF THE PETITIONER DATED 10.10.2024 SUBMITTED BEFORE THE 3RD RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO.25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit PBC	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 37342 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 16.09.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 142/2023-24/SE/PHC/KNR DT. 13.10.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER OF THE PETITIONER DATED 10.10.2024 SUBMITTED BEFORE THE 2ND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	A.TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 37360 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I) AND (VOL-II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) DATED 31.10.2023 ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 197/2023-24/SE/PHC/KNR DT. 14.12.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER OF THE PETITIONER DATED 9.09.2024 SUBMITTED BEFORE THE 2ND RESPONDENT
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 38133 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE NOTICE INVITING TENDER WITH LAST DATE OF SUBMISSION DATED 10/07/2023
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED BY THE 2ND RESPONDENT DATED NIL
- Exhibit P3 TRUE COPY OF THE ACCEPTED SCHEDULE DATED 14/06/2024
- Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF THE AGREEMENT DATED 8.7.2024
- Exhibit P5 TRUE COPY OF THE REPRESENTATION OF THE PETITIONER SUBMITTED BEFORE THE SECOND AND THIRD RESPONDENTS DATED 22.10.2024
- Exhibit P6 TRUE COPY OF THE INTERIM ORDER ISSUED BY THIS HON'BLE COURT IN WRIT PETITION (CIVIL) NO.25410/2024 AND OTHER CONNECTED CASES DATED 22.8.2024
- Exhibit P7 True copy of the G.O (P) No.133/2016/Fin dated 01.09.2016.
- Annexure-R1 (a) True copy of the Counter Affidavit dated 31.07.2024 in Writ Petition (C) No.19467/2024

## RESPONDENT EXHIBITS

- Exhibit R4 (a) THE TRUE COPY OF THE SAID BILL PROCEEDING NO. KWA/PIU/ALP/KIIFB/21/2022/CGNR/P-3 DATED 28/07/2025 ISSUED BY THIRD RESPONDENT AND SUBMITTED BEFORE THE FOURTH RESPONDENT KIIFB FOR PAYMENT
- Exhibit R4 (b) THE TRUE COPY OF THE BILL PROCEEDING NO. KWA/PIU/ALP/KIIFB/21/2022/CGNR/P-3 DATED 26/12/2024 ISSUED BY THIRD RESPONDENT FOR THE 1ST AND PART BILL
- Exhibit R4 (c) THE TRUE COPY OF THE BILL FILE EXTRACT DATED 14/02/2025 ISSUED BY FOURTH RESPONDENT KIIFB TO KWA, RELEASING PAYMENTS BASED ON EXHIBIT R4 (B.)
- Exhibit R4 (d) THE TRUE COPY OF THE BILL PROCEEDING ORDER NO. KWA/PIU/ALP/KIIFB/21/2022/CGNR/P-3 DATED 04/06/2025 ISSUED BY THIRD RESPONDENT FOR THE 2ND AND PART BILL FORWARDED TO FOURTH RESPONDENT KIIFB
- Exhibit R4 (e) THE BILL FILE EXTRACT DATED 23/06/2025 ISSUED BY FOURTH RESPONDENT KIIFB TO KWA (SPV)



RELEASING PAYMENT BASED ON EXHIBIT R4(D.)  
BILL PROCEEDINGS

Exhibit R4(f) THE TRUE COPY OF THE SAID GOVERNMENT ORDER  
DATED 27.03.2018 ISSUED BY THE DEPARTMENT

Exhibit R4(g) THE TRUE COPY OF THE PROCEEDING DATED  
07/09/2019 ISSUED BY FOURTH RESPONDENT KIIFB

Exhibit R4(h) THE TRUE COPY OF BILL FILE EXTRACT DATED  
08/08/2025 ISSUED BY FOURTH RESPONDENT KIIFB  
TO KWA RETURNING THE LAST BILL DATED  
29/07/2025

PETITIONER EXHIBITS

Exhibit P8 TRUE COPY OF THE COUNTER AFFIDAVIT OF THE  
KERALA WATER AUTHORITY IN WRIT PETITION (C)  
NO. 36277/2024

APPENDIX OF WP(C) NO. 38879 OF 2024

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER NO.KWA/PHC/PKD/1846/08 DATED 17.02.2023 (VOL 1 & 2)

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE DATED NIL

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. 08/2023-24 /SE/PHC/PKD DATED 24-05-2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 A TRUE COPY OF THE LETTER DATED 20.08.2024 OF THE PETITIONER

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 38883 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF RE-E-TENDER NO.SE/PHC/KKD/94/2022-23 (NIT VOL I & II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE NO.2645/D5/2022/PHC-KKD DATED 18.04.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/07/2023-24 DATED 2-05-2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 20.08.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 38894 OF 2024

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF RE-E-TENDER NO.SE/PHC/KKD/95/2022-23 (NIT VOL I & II) DATED NIL

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE NO.3217/D1/2022/PHC-KKD DATED 18.04.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF THE AGREEMENT NO. SE/PHC/KKD/08/2023-24 DATED 2-05-2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT

Exhibit P4 A TRUE COPY OF THE LETTER DATED 20.08.2024 OF THE PETITIONER

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024

Exhibit P5A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024

Exhibit P5B TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024

Exhibit P5C TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 38943 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF RE-ETENDER NO. 153/2023-24/SE/PHC/ALP/RT-1 (NIT VOL I & II) DATED NIL
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 11.01.2024 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 48/2023-24/SE/PHC/ALP DATED 27-02-2024 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 20.08.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 40539 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) NO.15/SE/PHC/TSR/ 2022-23 DTD. 27.06.2022 FLOATED BY 2 ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. KWA/PHC/TSR/D%/2875/2022 DTD. 27.09.2022 ISSUED BY 3 RD RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 27/SE/PHC/TSR/2022-23 DTD.07.10.2022
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P4(a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit p4(b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024



APPENDIX OF WP(C) NO. 40562 OF 2024

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) NO.46/SE/PHC/TSR/ 2022-23 DTD. 08.08. 2022 FLOATED BY 2 ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. KWA/PHC/TSR/ D1/3957/2022 DTD. 22.11.2022 ISSUED BY 3 RD RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 40/SE/PHC/TSR/2022-23 DTD.09.12.2022
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) 8 NO.19467 OF 2024
Exhibit P4(a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit p4(b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024

APPENDIX OF WP(C) NO. 40583 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) NO.81/SE/PHC/TSR/ 2022-23 DTD. 16.12.2022 FLOATED BY 2 ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. KWA/PHC/TSR/D5/4875/2022 DTD. 16.03.2023 ISSUED BY 3 RD RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 81/SE/PHC/TSR/2022-23 DTD.30.03.2023
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P4(b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024
Exhibit P4(a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024

APPENDIX OF WP(C) NO. 41011 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 225/2023/24/SE/ PHC/KNR (RE-TENDER) WITH LAST DATE FOR SUBMISSION OF BID ON 29.02.2024 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. DTD. 14.03.2023 ISSUED BY 3RD RESPONDENT WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 20/2024-25/SE/PHC/KNR DTD. 18.05.2024
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024

APPENDIX OF WP(C) NO. 41028 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NOTICE INVITING TENDER (NIT) E-TENDER NO. 226/2023/24/SE/ PHC/KNR (RE-TENDER) WITH LAST DATE FOR SUBMISSION OF BID ON 29.02.2024 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. DTD. 14.03.2024 ISSUED BY 3RD RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 21/2024-25/SE/PHC/KNR DTD. 18.05.2024
Exhibit P4	. TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P. (C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P. (C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P. (C) NO. 36592 OF 2024

APPENDIX OF WP(C) NO. 41193 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NIT E-TENDER NO. SE/PHC/MPM/105/2022-23 WITH LAST DATE FOR SUBMISSION OF BID ON 24.02.2023 FLOATED BY 2ND RESPONDENT
- Exhibit P2 TRUE COPY OF WORK ORDER NO. SE/PHC/MPM/DB4/6214/ JJM/2022-23 DTD. 21.03.2023 ISSUED BY 2ND RESPONDENT
- Exhibit P3 TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. SE/PHC/MPM/67/2022-23 DTD. 30.08.2023
- Exhibit P4 TRUE COPY OF INTERIM ORDER DTD. 22.08.2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P4 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P4 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024

## RESPONDENT EXHIBITS

- R1(a) A true copy of the judgment dated 16.12.2024 in Writ Appeal No. 2051 of 2024

APPENDIX OF WP(C) NO. 41384 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.I AND VOL.II) DATED NIL
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER NO.2358/D6/2022/PHC-KKD DATED 23.12.2022 (WORK ORDER) ISSUED BY THE 2ND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/KKD/39/2022-23, DATED 05.01.2023 (RELEVANT EXTRACT) BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 . A TRUE COPY OF THE REQUEST LETTER OF THE PETITIONER SENT TO THE 2 ND RESPONDENT DATED 04.11.23 FOR EXTENTION OF TIME FOR COMPLETION OF WORK FOR SIX MONTHS
- Exhibit P5 A TRUE COPY OF THE REQUEST OF THE PETITIONER DATED 16.01.24, SENT TO THE 2 ND RESPONDENT FOR GETTING PAYMENT AGAINST THE SUPPLIES, AND EXTENTION OF TIME FOR COMPLETION OF WORK FOR SIX MONTHS
- Exhibit P6 A TRUE COPY OF THE ORDER ISSUED BY THE KWA DATED 01.08.2024 EXTENDING THE TIME OF COMPLETION TILL 30.03.2025
- Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO.19467/2024
- Exhibit P8 TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO.25410/2024



APPENDIX OF WP(C) NO. 41409 OF 2024

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF RELEVANT EXTRACT OF NIT NO. 1ST RE E-TENDER NO.WRD/ KWA/CE(SR)TR/8495/2022-26-2-1-/RC/1/1 DTD.15.09.2023
- Exhibit P2 TRUE COPY OF WORK ORDER NO. PHCK-A3-1515-2019-PH1-VKT-1A DTD. 25.10.2023 ISSUED BY 2ND RESPONDENT
- Exhibit P3 TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 37/SE/PHCK/2023-24 DTD. 09.11.2023
- Exhibit P4 TRUE COPY OF INTERIM ORDER DTD. 22.08. 2024 IN W.P.(C) NO.19467 OF 2024
- Exhibit P4 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
- Exhibit P4 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024



APPENDIX OF WP(C) NO. 41424 OF 2024

PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NIT 1ST RE E-TENDER NO. WRD/KWA CE (SR)/TR/8495/ 2022- 26-6-5/1 DTD.15.09.2023
Exhibit P2	TRUE COPY OF WORK ORDER DTD. 15.03.2024 ISSUED BY 2ND RESPONDENT WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 01/SE/PHCK/2024-25 FOR WORKS DTD. 15.04.2024
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08. 2024 IN W.P.(C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024

APPENDIX OF WP(C) NO. 41456 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF RELEVANT EXTRACT OF NIT FOR THE WORK VIZ., 1ST RE E-TENDER NO: 1RE32/SE/PHCK/2022-2023 WITH LAST DATE FOR SUBMISSION OF BID ON 01.02.2023 FLOATED BY 2ND RESPONDENT
Exhibit P2	TRUE COPY OF WORK ORDER NO. PHCK-A3-1515-2019-PH1-VKT-2 DTD. 21.03.2023 ISSUED BY 2ND RESPONDENT
Exhibit P3	TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. 34/SE/PHCK/2022-2023 FOR WORKS DTD. 31.03.2023
Exhibit P4	TRUE COPY OF INTERIM ORDER DTD. 22.08. 2024 IN W.P. (C) NO.19467 OF 2024
Exhibit P4 (a)	TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P. (C) NO. 33701 OF 2024
Exhibit P4 (b)	TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P. (C) NO. 36592 OF 2024

APPENDIX OF WP(C) NO. 42446 OF 2024

## PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF RELEVANT EXTRACTS OF NIT - E-TENDER NO: SE/PHC/MPM/116/2022-23 WITH LAST DATE FOR SUBMISSION ON 17.04.2023

Exhibit P2 TRUE COPY OF LETTER OF ACCEPTANCE DTD. 22.05.2023 ISSUED BY 2ND RESPONDENT WITH ACCEPTED SCHEDULE

Exhibit P3 TRUE COPY OF RELEVANT PAGES OF AGREEMENT NO. SE/PHC/MPM/09/23-24 DTD. 03.06. 2023

Exhibit P4 TRUE COPY OF INTERIM ORDER DTD. 22.08. 2024 IN W.P.(C) NO.19467 OF 2024

Exhibit P4 (a) TRUE COPY OF INTERIM ORDER DTD. 26.09.2024 IN W.P.(C) NO. 33701 OF 2024

Exhibit P4 (b) TRUE COPY OF INTERIM ORDER DTD. 18.10.2024 IN W.P.(C) NO. 36592 OF 2024

Exhibit P5 TRUE COPY OF INTERIM ORDER DTD. 26.11.2023 IN W.P.(C) NO. 41409 OF 2024



APPENDIX OF WP(C) NO. 42488 OF 2024

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER FOR THE WORK DATED NIL.
- Exhibit-P2 A TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 20.09.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT WITH ACCEPTED SCHEDULE.
- Exhibit-P3 A TRUE COPY OF THE RELEVANT PAGES OF AGREEMENT NO. 150/2023-24/SE/PHC/KNR DATED 25.10.2023 BETWEEN PETITIONER AND SECOND RESPONDENT.
- Exhibit-P4 A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P5 A TRUE COPY OF THE INTERIM ORDER DATED 26.09.2024 IN W.P.(C) NO. 33701 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P6 A TRUE COPY OF THE INTERIM ORDER DATED 18.10.2024 IN W.P.(C) NO. 36592 OF 2024 OF THIS HONOURABLE COURT.



APPENDIX OF WP(C) NO. 42522 OF 2024

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER FOR THE WORK DATED NIL.
- Exhibit-P2 A TRUE COPY OF THE LETTER OF ACCEPTANCE DATED 19.09.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT WITH ACCEPTED SCHEDULE.
- Exhibit-P3 A TRUE COPY OF THE RELEVANT PAGES OF AGREEMENT NO. 111/2023-24/SE/PHC/KNR DATED 21.09.2023 BETWEEN PETITIONER AND SECOND RESPONDENT.
- Exhibit-P4 A TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P.(C) NO. 19467 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P5 A TRUE COPY OF THE INTERIM ORDER DATED 26.09.2024 IN W.P.(C) NO. 33701 OF 2024 OF THIS HONOURABLE COURT.
- Exhibit-P6 A TRUE COPY OF THE INTERIM ORDER DATED 18.10.2024 IN W.P.(C) NO. 36592 OF 2024 OF THIS HONOURABLE COURT.

APPENDIX OF WP(C) NO. 42869 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO. 163/2023-24/PHC/KNR (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 7.02.2024 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO.41/2024-25/SE/PHC/KNR DATED 15.06.2024 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER DATED 21.10.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 19467/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5C	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P. (C) NO. 32321/2024

APPENDIX OF WP(C) NO. 43151 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE E-TENDER NOTICE DATED 13.04.2023 IN RE-TENDER NO.07/2023-24/SE/PHC/MVPA PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P1(a) TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER (HEREINAFTER REFERRED TO AS '&#8216;NIT') - VOLUME 1 PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P2 TRUE COPY OF THE LETTER OF ACCEPTANCE CUM WORK ORDER ISSUED VIDE LETTER NO. SE/PHC/MVPA/D4/T-121/2022 DATED 01.08.2023 ISSUED BY THE 3RD RESPONDENT ALONG WITH ITS APPENDED ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF AGREEMENT DATED 01.09.2023 ENTERED BETWEEN PETITIONER AND 3RD RESPONDENT KWA
- Exhibit P4 TRUE COPY OF THE E-TENDER NOTICE DATED 29.05.2023 IN RE-TENDER NO.42/2023-24/SE/PHC/MVPA PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P4(a) TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER - VOLUME 1 PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P5 TRUE COPY OF THE LETTER OF ACCEPTANCE CUM WORK ORDER DATED 22.07.2023 ISSUED BY THE 3RD RESPONDENT ALONG WITH ITS APPENDED ACCEPTED SCHEDULE
- Exhibit P6 TRUE COPY OF AGREEMENT DATED 26.08.2023 ENTERED BETWEEN PETITIONER AND 3RD RESPONDENT KWA
- Exhibit P7 TRUE COPY OF THE E-TENDER NOTICE DATED 01.07.2023 IN E-TENDERN O.63/2023-24/SE/PHC/MVPA (WRD/ KWACE(CR)/ TR/525/2022\_5\_5\_4/1) PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P7(a) TRUE COPY OF THE RELEVANT PAGES OF NOTICE INVITING TENDER - VOLUME 1 PUBLISHED BY THE 3RD RESPONDENT
- Exhibit P8 TRUE COPY OF THE LETTER OF ACCEPTANCE CUM WORK ORDER DATED 18.08.2023 ISSUED BY THE 3RD RESPONDENT ALONG WITH ITS APPENDED ACCEPTED SCHEDULE



Exhibit P9 TRUE COPY OF AGREEMENT DATED 04.10.2023  
ENTERED BETWEEN PETITIONER AND 3RD RESPONDENT  
KWA

Exhibit P10 TRUE COPY OF THE INTERIM ORDER DATED  
22.08.2024 IN W. P (C) NO. 19467/2024 PASSED  
BY THE HON'BLE HIGH COURT

Exhibit P10(a) TRUE COPY OF THE INTERIM ORDER DATED  
22.08.2024 IN W.P(C) NO. 25410/2024 PASSED BY  
THE HON'BLE HIGH COURT

Exhibit P10(b) TRUE COPY OF THE INTERIM ORDER DATED  
22.08.2024 IN W.P(C) NO. 29263/2024 PASSED BY  
THE HON'BLE HIGH COURT

Exhibit P10(c) TRUE COPY OF THE INTERIM ORDER DATED  
17.10.2024 IN W.P(C) NO. 36470/2024 PASSED BY  
THE HON'BLE HIGH COURT

Exhibit P10(d) TRUE COPY OF THE INTERIM ORDER DATED  
18.10.2024 IN W.P(C) NO. 36592/2024 PASSED BY  
THE HON'BLE HIGH COURT

Exhibit P11 TRUE COPY OF JUDGMENT DATED 22.01.2024 IN  
WP(C) NO. 2544 OF 2024 PASSED BY THE HON'BLE  
HIGH COURT

Exhibit P12 TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM  
SUBMITTED BY THE PETITIONER COMPANY TO THE  
EXECUTIVE ENGINEER SUBMITTING THE RUNNING  
ACCOUNT BILL, ALONG WITH ITS SUPPORTING  
DOCUMENTS AND THE VOUCHER ISSUED BY THE  
EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE  
RUNNING ACCOUNT BILL NO.1 UNDER EXT.P1 WORK

Exhibit P12(a) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM  
OF LETTER ISSUED BY THE PETITIONER COMPANY TO  
THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING  
ACCOUNT BILL, ALONG WITH ITS SUPPORTING  
DOCUMENTS AND THE VOUCHER ISSUED BY THE  
EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE  
RUNNING ACCOUNT BILL NO.2 UNDER EXT.P1 WORK

Exhibit P12(b) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM  
OF LETTER ISSUED BY THE PETITIONER COMPANY TO  
THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING  
ACCOUNT BILL, ALONG WITH ITS SUPPORTING  
DOCUMENTS AND THE VOUCHER ISSUED BY THE  
EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE  
RUNNING ACCOUNT BILL NO.3 UNDER EXT.P1 WORK

Exhibit P13 TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM  
SUBMITTED BY THE PETITIONER COMPANY TO THE  
EXECUTIVE ENGINEER SUBMITTING THE RUNNING  
ACCOUNT BILL, ALONG WITH ITS SUPPORTING  
DOCUMENTS AND THE VOUCHER ISSUED BY THE



- EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.1 UNDER EXT.P4 WORK
- Exhibit P13(a) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM OF LETTER ISSUED BY THE PETITIONER COMPANY TO THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING ACCOUNT BILL, ALONG WITH ITS SUPPORTING DOCUMENTS AND THE VOUCHER ISSUED BY THE EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.2 UNDER EXT.P4 WORK
- Exhibit P13(b) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM OF LETTER ISSUED BY THE PETITIONER COMPANY TO THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING ACCOUNT BILL, ALONG WITH ITS SUPPORTING DOCUMENTS AND THE VOUCHER ISSUED BY THE EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.3 UNDER EXT.P4 WORK
- Exhibit P14 TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM SUBMITTED BY THE PETITIONER COMPANY TO THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING ACCOUNT BILL, ALONG WITH ITS SUPPORTING DOCUMENTS AND THE VOUCHER ISSUED BY THE EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.1 UNDER EXT.P7 WORK
- Exhibit P14(a) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM OF LETTER ISSUED BY THE PETITIONER COMPANY TO THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING ACCOUNT BILL, ALONG WITH ITS SUPPORTING DOCUMENTS AND THE VOUCHER ISSUED BY THE EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.2 UNDER EXT.P7 WORK
- Exhibit P14(b) TRUE COPY OF THE RELEVANT PAGES OF COMPENDIUM OF LETTER ISSUED BY THE PETITIONER COMPANY TO THE EXECUTIVE ENGINEER SUBMITTING THE RUNNING ACCOUNT BILL, ALONG WITH ITS SUPPORTING DOCUMENTS AND THE VOUCHER ISSUED BY THE EXECUTIVE ENGINEER, KWA WITH RESPECT TO THE RUNNING ACCOUNT BILL NO.3 UNDER EXT.P7 WORK

APPENDIX OF WP(C) NO. 44648 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO : 05/2023- 24/SE/PHC/MVPA (NIT VOL I)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 09.06.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 16/2023-24/SE/PHC/MVPA DATED 20.06.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER NO.PRG/KL/KONNATHADY/2024-25/22 DATED 30.11.2024 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024
Exhibit P6	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 25410/2024
Exhibit P6A	TRUE COPY OF THE EXT.P1 IN W.P(C) NO. 29263/2024
Exhibit P6B	TRUE COPY OF EXT.P1 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 44671 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: WRD/KWACE(SR)/TR/7902/2022_5_1_1/1 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 06.06.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO.05/SE/PHCK/2023- 2024 DATED 19.06.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER NO.PRG/WSP/KL/KDM/08 DATED 24.08.2023 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO.25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024
Exhibit P6	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 25410/2024
Exhibit P6A	TRUE COPY OF THE EXT.P1 IN W.P(C) NO. 29263/2024
Exhibit P6B	TRUE COPY OF EXT.P1 IN W.P.(C) NO.32321/2024

APPENDIX OF WP(C) NO. 44694 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: WRD/KWACE (SR)/TR/ 7902/2022_5_2_1/1 DATED 28-04-2023 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 31.05.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 04/SE/PHCK/2023-2024 DATED 07.06.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	A TRUE COPY OF THE LETTER NO.PRG/WSP/KL/KDM/11 DATED 13.10.2023 OF THE PETITIONER
Exhibit P5	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024
Exhibit P6	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 25410/2024
Exhibit P6A	TRUE COPY OF THE EXT.P1 IN W.P(C) NO. 29263/2024
Exhibit P6B	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 44761 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF E-TENDER NO: 34/2023-24/SE/PHC/MVPA (WRD/KWA-CE(CR)/TR/2951/ 2022_26_8_7/1) DATED 2-06-2023 (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 21.07.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 41/2023-24/SE/PHC/MVPA DATED 06.10.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P4A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P4B	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024
Exhibit P5	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE EXT.P1 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 44792 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF RE-TENDER NO: : 12/2023-24/SE/PHC/PKD (WRD/KWA-CE(NR)/TR/4882/2023_5_1_1/1 DATED 10-05-2023) (NIT VOL I & II)
Exhibit P2	TRUE COPY OF THE RELEVANT PAGES OF LETTER OF ACCEPTANCE DATED 03.07.2023 (WORK ORDER) ISSUED BY THE SECOND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
Exhibit P3	TRUE COPY OF THE AGREEMENT NO. 27/2023-24/SE/PHC/PKD DATED 08.08.2023 (RELEVANT EXTRACT) BETWEEN PETITIONER AND SECOND RESPONDENT
Exhibit P4	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 25410/2024
Exhibit P4A	TRUE COPY OF THE INTERIM ORDER DATED 22.08.2024 IN W.P(C) NO. 29263/2024
Exhibit P4B	TRUE COPY OF THE INTERIM ORDER DATED 11.09.2024 IN W.P.(C) NO. 32321/2024
Exhibit P5	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 25410/2024
Exhibit P5A	TRUE COPY OF THE EXT.P1 IN W.P(C) NO. 29263/2024
Exhibit P5B	TRUE COPY OF THE EXT.P1 IN W.P.(C) NO. 32321/2024

APPENDIX OF WP(C) NO. 44867 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE NOTICE INVITING TENDER (VOL.I ) DATED NIL
- Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF LETTER NO.2649/D5/2022/PHC-KKD DATED 02.09.2023 (WORK ORDER) ISSUED BY THE 2ND RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/KKD/59/2023-24 DATED 18.09.2023 (RELEVANT EXTRACT) BETWEEN THE PETITIONER AND THE 2ND RESPONDENT
- Exhibit P4 A TRUE COPY OF THE REQUEST SENT BY THE PETITIONER TO THE 4TH RESPONDENT DATED 24.12.2023
- Exhibit P5 A TRUE COPY OF THE REQUEST OF THE PETITIONER DATED 16.01.24, SENT TO THE 4TH RESPONDENT FOR OBTAINING ROAD CUTTING PERMISSION AND FOR GETTING PAYMENT AGAINST THE SUPPLIES,
- Exhibit P6 A TRUE COPY OF THE REQUEST SENT BY THE PETITIONER TO THE 4TH RESPONDENT DATED 6.11.2024
- Exhibit P7 A TRUE COPY OF THE REQUEST SENT BY THE PETITIONER TO THE 4TH RESPONDENT DATED 5.12.2024
- Exhibit P8 TRUE COPY OF THE INTERIM ORDER DATED 06.12.2024 IN W.P.(C) NO.41193/2024 OF THIS HON'BLE COURT

APPENDIX OF WP(C) NO. 45134 OF 2024

## PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE OF NOTICE INVITING TENDER (VOL.I) DATED NIL
- Exhibit P2 TRUE COPY OF THE OF LETTER NO.2644/D5/2022/PHC-KKD DATED 02.09.2023 (WORK ORDER) ISSUED BY THE 4TH RESPONDENT TOGETHER WITH ACCEPTED SCHEDULE
- Exhibit P3 TRUE COPY OF THE AGREEMENT NO.SE/PHC/KKD/58/2023-24 DATED 18.09.2023 (RELEVANT EXTRACT) BETWEEN THE PETITIONER AND THE 4TH RESPONDENT
- Exhibit P4 A TRUE COPY OF THE REQUEST SENT BY THE PETITIONER TO THE 4TH RESPONDENT DATED 16.01.24
- Exhibit P5 A TRUE COPY OF THE REQUEST OF THE PETITIONER DATED 06.11.2024, SENT TO THE 4TH RESPONDENT FOR OBTAINING ROAD CUTTING PERMISSION AND FOR EXTENSION OF TIME
- Exhibit P6 A TRUE COPY OF THE REQUEST SENT BY THE PETITIONER TO THE 4TH RESPONDENT DATED 05.12.2024
- Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 06.12.2024 IN W.P. (C) NO.41193/2024

APPENDIX OF WP(C) NO. 46526 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.1) DATED NIL
Exhibit P2	TRUE COPY OF THE WORK ORDER ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT VIDE NO.SE/PHC/MPM/DB4/JJM/1351/2023-2024 DATED 03-10-2023 (WORK ORDER)
Exhibit P3	TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
Exhibit P4	TRUE COPY OF THE AGREEMENT DATED 17-10-2023 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO. SE/PHC/MPM/69/2023-24
Exhibit P5	TRUE COPY OF THE PART BILL WITH RESPECT TO THE ACCOUNT OF WORK EXECUTED DATED NIL
Exhibit P6	TRUE COPY OF THE FORM CB3, KERALA WATER AUTHORITY PROJECT DIVISION, MALAPPURAM REGARDING THE NET AMOUNT PAYABLE TO THE PETITIONER DATED NIL
Exhibit P7	TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P.(C)NO.25410/2024
Exhibit P8	TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P.(C)NO.19467/2024

APPENDIX OF WP(C) NO. 46531 OF 2024

## PETITIONER EXHIBITS

Exhibit P1	TRUE COPY OF THE RELEVANT EXTRACT OF NOTICE INVITING TENDER (VOL.1) DATED NIL
Exhibit P2	TRUE COPY OF THE LETTER OF ACCEPTANCE ISSUED TO THE PETITIONER BY THE 2ND RESPONDENT DATED 02-07-2024
Exhibit P3	TRUE COPY OF THE ACCEPTED SCHEDULE OF THE WORK ALLOTTED TO THE PETITIONER DATED NIL
Exhibit 4	TRUE COPY OF THE AGREEMENT DATED 02-08-2024 BETWEEN THE PETITIONER AND THE 2ND RESPONDENT VIDE AGREEMENT NO.SE/PHC/KKD/23/2024-25
Exhibit P5	TRUE COPY OF THE RUNNING ACCOUNT BILL SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED NIL
Exhibit P6	TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.25410/2024
Exhibit P7	TRUE COPY OF THE INTERIM ORDER DATED 22-08-2024 IN W.P. (C)NO.19467/2024